

<u>ORGANISATION</u>	<u>NOMINATED/ STANDING COUNSEL</u>	<u>ADDRESS</u>	<u>CONTACT NOS.</u>
<p>ANGLO ARABIC SENIOR SECONDARY SCHOOL, ANGLO ARABIC MODEL SCHOOL, SHAFIQ MEMORIAL SENIOR SECONDARY SCHOOL DELHI EDUCATION SOCIETY (REGD.)</p> <p>(LETTER DT. 09.06.2016)</p>	<p>MR. EJAZ MAQBOOL (LEGAL COUNSEL)</p>	<p>CHAMBER No. 319, C.K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>CHAMBER OF THE LEGAL ADVISOR REGISTRAR'S OFFICE, JAMIA MILLIA ISLAMIA, NEW DELHI-110025</p> <p>MAQBOOL & COMPANY ADVOCATES, SUPREME COURT OF INDIA, C-13, SECTOR - 20 NOIDA-201301 (INDIA)</p>	<p>PH.: 26981472</p> <p>PH.:+91-120-2558881 +91-120-2530486</p> <p>FAX:+91-120-2552334</p> <p>MOB.:+9198-110-52710</p> <p>E-MAIL: emaqbool@gmail.com emaqbool@yahoo.com</p>
<p>ALL INDIA COUNCIL FOR TECHNICAL EDUCATION (AICTE)</p>	<p>1. MR. ANIL SONI 'STANDING COUNSEL'</p> <p>[wef 03.01.2015]</p>	<p>OFF.: CHAMBER No. 460, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RESI.: F-6, ASHOK VIHAR-I, NEW DELHI-110052</p>	<p>MOB.: 9312224805</p> <p>EMAIL: anilsoni42@gmail.com</p>
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<p>(LETTER DTD 21.05.2015)</p>	<p>MR. RAJ KUMAR GUPTA</p>	<p>NEW LAWYERS CHAMBER NO. 335, SUPREME COURT OF INDIA,</p>	

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	2.MR.VSR KRISHNA,ADV [PERIOD EXTENDED FOR A PERIOD FROM 01.06.2022 TO 31.07.2022 VIDE LETTER DATED 30.06.2022]	OFF: ER-40, GROUND FLOOR, INDERPURI,NEW DELHI-110012 RES: D-55/3B, NARAINA VIHAR, NEW DELHI-110028	MOB:8010804235,98912055 19,8700094945 PH: 011-41415522 EMAIL: vsrkrishna.er40@gmail.com
	3.MR.SATVIK VARMA,ADV 4.MR.ATUL KUMAR,ADV 5.DR.HARSH PATHAK,ADV 6.MR.ANAND VARMA,ADV 7.MR.ALDANISH REIN,ADV 8.MR.VIBHORE GARG,ADV		
(LETTER DT. 12.05.2018)	<u>PANEEL COUNSELS</u> 3. MR. SATYA RANJAN SWAIN, ADV 10.MR.SANJAY KUMAR PATHAK, ADV <u>PANEL ADVOCATES</u> 1. SH. ANUJ JAIN, ADVOCATE 2. SH. K.P. GAUTAM, ADVOCATE 3. SH. VSR KRISHNA, ADVOCATE 4. SH. SHENASISH		

	<p>MUKHARJEE, ADVOCATE</p> <p>5. SH. ATUL KUMAR, ADVOCATE</p> <p>6. DR. HARSH PATHAK, ADVOCATE</p> <p>8. DR. VIKRANT NARAYAN VASUDEVA, ADVOCATE</p> <p>10. SH. ANAND VARMA, ADVOCATE</p> <p>11. MS. SONALI MALHOTRA, ADVOCATE</p> <p>12. SH. VIBHOR GARG, ADVOCATE</p> <p>13. SH. AVNEESH GARG, ADVOCATE</p> <p>17. SH. SATYA RANJAN SWAIN, ADVOCATE</p> <p>24. SH. SANJAY KUMAR PATHAK, ADVOCATE</p> <p>[PERIOD EXTENDED FOR A PERIOD FROM 01.06.2022 TO 31.07.2022 VIDE LETTER DATED 30.06.2022]</p>		
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ASSOCIATION OF RETIRED JUDGES OF SUPREME COURT AND HIGH COURTS OF INDIA	<u>SENIOR ADVOCATES</u> 1. JUSTICE N.K. MODY (TEAM LEADER) 2. JUSTICE D.K. TRIVEDI (ASSOCIATE) 3. JUSTICE S. SAMVATSAR (ASSOCIATE) 4. JUSTICE S.S. KULSHRESHTRA (ASSOCIATE) 5. JUSTICE SUDHIR KUMAR SAXENA (ASSOCIATE) 6. JUSTICE V.C. GUPTA (ASSOCIATE) 7. JUSTICE S.N. AGNIHOTRI (ASSOCIATE) VIDE LETTER DATED 27.07.2022		
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	<p>----- MR. RAJESH KUMAR GAUTAM `STANDING COUNSEL`</p> <p>(LETTER DTD. 13.07.2017)</p> <p>-----</p> <p>M/S HVS LEGAL PROP. MR. HARSHVARDHAN SINGH</p> <p>-----</p> <p>MS. REEMA KHORANA, ADV `STANDING COUNSEL` (LETTER DT. 03.12.2018)</p>	<p>----- CHAMBER NO. 33, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001</p> <p>B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048</p> <p>-----</p> <p>C/O DR. KUMAR JWALA CHAMBER, NO. 103 BLOCK NO. 3, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI.</p> <p>-----</p> <p>OFFICE: E 89, BASEMENT, MASJIT MOTH, GREATER KAILASH-III, NEW DELHI-110048</p> <p>CHAMBER: CH. NO.336 LAWYER'S CHAMBERS. BLOCK-I, NEW DELHI</p>	<p>----- TEL.: 011-49404616 49403583</p> <p>MOB.: 9811252434</p> <p>E-MAIL: rajeshgautam@klmehta.net</p> <p>-----</p> <p>TEL.: 011-65259344 MOB.: 9871055118 9971055118</p> <p>-----</p> <p>TEL: 011-40644210 MOB: 9811135752, 9811229397</p> <p>-----</p> <p>TEL: 011-23387866</p>
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	LETTER DATED 11.08.2021		
	KUSH SHARMA,ADV MANAGING PARTNER "STANDING COUNSEL"	<u>KSA LAW OFFICES LLP</u> CHAMBER: 385, BLOCK-II, DELHI HIGH COURT NEW DELHI-110003 OFFICE: A-2, SURAJ PARK, BADLI INDUSTRIAL AREA, NEW DELHI-110042 CHAMBER: 224, LAWYERS CHAMBER BLOCK, ROHINI DISTRICT COURTS, ROHINI,NEW DELHI-110085	PH:- 9311399002 PH:- 011-23387385 PH:- 011-79663677
	MR. BRIJESH KUMAR TAMBER, ADVOCATE "STANDING COUNSEL"	CHAMBER ADDRESS: LAWYERS CHAMBERS NO- 260 SHER SHAH ROAD, DELHI HIGH COURT, NEW DELHI	TEL: 011-41030212-215 MOB: 9811829656 9891125411
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	MS. PRAVEENA GAUTAM, ADV STANDING COUNSEL LETTER DATED 08.09.2022	CHAMBER ADDRESS: LAWYERS CHAMBERS NO. 237 ADDITIONAL BUILDING COMPLEX, D BLOCK, SUPREME COURT OF INDIA OPPOSITE PRAGATI MAIDAN, NEW DELHI OFFICE ADDRESS: A-2, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024	OFFICE: 011-41001606 MOBILE: 9868100876 9911873774 EMAIL: praveena1807@hotmail.com
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	MR. SANTOSH KUMAR ROUT, ADV (STANDING COUNSEL) [FOR PERIOD 01.11.2019 TO 30.10.2020)	CHAMBER NO. 175, BLOCK II NEW CHAMBER BLOCK HIGH COUR BUILDING	MOB: 9990432878 9313104735 EMAIL: advskrout@yahoo.com
BHARAT PETROLEUM CORPORATION LTD "OFFICIAL EMAIL ID FOR THE PURPOSE OF RECEIVING ADVANCE NOTICE IN THE MATTERS FILES BEFORE THIS COURT: Z legalinfo@bharatpetroleum.in <u>VIDE LETTER DATED 09.03.2021</u>	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEW DELHI-110065	PH: 23381487 PHONE: (91 11) 26322240-44 e-mail: koura_co@bol.net.in kouraco@vsnl.net

[LETTER DTD. 19.08.2013]
(LETTER DTD. 07.12.2016)

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[LETTER DTD. 20.06.2015]
(LETTER DTD. 07.12.2016)

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(LETTER DTD. 07.12.2016)

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	<p>-----</p> <p>MR. RAM SANKAR 'PANEL ADVOCATE'</p> <p>(LETTER DTD. 11.08.2017)</p> <p>-----</p> <p>MR. SHIVANG DUBEY, ADVOCATE (PANEL ADVOCATE)</p> <p>LETTER DT. 16.12.2017</p>	<p>-----</p> <p>RAM LAW ASSOCIATES I-4, JANGPURA-B, NEW DELHI-110014</p> <p>-----</p> <p>189 KAILASH HILLS, EAST OF KAILASH, NEW DELHI-110065</p>	<p>vikrant.pachnanda@gmail.com</p> <p>-----</p> <p>MOB.: 9873251588 TEL.: 011 24378100</p> <p>EMAIL: apexcourt@lawyer.com</p> <p>-----</p> <p>MOB:9893014398 EMAIL: shivangdubey@hotmail.com</p>
<p>BHARAT HEAVY ELECTRICALS LTD.</p> <p>(LETTER DTD. 20.07.12)</p> <p>(LETTER DTD. 05.10.2016)</p>	<p>1. MR. J.C.SETH</p> <p>-----</p> <p>2. MR. A.K. ROY</p> <p>-----</p> <p>3. MR. SAURAV AGRAWAL</p> <p>-----</p> <p>4. M/S KHAITAN & CO. THROUGH MR. ATUL SHANKER MATHUR, PARTNER</p>	<p>C-451, CHITRANJAN PARK, NEW DELHI-110 019</p> <p>-----</p> <p>OFF.: 160-C, POCKET-A, MAYUR VIHAR PHASE-II, DELHI-91 RES.: 98-B, POCKET-A, MAYUR VIHAR PHASE-II, DELHI-91</p> <p>-----</p> <p>RES.CUM OFF.: B/9, KAILASH COLONY, NEW DELHI-48</p> <p>-----</p> <p>OFF.: 1105, ASHOKA ESTATE, 24, BARAKHAMBA ROAD, NEW DELHI-110001</p>	<p>PH.: 26274477,26278822; MOB.:9810555855 FAX 2628 9978 email: sethjc2008@gmail.com</p> <p>-----</p> <p>PH. (R) :22788684; MOB.: 9811678928 email:advocate_akroy@yahoo.com</p> <p>-----</p> <p>PH.:29235000,29233443; MOB.: 9312832442 email:sauravadv@gmail.com</p> <p>-----</p> <p>PH.:011-41515454 MOB.: 9811022261 FAX: 011-41515318 EMAIL: delhi@khaitanco.com;</p>

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[LETTER DTD.10.09.2014]

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[LETTER DTD.01.06.2016]

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ADDITIONAL SOLICITOR GENERAL (ASG) OF INDIA IN THE HIGH COURT OF DELHI [NOTFN. DTD. 22.07.2014]	MR. SANJAY JAIN [ADDITIONAL SOLICITOR GENERAL (ASG)] [FOR 3-YEARS]	488, NEW CHAMBERS BLOCK, DELHI HIGH COURT, NEW DELHI-110003	PH.:011-23381821, 23382165 MOB.:9810076012,8860076 012 Email: sanjayjain.chamber@gmail.com
	MR. CHETAN SHARMA, SENIOR ADVOCATE, [ADDITIONAL SOLICITOR GENERAL OF INDIA] FOR A PERIOD OF 03 YEARS FROM THE DATE OF ASSUMPTION OF CHARGE (W.E.F. 01.07.2020) OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER NOTFN. DTD: 30 TH JUNE, 2020		

<p>CENTRAL GOVERNMENT STANDING COUNSELS (CGSCs)</p> <p>[ORDERS DTD. 30.12.2019]</p> <p>(EXTEND BEYOND THE DATE OF EXPIRY OF THEIR PRESENT TERMS i.e., 31.12.2019 UNTIL FURTHER ORDERS OR TILL A NEW PANEL IN THIS REGARD IS FANALIZED BY THIS DEPARTMENT)</p>	1. MR. ANIL SONI	C/o EG. COMMUNICATIONS 5, TODER MAL LANE, BENGALI MARKET, NEW DELHI-110001	MOB.: 9312224805, 011-27429287
	2. MR. AJAY DIGPAUL	LAWYERS CHAMBER NO.138-139, PATIALA HOUSE COURT, NEW DELHI-110001	MOB.: 9811157265, 011-23382949
	3. SHRI RIPU DAMAN SINGH BHARDWAJ	B-45, RETREAT APARTMENTS, 20, I.P.EXTENSION, PATPARGANJ, DELHI-110093	MOB.: 9818030700,, 011-23942811
	4. MRS. SUPARNA SRIVASTAVA	B-267, GREATER KAILASH-I, NEW DELHI-110048	MOB.: 9810235164, 011-29230764
	5. MR. VIVEK GOYAL	E-317, GREATER KAILASH-I, DELHI-110048	MOB.: 9810373320, 011-41630745
	6. MR. ARUN BHARDWAJ	I-8, L.G.F., JUNG PURA EXTN. NEW DELHI-110014	MOB.: 9810109681, 011-24310708
	7.		

<p>8. MR. ABHAY PRAKASH SAHAY</p> <p>(LETTER DT. 02.05.2017)</p>	<p>RESIDENCE: T-3,602, SUPREME TOWERS, PLOT NOS. GH.04 & 05, SECTOR-99, NOIDA -201304 (U.P.)</p> <p>OFFICE: T-2,1302, SUPREME TOWERS, PLOT NOS. GH.04 & 05, SECTOR-99, NOIDA -201304 (U.P.)</p> <p>CHAMBER: 462, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p>	<p>PH.: 0120-2559458</p> <p>PH.: 0120-4143271</p> <p>PH.: 011-23384670</p> <p>MOB.: 9810437458, 9213430885</p> <p>e-MAIL: abhaycgsc@gmail.com</p>
<p>9. MR. ANURAG AHLUWALIA</p>	<p>A-46, LGF, DEFENCE COLONY, NEW DELHI</p>	<p>MOB.: 9811418995, 011-43515752</p>
<p>10. MR. KIRTIMAN SINGH</p>	<p>4-23 B, JUNG PURA B, LGF, NEW DELHI-110014</p>	<p>MOB.: 9811700872, 011-24370872</p>
<p>11.MR. MANISH MOHAN</p>	<p>28, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>MOB.: 9999910115, 011-43050877</p>
<p>12. MR. DEV PRAKASH BHARDWAJ</p>	<p>A-64, LGF, NIZAMUDDIN EAT, NEW DELHI-110013</p>	<p>MOB.: 9810118825, 011-41613434</p>

13. MR. MONIKA ARORA	B-100, 1 ST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017	MOB.: 9810246300
14. MR. RAJESH KUMAR GOGNA	8, TODER MAL LANE, BENGALI MARKET, NEW DELHI-110001	MOB.: 991122225, 011-23718929
15. MR. BHAGVAN SWARUP SHUKLA	AGARWAL LAW ASSOCIATES, 34-BABAR LANE, 1 ST FLOOR, BENGALI MARKET, NEW DELHI-110091	MOB.: 9910483635, 011-233554330
16. MR. VIKRAM JETLY	A-403, DEFENCE COLONY, NEW DELHI-110024	MOB.:9811157321 TEL.:011- 24336724;24330587
17. AMIT MAHAJAN		
18.		
19. JASMEET SINGH	5, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-110003	MOB.:9810079901 TEL.:011-23381444
20. MRS. BHARTHI RAJU	M-62, GREATER KAILASH-I, NEW DELHI-110048	TEL.:01141633423;292346 96 MOB: 9868895906

		EMAIL: bharathi1003@gmail.com
21. MS. SHIVA LAKSHMI	CH. 216, NEW LAWYER CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-1. CH: 446, DELHI HIGH COURT NEW DELHI-3.	MOB: 9818054806 OFF: 011-41066090 EMAIL: singh.shivalakshmi@gmail.com
22. MR. RAVI PRAKASH	CH. 446, DELHI HIGH COURT NEW DELHI C-70, NIZAMUDDIN EAST, NEW DELHI-110013	MOB: 9810529222
23.MR. GAURANG KANTH	56, NEW DELUXE APARTMENTS, SECTOR 9, ROHINI, DELHI -110085	MOB.: 9810810005 PH.:011-24359593/94/97 EMAIL: gaurang@kanthcorp.com
24. MR. RAKESH KUMAR	A-9, NIZAMUDIN EAST, NEW DELHI-13 ----- 254, FIRST FLOOR, OPP. NAVINTA, NEAR DEV SAMAJ SCHOOL, SUKHDEV VIHAR, NEW DELHI-25	MOB.: 9810635888

<p>CENTRAL MEDICAL SERVICES SOCIETY (CMSS) (An autonomous society under Ministry of Health & Family Welfare, Govt. of India)</p> <p>(LETTER DATED 25.04.2018)</p>	<p>MR. RISHI KANT SINGH, NOMINATED COUNSEL [TILL FURTHER ORDERS]</p> <p>MS. AAKANKSHA KAUL, ADV STANDING COUNSEL</p> <p>"VALID FOR ONE YEAR VIDE LETTER DATED 26.05.2022"</p>	<p>S5,211,SECOND FLOOR, GREATER KAILASH, PART-I,OPPOSITE M BLOCK MARKET, NEW DELHI-110048</p> <p>154 LAWYERS' CHAMBER, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p> <p>TOWER 5, 601 COMMONWEALTH GAMES VILLAGE, NEW DELHI-110092</p>	<p>M-9810186857 OFFICE: 011-29239717</p> <p>EMAIL: aakankshakaul154@gmail.com</p> <p>MOBILE: 9818131566</p>
<p>BARCLAYS BANK PLC</p> <p>(LETTER DTD. 23.08.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: sanjay_gupta@sngpartners.in</p> <p>ateev_mathur@sngpartners.in</p>
<p>BARCLAYS INVESTMENTS & LOANS (INDIA) LTD</p> <p>(LETTER DTD. 23.08.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: sanjay_gupta@sngpartners.in</p> <p>ateev_mathur@sngpartners.in</p>

			ateev_mathur@sngpartners.in
BAJAJ FINANCE LIMITED	MR. RAJAT KATYAL	R-291 A, BASEMENT, GREATER KAILASH, PART-1, NEW DELHI-110048	PHONE: 9811250543, 011-26211488
BACHHRAJ & COMPANY PRIVATE LIMITED (letter dt. 18/10/2017)	MS. BINDU SAXENA, ADVOCATE MR. SHAILENDRA SWARUP, ADVOCATE (PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT)	M/S SWARUP & ASSOCIATES, 6 TH FLOOR, J.K.BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C. GREATER KAILASH-II NEW DELHI 110048	MOB: 9810019293 E-MAIL: bsaxena@swarupco.com MOB: 9810019294 E-MAIL: SSWARUP@SWARUPCO.COM TEL: 91 (11) 29221435, 29225875, 29227534/35 FAX: 91 (11) 29228625, 29212904 E-MAIL: swarupco@swarupco.com
C-DOT (CENTRE FOR DEVELOPMENT OF TELEMATICS) (6.10.2006)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110019	PHONE 26274477, 26278822
CANARA BANK (LETTER DT. 16.11.2016) (LETTER DATED 18.07.2018)	1. ----- 2. MR. PRADEEP K. BALAKRISHNAN	----- C/O RAD & PARTNERS, C-623, NEW FRIENDS COLONY, NEW DELHI-110025	----- TEL.: 011-4728000 FAX-011-47280001 (M) 9810753830 E-MAIL pradeep@radnpartners.com

<p>(LETTER RECD. ON 11.01.2017)</p> <p>(LETTER DATED 18.07.2018)</p>	<p>3. MR. RAJESH GAUTAM</p> <p>(LETTER DTD. 14.07.2017)</p> <p>4. MR. KARAN KHANNA</p> <p>5. MR. DEEPAK JAIN</p> <p>6. MR. SANTOSH KUMAR ROUT, ADV [W.E.F.02.07.2018]</p>	<p>C/O KL MEHTA & Co., ADVOCATES, B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048</p> <p>C/O M/S MADAN LAL KHANNA & CO. 74, JANPATH, NEW DELHI-110001</p> <p>C/O RAD & PARTNERS LAW FIRM, C-623, OPPOSITE GURUDWARA, NEW FRIENDS COLONY, NEW DELHI-110025</p> <p>CHAMBER No. 175, BLOCK No. II, DELHI HIGH COURT</p>	<p>TEL.: 011-41630485 011-41630483 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.net</p> <p>PH: 91-11-23356664, 23356665 FAX: 91-11-23321585 MOB.: 9810154778 E-MAIL: mlkktax@gmail.com</p> <p>MOB.: 9910505313</p> <p>MOB: 9990432878 EMAIL: advskrout@yahoo.com</p>
<p>CENTRAL BOARD OF SECONDARY EDUCATION</p>	<p>MR. ATUL KUMAR</p> <p>(LETTER DT. 04.02.2017)</p> <p>MR. ASHOK KUMAR</p> <p>(LETTER DT. 04.02.2017)</p> <p>SHRI M A NIYAZI, ADVOCATE COUNSEL</p>	<p>CHAMBER NO. 363, IIIRD FLOOR, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p> <p>J-15, IIIRD FLOOR, KIRTI NAGAR, NEW DELHI-110015</p> <p>CHAMBER: CHAMBER NO. 465, LAWYER'S CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI</p>	<p>MOB. 9818683833 EMAIL: atulkumar.adv@gmail.com</p> <p>MOB.: 9810011826 EMAIL: ashok1166@yahoo.com</p> <p>MOBILE NO.: 9810413706 PHONE: 011-43628188, 011-43628189</p>

	"LETTER DATED 28.10.2021"	OFFICE: C-10, LGF, JANGPURA EXTENSION, NEW DELHI-110014	EMAIL: niyazi786@gmail.com
CENTRAL WAREHOUSING CORPORATION	MR. K.K. TYAGI	316, LAWYER'S CHAMBER, C.K. DAPHTARY BLOCK, TILAK LANE, SUPREME COURT OF INDIA, NEW DELHI-110001	TEL: 23070296 MOB.: 9811157131 EMAIL: ktscoffice142@gmail.com
CENTRAL INFORMATION	PROF. K.K. NIGAM	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	
CENTRAL INFORMATION COMMISSION	MR. O.P. SAXENA	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	PHONE: 2338 6446, MOBILE: 9810012444.
	MR. GAURANG KANTH, ADV., 'STANDING COUNSEL' (FOR A PERIOD OF TWO YEAR W.E.F. 25.02.2019)	OFFICE: A-9, NIZAMUDDIN EAST, NEW DELHI-110013, INDIA	PH. (91)11-24359593 24359594/24359597 FAX: (91)-41825223 EMAIL: info@kanthcorp.com
CEMENT CORPORATION OF INDIA LTD. (15.11.2006)	1. SH ALAKH KUMAR	CHAMBER NO. 367, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE, NEW DELHI-110016	PH. 23387072 TEL. 9811063763 PHONE: 26564516, 26511625
	2. M/S. M.V. KINI & CO., ADVOCATES & SOLICITORS	KINI HOUSE, 6/39, JUNG PURA 'B' NEW DELHI-110014	TEL. 24371038-39-40 24377639 EMAIL: delhi@mvkini.com
COMPTROLLER AND AUDITOR GENERAL OF INDIA (24.07.2006)	1. KANTH & ASSOCIATES MR. GAURANG KANTH 'STANDING COUNSEL' [FOR IAAD CASES, 2-YRS. EXTENSION FROM 01.07.2016	OFF: A-9, NIZAMUDDIN EAST, NEW DELHI -110003	PH: 24359593, 24359594, 24359597 E-MAIL: info@kanthandassoci

TO 30.06.2018; LETTER DTD.09.09.2016]		ates.com
2. MR. SUDHIR NANDRAJOG "SENIOR COUNSEL" [FOR IAAD CASES]	103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002	
3. MR. MUNEESH MALHOTRA "PANEL COUNSEL" [FOR IAAD CASES]	N-212, GREATER KAILASH, PART-I, NEW DELHI-110048	
4. MR. SANJAY BANSAL [PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]	237, LAWYERS' CHAMBERS (NEW BLOCK), SUPREME COURT OF INDIA, NEW DELHI-110001	
5. MR. KRISHNAYAN SEN [PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]	E-177,LGF, EAST OF KAILASH, NEW DELHI-110065	
6. GAURANG KANTH, ADVOCATE EMPANELLED COUNSEL "FOR A PERIOD FROM 05.03.2020 TO 28.02.2021" "FOR A PERIOD FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED 27.01.2021" <u>LETTER DATED 05.03.2020</u>	A-9, NIZAMUDDIN EAST, NEW DELHI-110013	PH: 24359593 24359594 24359597 FAX: 41825223 EMAIL: info@kanthcorp.com
7. RAJESH RANJAN	A-74, LGF, DEFENCE COLONY,	PH: 43747474

LETTER DATED 05.03.2020

PARTNER, INTELLECTIVE
LAW OFFICES
EMPANELLED COUNSEL

NEW DELHI

FAX: 43747475
EMAIL:
rastogiranjan@gmail.com

"FOR A PERIOD FROM
05.03.2020 TO
28.02.2021"

"FOR A PERIOD FROM
01.03.2021 TO
28.02.2022 VIDE LETTER
DATED 27.01.2021"

LETTER DATED 05.03.2020

8. KARAN GAUR, ADVOCATE
EMPANELLED COUNSEL

B4/140, SAFDARJUNG ENCLAVE,
NEW DELHI 110029

PH: 9876100086
EMAIL:
karangaur@gmail.com

"FOR A PERIOD FROM
05.03.2020 TO
28.02.2021"

"FOR A PERIOD FROM
01.03.2021 TO
28.02.2022 VIDE LETTER
DATED 27.01.2021"

LETTER DATED 05.03.2020

9. DR. S.S. HOODA
ADVOCATE ON RECORD
EMPANELLED COUNSEL

B-40, L.G.F. SOUTH EXTENSION
PART-II,
NEW DELHI-110049

Ph: 9868280166
EMAIL:
sshooda65@gmail.com

"FOR A PERIOD FROM
05.03.2020 TO
28.02.2021"

"FOR A PERIOD FROM
01.03.2021 TO
28.02.2022 VIDE LETTER
DATED 27.01.2021"

LETTER DATED 05.03.2020

<p>MR. SHANTANU SAGAR, ADVOCATE</p> <p>EMPANEL COUNSEL FOR A PERIOD OF ONE YEAR FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED 11.03.2021</p>	<p>ADDRESS: 5, BABAR LANE, BENGALI MARKET, NEW DELHI</p>	<p>PHONE NO.: 9999414000 40106942 23714727</p> <p>EMAIL: shantanusagar@gmail.com</p>
<p>MRS. BHASWATI ANUKAMPA, ADVOCATE</p> <p>EMPANEL COUNSEL FOR A PERIOD OF ONE YEAR FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED 11.03.2021</p>	<p>ADDRESS: PLOT NO. 368, FLAT NO 19 (1ST FLOOR) , CHIRAG DELHI, NEW DELHI-110017</p>	<p>PHONE NO.: 8750031510 7678614044</p> <p>EMAIL: anukampaadv@gmail.com</p>
<p>MR. A.K. TIWARI, ADVOCATE, SUPREME COURT OF INDIA</p> <p><u>'AS SENIOR COUNSEL' LETTER DATED 30.06.2021"</u></p> <p>"FOR THE PERIOD OF ONE YEAR W.E.F. 07.06.2021 VIDE LETTER DATED 07.06.2021"</p>	<p>ADDRESS: 1B, SECTOR 15-A, NOIDA- 201201 (INDIA)</p>	<p>PH:- 91-98-11105581 FAX: 91-0120-4222075</p> <p>EMAIL: tewari.arvind@gmail.com</p>
<p>MR. VINOD DIWAKAR, ADVOCATE</p> <p><u>'AS SENIOR COUNSEL' LETTER DATED 30.06.2021"</u></p> <p>"FOR THE PERIOD OF ONE YEAR W.E.F. 07.06.2021 VIDE LETTER DATED</p>	<p>ADDRESS: 3, BIRBAL ROAD, JANGPURA EXTENSION, NEW DELHI-110014</p>	

	07.06.2021"		
COAL INDIA LIMITED- COAL BHAWAN, ACTION AREA-IA, NEW TOWN, RAJARHAT, KOLKATA EMAIL: gmlegal.cil@coalindia.in	MR. NEERAJ, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 160, LAWYERS CHAMBERS PATIALA HOUSE, NEW DELHI-110021	EMAIL: neerajindia@hotmail.com
LETTER DATED 07.07.2021	MR. DINESH SHARMA, ADVOCATE M/S SNJ & PARTNERS DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: L-18, LGF LAJPAT NAGAR NEW DELHI-110024	EMAIL: Dinesh.sharma@snjandpartner.com
	MR ROHAN BATRA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: E-487 LOWER GROUND FLOOR GREATER KAILASH II NEW DELHI-110048	EMAIL: Batrarohan88@gmail.com
	MR AKSHAY AMRITANSHU, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: C-41 LGF JANGPURA EXTN. NEW DELHI-110014	EMAIL: akshayamritanshu@gmail.com
	DR. HARSH PATHAK, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 23, FIRST FLOOR, BAZAR LANE, BENGALI MARKET, NEW DELHI-110001	EMAIL: Law.delhi@gmail.com
	MR. TARKESHWAR NATH, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: CHAMBER NO. 105,BLOCK-III DELHI HIGH COURT CAMPUS NEW DELHI-110001	EMAIL: advotarkeshwarnath@gmail.com
	MR. KAILASH CHAND MITTAL, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 172, LAWYERS CHAMBER BLOCK-II DELHI HIGH COURT NEW DELHI-110021	EMAIL: chamber172dhe@gmail.com

MR PANKAJ GARG, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: UG-82/83/84, WORLD TRADE CENTRE, HOTAL LALIT CHAMPLES, BARAKHAMBIA ROAD, NEW DELHI-110001	EMAIL: pankajgargprakash1962@gmail.com
M/S SINGHANIA & PARTNERS, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: P-24, GREEN PARK EXTENSION NEW DLHI-110016	EMAIL: rajesh@singhania.in
MR. UDAYAN KHANDELWAL, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: G-1/75 (LGF), LAJPAT NAGAR-I, NEW DELHI-110024	EMAIL: udayankhandelwal@gmail.com
MR. RAJ KARAN SHARMA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: M-20 LGF, LAJPAT NAGAR-II NEW DELHI-110024	EMAIL: advovaterajkaran@gmail.com
MR. SARANSH KUMAR, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: A-I/261, 2 ND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: saranshk90@gmail.com
MR. ARVIND MISHRA, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-45, NIZAMMUDIN EAST NEW DELHI-110013	EMAIL: Arvindmishra11@gmail.com
MR. ABHISHEK, ADVOCATE DATE/YEAR OF EMPANELMENT 15.01.2021	ADDRESS: 104, BHARAT CHAMBERS, SCINDIA HOUSE, JANPATH NEW DELHI-110001	EMAIL: Abhisheksharma.office@gmail.com
MR. DHRUV DEWAN, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-519, DEFENCE COLONY, 2 ND FLOOR, NEW DELHI-110024	EMAIL: dhruv@dhruvdewan.in

	MR. BHAGAT SINGH, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: B-4/156, L.G.F., SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: abharatsingh@gmail.com
CENTRAL ADOPTION RESOURCE AGENCY	MR. V.N. RAGHUPATI	12, NEW LAWYERS CHAMBER SUPREME COURT OF INDIA BHAWANDAS ROAD, NEW DELHI-110001	
CONSULTANCY DEVELOPMENT CENTRE LETTER DATED 25.01.2008	M/S SIKRI & CO, ----- MR.RAKESH GOSAIN,ADVOCATE	CHAMBER NO.229, HIGH COURT OF DELHI,NEW DELHI ----- B-57, DEFENCE COLONY, NEW DELHI-110024 C-6/6367,VASANT KUNJ, NEW DELHI-110070	----- Ph 41553905-09 PH; 9810393161
COMPETITION COMMISSION OF INDIA	MR. RAJEEV SAXENA ADVOCATE	708, LAWYERS CHAMBERS-III, NEW DELHI-110003	MOBILE: 9810811180
NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE, NEW DELHI (SINCE CENTRAL COUNCIL OF INDIAN MEDICINE IS DISSOLVED BY THE NCISM ACT, 2020 W.E.F. 11.06.2021) LETTER DATED 13.07.2021	MS. ARCHANA PATHAK DAVE, ADVOCATE ADVOCATE ON RECORD & CONSULTANT (LETTER DT. 15.11.2018)	17, CENTRAL LANE, BABAR ROAD, BENGALI MARKET, NEW DELHI-110001	PH: 011-49423201 MOB: 9971222581 9650303320 EMAIL: Archana.p.dave@gmail.com
NATIONAL COMMISSION FOR HOMOEOPATHY (NCH), NEW DELHI, MINISTRY OF AYUSH, GOVERNMENT OF INDIA	MR. SUNIL NARULA, ADVOCATE "ENROLMENT NO: D/358/82" "PANEL COUNSEL"	ADDRESS: CHAMBER NO. 493, CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	EMAIL:- sunilnaroola@gmail.com MOBILE: 9811073767 011-40513813

<p>[CENTRAL COUNCIL OF HOMOEOPATHY HAS BEEN DISSOLVED W.E.F. 05.07.2021 "LETTER DATED 30.07.2021"]</p>	<p>"FOR THE YEAR 2021" LETTER DATED: 01.02.2021</p>		<p>011-26277710</p>
<p>CENTRAL VIGILANCE COMMISSION (CVC)</p> <p>(LETTER DTD. 24.04.2017)</p> <p>MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZED TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.</p>	<p>(i) MR. SURENDER SINHA 'LEGAL COUNSEL'</p> <p>-----</p> <p>(ii) MR. RAVINDER AGARWAL 'LEGAL COUNSEL'</p> <p>(iii) MS. TATINI BASU 'LEGAL COUNSEL'</p>	<p>H-3/2, SECTOR-18, ROHINI, DELHI-110089</p> <p>-----</p> <p>CHAMBER: CHAMBER No. 252, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13</p> <p>OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH</p> <p>CHAMBER NO. 475, LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT, NEW DELHI,</p>	<p>-----</p> <p>PH.: 011-23382355 MOB.: 9810056263</p> <p>PH.: 011-41076348</p> <p>e-MAIL: ravinderagar@gmail.com</p> <p>PH.(OFF.) 0120 4284326 MOB.: 9811215768 9910143029</p> <p>EMAIL: tatinibasusadv@gmail.com</p>
<p>CENTRAL BUREAU OF INVESTIGATION (CBI)</p> <p>EMAIL ID: dlacbidhc@gmail.com</p>	<p>1. MS. SONIA MATHUR (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 29.03.2015 TO 28.03.2018)</p> <p>2. MRS. RAJDIPA BEHURA (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A</p>		

PERIOD OF ONE YEAR W.E.F.
17.05.2018 OR UNTIL
FURTHER ORDERS ,WHICHEVER
IS EARLIER) -
(LETTER DTD. 05.04.2019)

[EXTENSION OF TENURE FOR A
PERIOD OF 7 MONTHS i.e.
16.05.2019 TILL 31.12.2019
AS RETAINER COUNSEL OF
CBI]

"LETTER DATED 27.08.2019"

3. MR. NARENDRA MAAN
(CBI RETAINER COUNSEL TO
CONDUCT DSPE CASES FOR A
PERIOD OF THREE YEARS
W.E.F. 03.01.2014, TERM
EXTENDED UPTO 30.06.2017
OR TILL FURTHER ORDERS) -
[LETTER DTD. 06.07.2017]

MR. SANJEEV BHANDARI
(CBI RETAINER COUNSEL,
TERM EXTENDED UPTO
30.06.2017 OR TILL FURTHER
ORDERS) - [LETTER DTD.
06.07.2017]

(NOTIFICATION DT. 31.08.2016
OF MINISTRY OF PERSONNEL,
PUBLIC GRIEVANCES AND
PENSIONS)

MR. AJAY KUMAR GUPTA
(CBI RETAINER COUNSEL TO
CONDUCT DSPE CASES FOR A
PERIOD OF THREE YEARS FROM
THE DATE HE TAKES OVER
CHARGE OR UNTIL FURTHER
ORDERS ,WHICHEVER IS
EARLIER)

(LETTER/NOTIFICATION
DT.18.07.2018)

MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND
TRAINING)

MR. NIKHIL GOEL, ADVOCATE

MR. RIPUDAMAN SINGH
BHARDWAJ, ADVOCATE

MR. ANUPAM S. SHARMA,
ADVOCATE

(ENGAGED AS CBI RETAINER
COUNSEL, TO CONDUCT DSPE
CASES, FOR A PERIOD OF
THREE YEARS FROM THE DATE
OF APPOINTMENT OR DISPOSAL
OF THE CASES, WHICHEVER IS
EARLIER)

[EXTENSION OF TENURE AS
RETAINER COUNSEL OF CBI IN
DELHI HIGH COURT BEYOND
15.06.2019 TILL
31.12.2019.]

"LETTER DATED: 04.09.2019"

[EXTENSION OF TENURE OF
SHRI ANUPAM S.SHARMA AND
SHRI RIPUDAMAN SINGH
BHARDWAJ, RETAINER
CONSELS, UPTO 30.06.2020]

LETTER DATED 19.05.2020

1. MR. ANIL GROVER, ADV
2. MR. RAJESH KUMAR, ADV

	<p>3. MR. PRASANTA VERMA,ADV</p> <p>[EXTENDED FOR A FURTHER PERIOD OF THREE YEARS W.E.F. 12.09.2021 TO 11.09.2024]</p> <p>4. MR. MRIDUL JAIN,ADV</p> <p>[EXTENDED FOR A PERIOD OF THREE YEARS W.E.F. 17.09.2021 TO 16.09.2024]</p> <p>(ENGAGED AS CBI RETAINER COUNSEL/SPECIAL PUBLIC PROSECUTORS, TO DEFEND CBI IN THE HON'BLE HIGH COURT OF DELHI.</p> <p>VIDE NOTIFICATION [F.NO. 225/22/2017-AVD.II] DATED 12.04.2022</p> <p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>VIDE NOTIFICATION [F.NO. 225/29/2021-AVD.II] DATED 13.04.2022</p> <p>MR. ATUL GULERIA, ADVOCATE MR. ANURAG AHLUWALIA, ADVOCATE MR. JEEVESH NAGRATH, ADVOCATE MS. SUMAN CHAUHAN,ADVOCATE MS. ANUBHA BHARDWAJ,</p>		

ADVOCATE

APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR CONDUCTING THE PROSECUTION, APPEALS, REVISIONS AND OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION), BEFORE THE HIGH COURT OF DELHI AND FOR MATTERS CONNECTED THEREWITH OR INCIDENTAL THERETO, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THEIR APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.

VIDE NOTIFICATION [F.NO. 225/21/2021-AVD.II]
DATED 13.04.2022

MR. DAVINDER PAL SINGH,
ADVOCATE

APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR CONDUCTING THE PROSECUTION OF CBI CASE RC-13(E)/2017/CBI/EOU-IV/EO-II/NEW DELHI, INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION), IN THE TRIAL COURT, APPEALS, REVISIONS AND OTHER MATTERS ARISING OUT OF THIS CASE IN ANY

	<p>APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW, FOR A PERIOD OF THREE YEARS FROM THE DATE OF HIS APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.</p>		
	<p>VIDE NOTIFICAITON NO. F.NO. 225/04/2021-ADV-II DATED 13.05.2022</p> <p>MR. S.V. RAJU, ADVOCATE</p> <p>THE LD. ADDITIONAL SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR FOR APPEARING ON BEHALF OF CENTRAL BUREAU OF INVESTIGATION IN CLASS OF SENSITIVE CASES BEFORE HON'BLE DELHI HIGH COURT FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>VIDE NOTIFICATION [F.NO. 225/09/2022-AVD-II] DATED 20.10.2022</p> <p>MR. DAVINDER PAL SINGH, ADVOCATE</p> <p>APPOINTED AS SPECIAL PUBLIC PROSECUTOR FOR CONDUCTING PROSECUTION OF CBI CASE NUMBER RC-221/2021/E0009/EO-III, CBI NEW DELHI, (CBI VS U.S. AWASTHI, MD, IFFCO, PRAVINDER SINGH GAHLAUT, M.D., INDIAN POTASH</p>		

(IGIB), NORTH CAMPUS, MALL
ROAD, DELHI 110007

CONTROLLER OF ADMINISTRATION/
ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF
SCIENCE COMMUNICATION AND
INFORMATION RESOURCES,
(NISCAIR) Dr. KS KRISHNAN
MARG, NEW DELHI 110012.

CONTROLLER OF ADMINISTRATION/
ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF
SCIENCE, TECHNOLOGY AND
DEVELOPMENT STUDIES,
(NISTADS) Dr. KS KRISHNAN
MARG, PUSA GATE, NEW DELHI
110012.

CONTROLLER OF ADMINISTRATION/
ADMINISTRATIVE OFFICER
CSIR-NATIONAL PHYSICAL
LABORATORY, (NPL) Dr. KS
KRISHNANA MARG, NEW DELHI
110012.

HEAD, INNOVATION
PROTECTION UNIT (IPU) 14,
SATSANG VIHAR MARG,
SPECIAL INSTITUTIONAL
AREA, 3RD FLOOR, CSIR-
NISCAIR BUILDING, NEW
DELHI-110067

DEPUTY SECRETARY/ UNDER
SECRETARY, CSIR-HUMAN
RESOURCE DEVELOPMENT GROUP
(HRDG) CSIR COMPLEX,

	LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY, ENGINEERING SERVICES DIVISIONS (ESD) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY, RECRUITMENT & ASSESMENT BOARD (RAB) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY, EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
<p>COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH, ANUSANDHAN BHAWAN, 2, RAFI MARG, NEW DELHI-110001</p>	<p>COA/AO CSIR-CENTRAL ROAD RESEARCH INSTITUTE, DELHI-MATHURA ROAD, NEW DELHI-110025</p>		
<p>"LETTER DATED 07.10.2021"</p> <p>"THE ADVANCE SERVICE OF PETITION/APEAL AND NOTICES MAY BE SENT TO THE COAs/AOs OF THE CONCERNED LABS./INSTT."</p>	<p>COA/AO CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY</p> <ol style="list-style-type: none"> 1. UNIVERSITY (NORTH) CAMPUS, MALL ROAD, DELHI-110007 2. SOUTH CAMPUS, MATHURA ROAD, NEW DELHI-110025 		

COA/AO CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND POLICY RESEARCH DR. KS KRISHNAN MARG, NEW DELHI-110012		
COA/AO CSIR-NATIONAL PHYSICAL LABORATORY, DR. K. S. KRISHNAN MARG, NEW DELHI-110012		
COA/AO CSIR-HUMAN RESOURCE DEVELOPMENT CENTRE, (HRDC) SECTOR-19, CENTRAL GOVERNMENT ENCLAVE, KAMLA NEHRU NAGAR GHAZIABAD-201002 (U.P.)		
HEAD, INNOVATION PROTECTION UNIT (IPU) 14, 14, SATSANG VIHAR MARG, BLOCK A, QUTUB INSTITUTIONAL AREA, NEW DELHI, DELHI 110016		
DEPUTY SECRETARY/ UNDER SECRETARY CSIR-HUMAN RESOURCE DEVELOPMENT GROUP (HRDG) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
DEPUTY SECRETARY/ UNDER SECRETARY ENGINEERING SERVICES DIVISIONS (ESD) CSIR COMPLEX LIBRARY AVENUE, PUSA,		

	NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY RECRUITMENT & ASSESSMENT BOARD (RAB) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
THE COTTON CORPORATION OF INDIA LTD. (LETTER DT. 31.07.2018)	MR. SUNDER KHATRI, ADV	GF-124 & 113, WORLD TRADE CENTRE, LALIT HOTEL BABAR ROAD, CONNAUGHT PLACE, NEW DELHI- 110001	TEL: 011- 43520440, 43570827 EMAIL: inso.sunderkhatri @gmail.com Shyamrattan2008@gmail.c om
CENTRAL SEAT ALLOCATION BOARD (CSAB) /MOTILAL NEHRU NATIONAL INSTITUTE OF TECNOLOGY ALLAHABAD, PRAYAGRAJ FOR THE YEAR 2020-2021	SH. ARJUN MITRA, ADVOCATE	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: 9810412737 E-MAIL: ajmitra@gmail.com
INCOME TAX DEPARTMENT	CENTRALIZED SERVICE FOR ADVANCE COPIES OF PETITIONS/APPEALS FILED IN RESPECT OF: INCOME TAX	CHAMBER NOS. 428, 429 HIGH COURT OF DELHI	

	DEPARTMENT		
FULLERTON INDIA CREDIT COMPANY LIMITED	SAGAR & SAGAR, SANJEEV SAGAR, ADVOCATE "NOMINATED COUNSEL" "LETTER DATED 15.03.2022"	CHAMBER NO. 210, BLOCK-III, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003 OFFICE: 18, HARGOBIND ENCLAVE, BHARTENDU, HARISH CHANDRA MARG, NEW DELHI-110092	MOBILE: 9811016162 PH.: 91-11-22375422, 47543981, EMAIL: sagarandsagar@live.com , sanjivsagar@gmail.com , info@sagarandsagar.in WEB: www.sagarandsagar.in
M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED (NON-BANKING FINANCIAL COMPANY)	MR. SUSHANT BALI, ADVOCATE STANDING COUNSEL "LETTER DATED 29.10.2021"	CHAMBER NO. 378, BLOCK-II, LAWYERS' CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: +91-8447242406 E-MAIL: SUSHANTBALI.ADVOCATE@GM AIL.COM
DEPARTMENT OF REVENUE INCLUDING CBEC MINISTRY OF FINANCE, GOVT. OF INDIA	FOR SERVICE OF ADVANCE NOTICES/WRIT PETITIONS/ APPEALS ETC.	NODAL OFFICER: CHAMBER NO. 205 LAWYERS' CHAMBER BLOCK-III DELHI HIGH COURT, NEW DELHI-110003	
GOVERNMENT OF INDIA MINISTRY OF TEXTILES OFFICE OF THE DEVELOPMENT COMMISSIONER FOR HANDLOOMS	SH. HANU BHASKAR, "SR. CENTRAL GOVERNMENT STANDING COUNSEL" LETTER DATED: 11.08.2020		
OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI [LETTER DATED 29.06.12]	1. MR. VINEET BHATIA ----- 2. MR. PARDEEP TARA ----- 3. MR. A.K. BABBAR	CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI ----- 15-A/9, GROUND FLOOR, EAST PATEL NAGAR, NEW DELHI-110008 ----- F-51, NARAINA VIHAR, NEW DELHI-110028	PH.:011-46536490, 29241260,9811081159 ----- PH.:011-25883687, 9811051016 ----- PH.: 9811115749

O/o THE COMMISSIONER OF CUSTOMS (I&G), NEW CUSTOMS HOUSE NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL	CHAMBER NO. 479, LAWYERS' CHAMBER BLOCK NO. II, DELHI HIGH COURT, NEW DELHI	Mobile:9810077957
O/o THE COMMISSIONER OF CUSTOMS, AIR CARGO EXPORT COMMISSIONERATE, NEW CUSTOM HOUSE, IGI AIRPORT, NEW DELHI	1. MR. SATISH KUMAR (SENIOR STANDING COUNSEL) ----- 2. DR. ASHWANI BHARDWAJ (JUNIOR STANDING COUNSEL)	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 319, SUPREME COURT LAWYERS CHAMBER, SETALVAD BLOCK, B.D. ROAD, NEW DELHI-110095	
O/o THE PRINCIPAL COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX (IMPORT) NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037	MR. SANJEEV NARULA (NODAL STANDING COUNSEL)	CHAMBER NO. 463, HIGH COURT OF DELHI OFF. ADDRESS: C-633, NEW FRIENDS COLONY, NEW DELHI	PH. 23070376 41823452/43553451 MOB.: 9810274452/ 9871863446 E-MAIL: sanjeevnarula.cgsc@gmail.com
DELHI CENTRAL EXCISE & SERVICE TAX ZONE, O/o THE CHIEF COMMISSIONER, CENTRAL EXCISE & SERVICE TAX (DZ) C.R. BUILDING, I.P. ESTATE, NEW DELHI	MR. SATISH KUMAR "NODAL SENIOR STANDING COUNSEL"	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	PH. 9810419742
O/o THE CHIEF COMMISSIONER OF CUSTOMS (DZ), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN NODAL SENIOR STANDING COUNSEL (DELHI CUSTOMS ZONE)	CHAMBER NO. 479, BLOCK-II DELHI HIGH COURT, NEW DELHI	

CENTRAL EXCISE, CUSTOMS & SERVICE TAX, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE, C.G.O. COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD	SHRI SATISH KUMAR, ADVOCATE SENIOR STANDING COUNSEL	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	Ph. 9810419742
[CUSTOM, EXCISE & SERVICE TAX] CENTRAL BOARD OF EXCISE & CUSTOMS, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE, GOVERNMENT OF INDIA	MS. SONIA SHARMA (SENIOR STANDING COUNSEL)	CHAMBER NO. 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003	TEL.:011-23387455 MOB.:9811111993 Email: soniaslaw@hotmail.com
GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE (CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS) LEGAL CELL	MR. ANURAG OJHA, ADVOCATE SR. STANDING COUNCIL LETTER DATED 01.10.2020	ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT OFFICE: H 108, SF, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE: 91-8860069704 EMAIL: anuragdulaw@gmail.com
	MR. ASHOK KUMAR ARYA, ADVOCATE, SR. STANDING COUNSEL VIDE ORDER DATED 27.09.2021	NO. 121, PLOT NO. 4, NAV SANSAD VIHAR, OPPOSITE TAJ VIVANTA, SECTOR-22, DWARKA, NEW DELHI-110077	MOBILE: 9899991814, 9868277389 EMAIL: adv.ashokarya@gmail.com (LETTER DT. 21.01.2022)
	MS. SUSHILA NARANG THAKRAL, ADVOCATE SR. STANDING COUNSEL VIDE ORDER DATED 27.09.2021	M-1, 3 RD FLOOR, GREATER KAILASH-I NEW DELHI-110048	MOBILE: 9810369180 EMAIL: sushilanarang@gmail.com
	<u>SENIOR STANDING COUNSEL</u> 1. MR. PIYUSH BERIWAL, ADV 2. MS. SONU BHATNAGAR, ADV 3. MR. SATISH AGGARWALA, ADV		<u>DETAILS OF MS. SONU BHATNAGAR, ADVOCATE</u> SENIOR STANDING COUNSEL MOBILE: 9810134678 EMAIL:

	<p>4. MR. ATUL TRIPATHI,ADV</p> <p><u>JUNIOR STANDING COUNSEL</u></p> <p>1. MR. CHRITARTH PALLI,ADV</p> <p>FOR A PERIOD OF THREE YEARS FROM THE DATE OF ISSUE OF THIS ORDER VIDE LETTER DATED 23.08.2022 F.NO. 278A/38/2021-LEGAL</p>		<p>bhatnagarsonu@gmail.com</p> <p>sonubhatnagaroffice@gmail.com</p> <p><u>DETAILS OF MR. ATUL TRIPATHI, ADVOCATE</u> Mobile: 9560018960 Email: atultripathiadv@gmail.com ADDRESS: O-11/B, JUNG PURA EXT. NEW DELHI-110014</p>
<p>OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009</p> <p>LETTER DATED: 10.09.2012</p>	<p><u>PANEL OF SENIOR STANDING COUNSEL</u></p> <ol style="list-style-type: none"> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHOWDHURY 5. MS. SONIA SHARMA 6. MR. SYED ZAFAR MOONIS <p><u>PANEL OF JUNIOR STANDING COUNSEL</u></p> <ol style="list-style-type: none"> 1. MS. PRABJYOTI KAUR 2. MR. ASHWANI BHARDWAJ 3. MR. AMIT ANAND 4. MS.GEETANJALI SHARMA 5. MS. ANJANA GOSAIN 	<p><u>NODAL OFFICER AVAILABLE AT:</u></p> <p>ROOM No. 137 A, LAWYERS CHAMBER,NEW BLOCK, DELHI HIGH COURT, N.DELHI</p> <p>TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.</p>	

OFFICE OF THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, DELHI-NORTH C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109			EMAIL ID FOR THE PURPOSE OF SERVICE OF ANY MATTERS: Delhinorth-legal@gov.in <u>VIDE LETTER DATED 21.12.2021</u>
	COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-EAST, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110002 "VIDE LETTER DATED 31.03.2022"		EMAIL: gstdelhieast.legal@gmail.com
	PRINCIPAL COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-SOUTH, 2 ND & 3 RD FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066 "VIDE LETTER DATED 31.03.2022"		EMAIL: legal.cgstdelhisourth@gov.in
	COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-WEST, 4 TH & 5 TH FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066 "VIDE LETTER DATED 31.03.2022"		EMAIL: legalstdelhi3@gmail.com
	PRINCIPAL COMMISSIONER OF CENTAL GOODS & SERVICES TAX, DELHI-NORTH, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109 "VIDE LETTER DATED 31.03.2022"		EMAIL: delhinorth-legal@gov.in
O/O THE COMMISSIONER OF	MR. KAMAL NIJHAWAN	CHAMBER NO.479, BLOCK-II,	

<p>CUSTOMS (PREVENTIVE) , NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037</p>	<p>"NODAL SENIOR STANDING COUNSEL"</p>	<p>DELHI HIGH COURT, NEW DELHI</p>	
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-I, MANGAL PANDEY NAGAR, MEERUT (U. P.)</p>	<p><u>SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHAUDHARY 5. MS. SONIA SHARMA 6. MR. SYED JAFAR MOONIS</p> <p><u>JUNIOR STANDING COUNSEL</u> 1. MS. PRABHJYOTI KAUR 2. MR. ASHWANI BHARADWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN</p>		
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-II, DELHI ROAD, MEERUT (U. P.)</p>	<p><u>(BAREILLY DIVISION)</u> 1. (I)MR.SYED JAFAR MOONIS SENIOR STANDING COUNSEL (II)MS.GEETANJALI SHARMA JUNIOR STANDING COUNSEL</p> <p><u>(HALDWANI DIVISION)</u> 2.(I) MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL (II) MS. ANJANA GOSAIN JUNIOR STANDING COUNSEL</p> <p><u>(MORADABAD DIVISION & ICD)</u> 3.(I) MR. RAHUL KAUSHIK</p>	<p>I)CHAMBER NO.190, BLOCK-II, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI-110003</p> <p>II)CHAMBER NO.621, LAWYERS CHAMBER BLOCK, DISTRICT COURTS DWARKA, SECTOR-10, N. DELHI-75</p>	<p>Mob. : 9899147053</p>

	<p>SENIOR STANDING COUNSEL</p> <p>(II) MR. AMIT ANAND JUNIOR STANDING COUNSEL</p> <p>(III) MS. PRABHJYOT KAUR JUNIOR STANDING COUNSEL</p> <p><u>(RAMPUR DIVISION)</u></p> <p>4. (I) MS. SONIA SHARMA SENIOR STANDING COUNSEL (II) MR. ANSHUMAN CHAUDHRY SENIOR STANDING COUNSEL</p> <p><u>(HAPUR DIVISION)</u></p> <p>5. (I) MR. SATISH KUMAR SENIOR STANDING COUNSEL</p> <p>(II) MR. ASHWANI BHARADWAJ JUNIOR STANDING COUNSEL</p>		
<p>OFFICE OF CONTROLLER OF CERTIFYING AUTHORITIES,</p> <p>DEPARTMENT OF INFORMATION TECHNOLOGY, MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY,</p>	<p>MS. GIRIJA KRISHAN VARMA, ATTORNEY</p> <p>M/S GIRIJA LAW PARTNERS [UPTO 20.02.2014]</p>	<p>LAWYERS CHAMBER NO. 393, BLOCK-II (NEW BLOCK), HIGH COURT OF DELHI, NEW DELHI-110003</p>	<p>Tel.: 91-9313338142, 9910194228 Email: girija.stanfordattorney@yahoo.com</p>
<p>CONSORTIUM FOR EDUCATIONAL COMMUNICATION</p>	<p>MR. AMITESH KUMAR, ADVOCATE</p>	<p>196, SIMANT VIHAR, SECTOR- 14, KAUSHAMBI, GHAZIABAD- 201010, UTTAR PRADESH</p>	<p>Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 EMAIL: amiteshkumar74@gmail.com</p>
<p>CONTAINER CORPORATION OF INDIA LTD. (CONCOR)</p>	<p>MR. RAJINDER DHAWAN & ASSOC. f</p>	<p>260, LAWYERS' CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE: H-61, GOBIND MANSION, CONNAUGHT CIRCUS, NEW DELHI-1</p>	<p>PH: 23388494 MOBILE: 9810027994</p> <p>PH: 23322584</p>

	<p>----- - MS. AYUSHI KIRAN (LETTER DT. 22.02.16) (FOR INTELLECTUAL PROPERTY & ARBITRATION RELATED MATTERS, LETTER DT. 08.04.2016)</p>	<p>----- B-504, SHATABDI RAIL VIHAR, PLOT NO. B-9/4, SECTOR-62, NOIDA-201309</p>	<p>----- MOB.: 7838824766 EMAIL: ayushi@alumni.virginia.edu</p>
CENTRAL BANK OF INDIA	<p>MR. TUSHAR SINGH, ADVOCATE NOMINATED COUNSEL "LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>A-94 (BASEMENT), NEETI BAGH, NEW DELHI-110049</p>	<p>MOBILE: 9811634530 EMAIL: tusharsingh145@gmail.com tlc.tusharsingh@gmail.com</p>
	<p>MR. RAJESH RANJAN DUBEY, ADVOCATE NOMINATED COUNSEL "LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>Q 19B, LGF JANGPURA EXTN., NEW DELHI-110014</p>	<p>MOBILE: 9811045354 EMAIL: rajeshranchi@gmail.com</p>
	<p>MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL "LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>HOUSE NO. 80A, SECTOR A, PUSHP VIHAR, SOUTH DELHI-110017</p>	<p>MOBILE: 9971105049 EMAIL: advskrout@yahoo.com</p>
	<p>MS. EKTA CHOUDAHRY, ADVOCATE NOMINATED COUNSEL "LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>ADDRESS: INDRAPRAKASH BUILDING, UB-12A, 27, BARAKHAMBHA ROAD, NEW DELHI-110001</p>	<p>MOBILE: 9910376565 EMAIL: advocateekta1@gmail.com</p>

	<p>MR. HIMANSHU SHEKHAR, ADVOCATE NOMINATED COUNSEL</p> <p>"LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>ADDRESS: 68, OLD LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-111001</p>	<p>MOBILE: 9310116418 EMAIL: Himanshu3161@yahoo.com</p>
	<p>MR. RAJIV RANJAN DWIVEDI, ADVOCATE NOMINATED COUNSEL</p> <p>"LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>ADDRESS: 424, NEW LAWYERS CHAMBER, (MC SETALWAD BLOCK) SUPREME COURT, BHAGWAN DAS ROAD, NEW DELHI-110001</p>	<p>PHONE: 011-23388251 9810594551 EMAIL: dwivedirr@gmail.com</p>
<p>CORPORATION BANK (LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH</p>	<p>MR. SAMRENDRA KUMAR, 'STANDING COUNSEL'</p>	<p>CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY, NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009</p>	<p>TEL: OFF.: 27607058 MOB.: 9999114922 9990114922 9818127495</p>
<p>CTBC BANK CO. LTD. (LETTER DT. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: sanjay_gupta@sngpar tners.in</p> <p>ateev_mathur@sngpar tners.in</p>
<p>CAPRI GLOBAL CAPITAL LIMITED</p>	<p>SHOBIT JAIN</p>	<p>E-342, LGF, EAST OF KAILASH</p>	<p>MOB.: 09818668068</p>

<p>(LETTER DTD. 25.08.2017)</p> <p>-----</p>	<p>D/1032/2004</p> <p>-----</p> <p>MR. ANUPAM SINGH</p>	<p>NEW DELHI-110065</p> <p>-----</p> <p>N-2, 3rd FLOOR, RINGH ROAD, BHISHMA PITAMAH MARG, BLOCK N, SOUTH EXTENSION I, NEW DELHI-110049</p>	<p>OFF: 011 26230371</p> <p>-----</p> <p>MOB: 9654926809 E-MAIL: anupamjsingh@gmail.com</p>
<p>CENTRAL POLLUTION CONTROL BOARD</p>			
<p>CENTRAL INSTITUTE OF PLASTICS ENGINEERING & TECHNOLOGY</p> <p>(DEPT. OF CHEMICALS & PETROCHEMICALS, MINISTRY OF CHEMICALS & FERTILIZERS, GOVT. OF INDIA)</p>	<p>MR. HASHMAT NABI, ADV H.N.& ASSOCIATES</p> <p>"STANDING COUNCEL"</p> <p>LETTER DATED 17.12.2020</p>	<p>B-1/15, LGF, HAUZ KHAS, NEW DELHI-110016</p>	<p>PH: 011-41407822-23 FAX: 011-26561063 MOB: 9810017822</p> <p>EMAIL: hashmatnabi@hashmatnabi.com hashmatnabi@gmail.com</p>
<p>CENTRAL WAQF COUNCIL (MINISTRY OF MINORITY AFFAIRS GOVT. OF INDIA) (LETTER DATED 2.7.2021)</p>	<p>MR. HASHMAT NABI, ADVOCATE 'STANDING COUNSEL'</p> <p>(FOR A PERIOD OF 4 YEARS UNTIL FURTHER ORDER, WHICHEVER IS EARLIER)</p>	<p>OFFICE: B1/15, LGF, HAUZ KHAS, NEW DELHI-110016</p> <p>CHAMBER: 438, LAWYERS CHAMBER (BLOCK-I), DELHI HIGH COURT, SHER SHAH SURI ROAD, NEW DELHI</p>	<p>LANDLINE: 011-41407822-23</p> <p>MOB: 8010656935, 9810017822</p> <p>EMAIL: hashmatnabi@gmail.com hashmatnabi@hashmatnabi.com</p>
<p>DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (DSGMC) (LETTER DTD. 30.09.2013)</p> <p>-----</p> <p>(LETTER DTD. 27.02.2013)</p>	<p>SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY.</p> <p>-----</p> <p>1. MR. JASMEET SINGH "NOMINATED COUNSEL"</p>	<p>ADDRESS: LEGAL CELL, ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001</p> <p>-----</p> <p>CHAMBER No. 176, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD,</p>	<p>-----</p>

	<p>----- 2. MS. PRABHSAHAY KAUR "NOMINATED COUNSEL"</p>	<p>NEW DELHI-110003 ----- CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p>	
<p>DELHI METRO RAIL CORPORATION LTD.</p>	<p>M/S VIRENDER SOOD & CO</p> <p>"LETTER DATED 18.05.2020"</p> <p>----- M/S. A.K.SINGLA & CO STANDING COUSEL</p>	<p>257, LAWYERS CHAMBER, HIGHCOURT OF DELHI ,NEW DELHI-110003</p> <p>----- FLAT 'L', SAGAR APPARTMENT 6, TILAK MARG, NEW DELHI-110001</p>	<p>TEL; 23386868/23385730 MOB: 9958847558 9810010790 9891108181 E-MAIL- pushkarsood03@gmail.com</p> <p>----- 23384954, 23383734 FAX:23782596</p>
<p>DELHI TRANSCO LTD (25.10.2006)</p> <p>----- DELHI TRANSCO LTD./ DELHI POWER COMPANY LTD. (LETTER DTD. 21.03.2017)</p>	<p>MR.SUMEET PUSHKARNA</p> <p>----- MS. AVNISH AHLAWAT `STANDING COUNSEL` [WEF 01.04.2017]</p>	<p>CH.346-A, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RES: F-254, VIKASPURI, NEW DELHI-110019</p> <p>----- CHAMBER NO. 243, HIGH COURT, DELHI</p>	<p>PH:91-11-23386355 91-11-28534497 TELFAX:91-11-28535908</p> <p>-----</p>
<p>DELHI INTERNATIONAL AIRPORT PVT LTD.</p>	<p>MR. ATUL SHARMA</p>	<p>207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI</p> <p>OFFICE: LINK LEGAL, 109. GOLF APARTMENTS, SUJAN SINGH, PARK, MAHARISHI RAMANNA MARG, NEW DELHI-110003</p>	<p>PHONE: 91 (011) 4610080- 82 91 (011) 4654840-42 Mobile No 9811055984 FAX: 91901104610083</p>
<p>DELHI DEVELOPMENT AUTHORITY (DDA)</p>	<p>1. MR. ARJUN PANT ADDL. SR. STANDING COUNSEL</p>	<p>C-5/15, SAFDARJUNG DEV. AREA. OFFICE- K-40, HAUZ KHAS ENCLAVE</p>	<p>PH:9811071260 EMAIL: Pant arjun@rediffmail.com</p>

<p><u>OFFICE OF DDA(AT DHC) :</u></p> <p>CHAMBER No.425 & 426 LAWYERS CHAMBER BLOCK-I, HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>CONTACT : 011-23389451 011-23070466</p> <p>E-MAIL ID OF DDA FOR FRESH MATTERS</p> <p>ddachamberhc@yahoo.com</p> <p>CONTACT DETAILS OF DDA OFFICIALS:</p> <p>1. DR. RAHUL CHOKER SENIOR LAW OFFICER</p> <p>2. MR. AMIT KRISHNA LEGAL ASSISTANT</p> <p>"LETTER DATED 06.08.2021"</p> <p>"NEW LIST OF ADDL. SR. STANDING COUNSEL/STANDING COUNSEL OF DDA VIDE LETTER DATED 22.10.2021"</p>	<p>2. MR. ARUN BIRBAL, STANDING COUNSEL</p> <p>3. MS. SHOBHANA TAKIAR, STANDING COUNSEL</p> <p>4. MS. MRINALINI SEN GUPTA STANDING COUNSEL</p> <p>5. MS. PRABHSAHAY KAUR, STANDING COUNSEL</p> <p>6. MR. ASHIM VACHHER, STANDING COUNSEL</p> <p>7. MS. MANIKA TRIPATHI PANDEY, STANDING COUNSEL</p> <p>8. MR. SANJAY KATYAL, STANDING COUNSEL</p> <p>9.MR. R.K. DHAWAN, ADVOCATE STANDING COUNSEL</p> <p>FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 31.03.2022</p>	<p>M-5, JUNG PURA EXTENSION (IST FLOOR), NEW DELHI</p> <p>B-103, LAJPAT NAGAR-I, FIRST FLOOR, NEW DELHI</p> <p>208, BLOCK III, HIGH COURT OF DELHI, SHER SHAH MARG</p> <p>CHAMBER NO. 184, BLOCK 2, DHC, NEW DELHI</p> <p>135, 2ND FLOOR, UDAY PARK, NEW DELHI-110049</p> <p>SUPREME COURT OF INDIA, 429, NEW LAWYER'S CHAMBERS, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p>170, LAWYER'S CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI</p> <p>CHAMBER NO. 609, LAWYERS' BLOCK-III DELHI HIGH COURT NEW DELHI-110003</p> <p>146 SEEMANT VIHAR KAUSHAMBI NEAR RADISSON HOTEL GHAZIABAD</p> <p>CHAMBER NO. K-10,</p>	<p>PH: 9810029802 EMAIL: arunbirbal@yahoo.com</p> <p>Ph: 9810962950 Email:- Shobhana_takiar@yahoo.co.in</p> <p>PH:9873367274 EMAIL: mrinalinisgupta@gmail.com</p> <p>PH:9810158581 EMAIL: sahayk@gmail.com</p> <p>PH: 9811023217 EMAIL: ashimvachher@gmail.com</p> <p>PH:9811831835 EMAIL: Manika_pandey@yahoo.co.in</p> <p>MOBILE: 9350023553 EMAIL: sanjayklaw@yahoo.com</p> <p>EMAIL: Rkdhawan9@gmail.com MOBILE: 9899775330</p>
<p>DR. APJ ABDUL KALAM TECHNICAL UNIVERSITY, U.P. IET COMPLEX SEETAPUR ROAD, LUCKNOW</p>	<p>MR. AMITESH KUMAR (STANDING COUNSEL)</p>		
<p>DELHI MINORITIES COMMISSION</p>	<p>MR. SIDDHARTH, ADVOCATE</p>		<p>MOBILE: 9599138139</p>

	"LETTER DATED 17.02.2021"		
DELHI TECHNOLOGICAL UNIVERSITY (DTU) (FORMERLY DELHI COLLEGE OF ENGINEERING)	1] MR. ATUL NANDA	1] 12/C, SAGAR APARTMENTS, TILAK MARG, NEW DELHI	
	2] MS. AVNISH AHLAWAT	2] CHAMBER NO. 243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI OFF. A-33, DEFENCE COLONY, NEW DELHI-110024	TEL. 23384517 MOB. 9810134741
	3] MR. ALDANISH REIN, ADVOCATE [FOR A PERIOD OF TWO YEARS W.E.F. 30.08.2018]	O/1A, JUNG PURA EXTENSION, NEW DELHI-110014	
DELHI JAL BOARD	1. MS. SANGEETA BHARTI, ADV "STANDING COUNSEL" "LETTER DATED 16.02.2021"	405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.: 9811112863 Tel.No. 011-24308800 e-MAIL: sangeetabharti@gmail.com
	2. MS. NANDITA RAO "ADDL. STANDING COUNSEL"	CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT	MOB.: 9999031918 TEL.No. 011-29555376 29552589 e-MAIL: knanditarao@gmail.com
	3. MR. AJJAY ARORAA "ADDL. STANDING COUNSEL" (LETTER DT. 14.09.2020)	CHAMBER NOS. 430-431 LAWYERS CHAMBERS DELHI HIGH COURT, DELHI OFFICE: S-154, (SF), GREATER KAILASH-1, N. DELHI	MOB: 9811160827
DELHI TRANSPORT CORPORATION (LETTER DATED 27.07.2006)	1. MS. AVNISH AHLAWAT	243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003	PH: 23384517 FAX: 011-23382820

OFF: A-33,DEFENCE COLONY
NEWDELHI-110024

RES: A-855-F,SUSANT LOK
PHASE-I,GURGAON,HARYANA

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avnishahlawat@yahoo.com

2. MR. SUMEET PUSHKARNA

2] 346-A, LAWYERS CHAMBER,
DELHI HIGH COURT,
N. DELHI-110003

RES: F-254, VIKAS PURI,
NEW DELHI-18
OFFICE;

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9811042847 (SELF)
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3. MR. AJAY VERMA

3] I-22 (LGF),
JANGPURA EXTENSION,
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4. MR. SANTOSH KUMAR
TRIPATHI
(LETTER DT. 19.08.2015)

CHAMBER ADDRESS:
321, CK DAPHTARY BLOCK, SUPREME
COURT OF INDIA, NEW DELHI-110001

RESIDENCE/OFFICE ADDRESS:
FLAT NO. 34,VIDHI APARTMENT,
PLOT NO.116, I.P. EXTN.
PATPARGANJ, DELHI -92

MOB. NO. : 9868250806
PH. NO. :011-22231198

<p>5. MR. NAUSHAD AHMED KHAN (LETTER DT. 19.08.2015)</p>	<p>CHAMBER ADDRESS: 436, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p> <p>RESIDENCE/OFFICE ADDRESS: S-513, 2nd FLOOR, SCHOOL BLOCK, SHAKAR PUR-II, MAIN VIKAS MARG, DELHI-92</p>	<p>MOB. NO.: 9868111799 PH. NO.: 011-23073821 FAX NO.: 011-42486199</p>
<p>6. MR. MANISH VASHISHT (LETTER DT. 04/05.12.2018)</p>	<p>CHAMBER ADDRESS: LAWYER'S CHAMBER146, BLOCK NO.1, HIGH COURT OF DELHI, NEW DELHI</p> <p>OFFICE ADDRESS: B-27, 2ND FLOOR, DEFENSE COLONY, NEW DELHI-110024.</p> <p>RESIDENCE ADDRESS: H.NO. 61, SECTOR-15, PART-1, GURGAON, HARYANA</p>	<p>CHAMBER: PH: 011-23388127 MOB: +91-9811175180</p> <p>OFFICE: PH: 011-49872103 011-49872104</p> <p>RESIDENCE: PH: 0124-4030990 PH:0124-2222247</p>
<p>MR. AVIRAL SAXENA, ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 19.03.2021</p>	<p>CHAMBER ADDRESS: 35, LAWYERS' CHAMBER, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>OFFICE ADDRESS: A-415, LGF DEFENCE COLONY, NEW DELHI</p> <p>RESIDENCE ADDRESS: B-79, PANDARA ROAD, NEW DELHI</p>	<p>MOBILE: 9990589126 EMAIL: adv.aviral@yahoo.com</p>
<p>MR. RIKKY GUPTA, ADVOCATE STANDING COUNSEL</p>	<p>CHAMBER/OFFICIAL/ RESIDENCIAL ADDRESS:</p> <p>251, LAWYERS' CHAMBER BLOCK, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p>	<p>MOBILE: 9811062591 01123389365</p> <p>EMAIL: rikks Gupta@gmail.com</p>

	LETTER DATED 12.07.2021		
DELHI POWER COMPANY LTD. (LETTER DTD. 15.11.2006)	D. MS. AVNISH AHLWAT	1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 RES: A-33, DEFENCE COLONY, N.DELHI-110024	
	D. SH. S.K. DUBEY	2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	3. SH. SUMEET PUSHKARNA	3] 346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
DELHI NURSING COUNCIL (AN AUTONOMOUS BODY OF GOVT. OF DELHI) AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI- 110002	MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	
DELHI PUBLIC SCHOOL SOCIETY	MR. PUNEET MITTAL	241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI 3, GULMOHAR ENCLAVE, NEW DELHI-49	PH. NO. 23389122, 23389454 PH.NO. 26511711, 26859797 FAX' 26519797
	MS. PRATIMA K.GUPTA,ADV (LETTER DT. 11.04.2018)	CHAMBER NO.241,LAWYERS CHAMBERS,DELHI HIGH COURT, NEW DELHI-110003 OFF: Y-1,BASEMENT HAUZ KHAS, NEW DELHI 110060	PH: 23384122 MOB: 9811282222 (O) 011- 26965000/41656588

	<p>MS. VASUDHA BAJAJ, ADVOCATE NOMINATED COUNSEL</p> <p>VIDE LETTER DATED 25.10.2021</p>	<p>ADDRESS: 241, OLD LAWYERS' CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003</p>	<p>PHONE NO. 9999621225 EMAIL: vasudhabajaj@puneetmittal.in vasudhabajaj@gmail.com</p>
	<p>MR. RUPENDRA PRATAP SINGH, ADVOCATE NOMINATED COUNSEL</p> <p>VIDE LETTER DATED 25.10.2021</p>	<p>ADDRESS: 241, OLD LAWYERS' CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003</p>	<p>PHONE NO. 9818928506 EMAIL: rpsingh@puneetmittal.in advocaterpsingh1@gmail.com</p>
	<p>MR. ABHIESUMAT GUPTA, ADVOCATE NOMINATED COUNSEL</p> <p>VIDE LETTER DATED 25.10.2021</p>	<p>ADDRESS: Y-1, BASEMENT, HAUZ KHAS, NEW DELHI-110049</p>	<p>PHONE NO. 9811088803 EMAIL: abhishumatgupta@gmail.com</p>
<p>DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY UNDER THE GOVT OF DELHI)</p>	<p>MS. AVNISH AHLAWAT</p>	<p>243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003</p> <p>OFF: A-33, DEFENCE COLONY NEW DELHI-110024</p> <p>RES: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA</p>	<p>PH: 23384517 FAX: 011-23382820</p> <p>PH: 51012214, 51048401 MOBILE: 9810134741 MAIL; AVNISHAHLAWAT@YAHOO.COM PH 95124-5048712</p>
<p>DELHI AGRICULTURAL MARKETING / FLOWER MARKET COMMITTEE, FISH & POULTRY MARKET COMMITTEE, FODDER MARKET COMMITTEE & KHOYA MAWA COMMITTEE</p>	<p>MS. AVNISH AHLAWAT, ADVOCATE</p>	<p>OFFICE: A-33 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024</p> <p>CHAMBER: 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p>	<p>PH: 4101-2214, 4104-8401</p> <p>PH: 2338-4517 FAX: 4101-2214</p>

DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD	MS. ANUSUYA SALWAN	342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 RES: 47, PUSA ROAD, NEW DELHI	2338 8501 2581 4176 MOBILE: 9811225368
DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. (DSIIDC) LETTER DATED 19.08.2020	MRS. ANUSUYA SALWAN, ADVOCATE, STANDING COUNSEL	47, PUSA ROAD, NEW DELHI-110005 CHAMBER NO. 402, NEW LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI	MOB: 9811225368 E-MAIL: anusalwan@gmail.com
(FOR SERVICE OF PETITIONS TO THE OFFICE OF DSIIDC THROUGH EMAIL: dsiidclc@gmail.com VIDE LETTER DATED 10.02.2021)	SH. R.K. DHAWAN, ADVOCATE, STANDING COUNSEL	F-11,79, LGF, CHITTARANJAN PARK, NEW DELHI-110019 CHAMBER NO. 609 NEW LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI	MOB: 9899775330 E-MAIL: rkdhawan9@gmail.com
	MRS. FIRDOUSE QUTB WANI, ADVOCATE ADDITIONAL STANDING COUNSEL	LGF, E-102, KALKAJI, NEW DELHI-110019	MOB: 9718043116 E-MAIL: Firdousewani.lawz@gmail.com
DELHI POLLUTION CONTROL COMMITTEE LETTER DTD. 15.05.2012	D. MR. BIRJA MAHAPATRA	CHAMBER NO. 12 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003	MOB.: 9810935526
	D. MR. NARENDER PAL SINGH, ADVOCATE, "NOMINATED COUNSEL" LETTER DATED : 01.10.2019	08, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-110001	MOB: 9311010090
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<p>(LETTER DT. 25.11.2016)</p>	<p>MR. ARUN AGGARWAL</p>	<p>159, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RESIDENCE: 51, VIGYAN LOK, DELHI-110092</p> <p>26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092</p>	<p>mlkktax@bol.net.in</p> <p>PH:+91-11- 23383514 (OFF.) 22153988 (RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM</p>
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<p>F.NO. 278A/07/2019-LEGAL (PT.III) DATED 01.10.2020 (COPY ENCLOSED)</p>	<p>MR. ANIRUDH DESHMUKH</p>	<p>NO. 11, IST FLOOR, BLOCK I, JANGPURA EXTENSION, NEW DELHI-110029</p>	<p>MOB: 9971633944 PHONE:011-46075388 EMAIL: ANIRUDDHA@SMARTH.IN</p>
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	<p>MR. RAVI PRAKASH</p>	<p>I-4C,TAJ APARTMENTS, RAO TULA RAM MARG, SECTOR 12,R.K. PURAM, NEW DELHI-110022</p>	<p>MOB: 9810529222 EMAIL: RAVIPRAKASH1066@GMAIL.COM</p>
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	<p>MR. ADITYA SINGLA</p>	<p>201, LAWYERS' CHAMBERS, DELHI HIGH COURT, NEW DELHI 110003</p> <p>OFFICE: P10 (LGF) SOUTH EXTENSION PART II,</p>	<p>MOB: 9818601006 PHONE: 01141654163 EMAIL: ASINGLASSC@GMAIL.COM ADITYASINGLA@HOTMAIL.COM</p>

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	<u>JR. STANDING COUNSEL</u>		
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	MR. SAMIKSHA GODIYAL	C-25, LOWER GROUND FLOOR, NIZAMUDDIN EAST NEW DELHI-110013	MOB: 9910005408 EMAIL: SAMIKSHA.GODIYAL187@GMAIL.COM
	MS NEHA MALIK	B-60, PANDARA ROAD, NEW DELHI-110003	MOB: 9911599234 EMAIL: NEHAMALIK.LAW@GMAIL.COM
SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DRI HQRS, NEW DELHI HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOK ETC. PERTAINING TO DRI (EXCEPT DELHI ZONAL UNIT)	SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DIRECTORATE OF REVENUE INTELLIGENCE (HQRS) 7 TH FLOOR, D-BLOCK, I.P. BHAWAN I.P. ESTATE NEW DELHI		
INTELLIGENCE OFFICER DRI-DELHI ZONAL UNIT HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT	INTELLIGENCE OFFICER, DRI- DELHI ZONAL UNIT B-3 & 4, 6 TH FLR. PT. DINDAYAL ANTYODYA BHAWAN, LODHI ROAD, CGO COMPLEX, NEW DELHI-110003		
DIRECTORATE GENERAL OF FOREIGN TRADE	MR. VINEET MALHOTRA ADVOCATE		

(MINISTRY OF COMMERCE & INDUSTRY)	(SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)		
DIRECTORATE GENERAL OF GOODS & SERVICES TAX INTELLIGENCE MEERUT ZONAL UNIT, MEERUT	SHRI. SATISH KUMAR NODAL SR. STANDING COUNSEL LETTER DATED 23.03.2021	OFFICE: DGGI, CBIC OFFICE ADDRESS: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE : 9810419742 PHONE: 011-43074413 EMAIL: satishlaw@yahoo.com
DR. B.R. AMBEDKAR UNIVERSITY DELHI	MR. MOHINDER J.S. RUPAL, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA, STANDING COUNSEL "LETTER DATED 14.02.2022"	OFFICE: 212A, BLOCK III, LAWYERS CHAMBERS, HIGH COURT OF DELHI DELHI-110003	MOBILE: 9811151216 EMAIL: rupalmohinder@gmail.com
DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]	MS. AMITA GUPTA, ADVOCATE	100, SUKHDEV VIHAR, NEW DELHI-110025	TEL.: 011-26911252, 09810017035, 66861070621
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DELHI URBAN SHELTER IMPROVEMENT BOARD, GOVT. OF NCT OF DELHI (LETTER DT. 29.08.2016)	MR. PARVINDER CHAUHAN, ADVOCATE MS. MINI PUSHKARNA, ADVOCATE	CHAMBER No. 298, NEW LAWYERS CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110001 CHAMBER No. 346-A, BLOCK-1, LAWYERS CHAMBER, DELHI HIGH COURT.	
DELHI WAQF BOARD	MR. SALEEM AHMED, 'NOMINATED/SENIOR STANDING COUNSEL'	A-15, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	TEL: OFF.:011-41054182 MOB.:9811079721

	(LETTER DT. 10.01.2019)		
(EARLIER KNOWN AS DELHI WAKF BOARD)	MR. WAJEEH SHAFIQ `NOMINATED STANDING COUNSEL` (LETTER DT. 25.05.2016) (LETTER DT. 08.02.2017) (LETTER DT. 14.01.2019) (LETER DATED 17.08.2021)	OFF. 18, CENTRAL LANE, BANGALI MARKET, NEW DELHI-110001 FLAT NO. F-3,6/89, MEDIA ENCLAVE, VAISHALI, GHAZIABAD (NCR) - 201012	MOB.: 9953756236 EMAIL: wajeeh.shafiq@gmail.com wajeeh@wajeehshafiq.in
	MR. ALY MIRZA `NOMINATED/ADDITIONAL STANDING COUNSEL` (LETTER DT. 17.05.2016)	G-75, FIRST FLOOR, NIZAMUDDIN (WEST), NEW DELHI-110013	MOB: 9899720944
DELHI URBAN ART COMMISSION	MR. ROBIN RATNAKAR DAVID "PANEL COUNSEL"	202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001	TEL.: 43511111 MOB.: 9810250404
DELHI CANTONMENT BOARD (LETTER DATED 27.02.2017)	1. MR. MAHESH KUMAR SHARMA ----- 2. MR. ANCHIT SHARMA ----- (LETTER DATED 28.11.2018)	SEAT NO.6, HALL NO.1, IST FLOOR, LAWYERS CHAMBERS, DWARKA COURTS, NEW DELHI-110075 ----- 1, BLOCK D MARKET, LSC NEAR HDFC BANK, VASANT VIHAR, NEW DELHI - 110057 ----- LEGAL CELL, DELHI CANTONMENT BOARD, DELHI CANTT., DELHI-110010	MOB: 9990814902, 9711431818 ----- PH: 011 49071207 MOB: 9650208207 ----- MOB: 9555551536
DIRECTORATE OF ENFORCEMENT GOVERNMENT OF INDIA EMAIL ID FOR ADVANCE SERVICE OF PETITIONS AND HEARING NOTICES	MR. ZOHEB HOSSAIN,ADV RETAINER COUNSEL LETTER DATED 13.05.2022 MR. ANUPAM SHARMA,ADV RETAINER COUNSEL		MOBILE: 9999711099 MOBILE:9810009734

<p>dl.hc-ed@gov.in</p> <p>ADDRESS FOR PHYSICAL SERVICE OF NOTICES AND PETITIONS</p> <p>MR. B NAVEEN KUMAR, DEPUTY LEGAL ADVISOR CENTRAL REGION OFFICE, DIRECTORATE OF ENFORCEMENT ROOM NO. 309, C BLOCK, PRAVARTAN BHAWAN, 11 A.P.J. ABDUL KALAM ROAD, NEW DELHI-110011</p>	<p>LETTER DATED 13.05.2022</p> <p>MR. PV YOGESHWARAN,ADV RETAINER COUNSEL</p> <p>LETTER DATED 13.05.2022</p> <p>MR. ANURAG AHLUWALIA,ADV RETAINER COUNSEL</p> <p>LETTER DATED 13.05.2022</p> <p>MR. RAJAT NAIR,ADV RETAINER COUNSEL</p> <p>LETTER DATED 13.05.2022</p>		<p>MOBILE:9810622382</p> <p>MOBILE:9811418995</p> <p>MOBILE:9953105156</p>
<p>DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)</p>	<p>MS. PRABHSAHAY KAUR</p>	<p>CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003</p>	
<p>DELHI STATE HAJ COMMITTEE (LETTER DATED 07.11.2016)</p>	<p>MR. RAJENDER KR. RAWAT (STANDING COUNSEL)</p>	<p>CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI</p>	<p>MOB.: 9810053768</p>
<p>DMI FINANCE PRIVATE LIMITED (LETTER DTD. 24.08.2017 , TIMING 10.30 am TILL 4 PM)</p> <p>----- - 2. MR. VIKAS SHOKEEN D-1276/2000 ----- - 3. MR. NEERAJ KUMAR D-770/2007 ----- - 4. MR. RISHI SETHI D-2701/1999 -----</p> <p>LETTER DT. 01.09.2017 TIMING 10.30 A.M. TILL 4 PM</p>	<p>1. MR. AMIT GUPTA D-154/2003 ----- - 2. MR. VIKAS SHOKEEN D-1276/2000 ----- - 3. MR. NEERAJ KUMAR D-770/2007 ----- - 4. MR. RISHI SETHI D-2701/1999 -----</p>	<p>BG-24, SHIVA ENCLAVE, A-4, PASCHIM VIHAR, NEW DELHI-110063 ----- AB-18, MIAN WALI NAGAR NEW DELHI-110087 ----- B-27, IST FLOOR, DEFENCE COLONY, NEW DELHI-110024 ----- F-18, L.G.F., LAJPAT NAGAR-III NEW DELHI-110024 ----- A-59A, 1ST FLOOR,LAJPAT NAGAR-II NEW DELHI-110024</p>	<p>MOB.: 9560052229</p> <p>----- MOB.: 9891286119 ----- MOB.: 9811338696 ----- MOB.: 9811088212 ----- MOB.: 9910087765 9910040471</p>

	5. MR. AJAY KOHLI, ADVOCATE		PH.: 011-29842365,011-29842464,011-29842465
	6. MR. S.S.SOBTI, ADVOCATE		
DEUTSCHE INVESTMENTS INDIA PRIVATE LIMITED (LETTER DT. 25.09.2017)	SHAIENDRA & ASSOCIATES, LAW FIRM	S-195, LOWER GROUND FLOOR,GREATER KAILASH-II, NEW DELHI-110048	PH.:011-40573229,40545678,40573229 E-MAIL: shailendraassociates@shailendra.net.in
DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS (DCPCR), GOVERNMENT OF NCT OF DELHI	1. MR. A.K. SINGH (STANDING COUNSEL) LETTER DATED 31.05.2022	CHAMBER NO. 109, LAWYERS CHAMBER BLOCK NO. 3, HIGH COURT OF DELHI, DELHI-110003	PH: 011-41517160 MOB: 9350563720 E-MAIL: aksinghadv1@gmail.com
	2. MR. PRATEEK K. CHADHA (STANDING COUNSEL) LETTER DATED 31.05.2022	CHAMBER NO. 308, LAWYER'S CHAMBER, BLOCK 1, DELHI HIGH COURT, NEW DELHI D-416,LGF, DEFENCE COLONY, NEW DELHI	MOB: 9871588144 E-MAIL: prateek@pkcchambers.com
	3. MS. NEHA JAIN (STANDING COUNSEL) LETTER DATED 31.05.2022	CHAMBER NO. 693-694, WESTERN WING, TIS HAZARI COURT, DELHI-110054	MOBILE: 9873065442 EMAIL: jainneha.adv@gmail.com
	4. MR. TUSHAR SANNU (STANDING COUNSEL) LETTER DATED 31.05.2022	FLAT NO.3, SECOND FLOOR, DDA FLATS, SIDDHARTH ENCLAVE, NEAR ASHRAM METRO STATION, NEW DELHI-110014	MOB: 9911991166 EMAIL: adv.tusharsannu@gmail.com
	5. MR. R.H.A. SIKANDER (STANDING COUNSEL) LETTER DATED 31.05.2022	C-66,2 nd FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013	MOB: 9810471891 EMAIL: sikander@rhasikander.com

	<p>6. MS. TINA GARG, (STANDING COUNSEL)</p> <p>LETTER DATED 31.05.2022</p>	<p>SHANTI APARTMENT 78, KRISHNA NAGAR, LANE-2, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOB: 9356401000 EMAIL: Tinagarg15@gmail.com</p>
<p>DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI</p> <p>[NOTIFICATION DT. 09.01.2018]</p>	<p><u>GOVERNMENT</u> <u>PLEADERS/ADDL.STANDING</u> <u>COUNSEL (CIVIL)</u></p> <p>1.MR.SHADAN FARASAT 2.MR.HIMMAT SINGH SHERGIL 3.MR.SAMEER VASHISHT 4.MR.ANUPAM SRIVASTAVA 5.MS.HETU ARORA SETHI 6.MR.RISHIKESH KUMAR 7.MS. SHOBHNA TAKIAR 8.MR.ANJUM JAVED 9.MR.JAWAHAR RAJA</p>		
<p>DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI</p> <p>8TH LEVEL,C-WING,PLAYERS BUILDING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI</p> <p><u>"LETTER DATED 04.03.2022"</u></p>	<p>MR. SANTOSH KUMAR TRIPATHI, ADVOCATE STANDING COUNSEL (CIVIL)</p>		
	<p>MR. SAMEER VASHISHT, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)</p>		
	<p>MR. SATYAKAM, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)</p>		
	<p>MR. GAUTAM NARAYAN, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)</p>		
	<p>MR. RISHIKESH KUMAR, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)</p>		
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MS. ACHAL GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
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MR. AKSHAY CHOWDHARY, ADVOCATE PANEL COUNSEL (CIVIL)		
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	MR. SUMIT AGARWAL, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. RIJUL TANEJA, ADVOCATE PANEL COUNSEL (CIVIL)		
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	MR. SANJAY LAO, STANDING COUNSEL (CRIMINAL)		
	MR. AMOL SINHA, ADDITIONAL STANDING COUNSEL (CRIMINAL)		

8TH LEVEL, C-WING,
DELHI SECRETARIAT,
I. P. ESTATE, NEW DELHI

"LETTER DATED 18.07.2022"

MS. NANDITA RAO, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. SANJEEV BHANDARI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. YASIR RAUF ANSARI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MS. RUPALI BANDHOPADHYA, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. SACHIN MITTAL, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. ANAND V. KHATRI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. RAHUL TYAGI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. MUKESH KUMAR, ADDITIONAL PUBLIC PROSECUTOR		
MR. AMIT AHLAWAT, ADDITIONAL PUBLIC PROSECUTOR		
MR. MANJEET ARYA, ADDITIONAL PUBLIC PROSECUTOR		
MR. RAGHUINDER VARMA, ADDITIONAL PUBLIC PROSECUTOR		
MS. MEENAKSHI DAHIYA, ADDITIONAL PUBLIC PROSECUTOR		
MR. LAKSH KHANNA,		

ADDITIONAL PROSECUTOR	PUBLIC	
MR. TARANG SRIVASTAVA, ADDITIONAL PROSECUTOR	PUBLIC	
MR. PRITHU GARG, ADDITIONAL PROSECUTOR	PUBLIC	
MR. SHOAIB HAIDER, ADDITIONAL PROSECUTOR	PUBLIC	
MS. RICHA DHAWAN, ADDITIONAL PROSECUTOR	PUBLIC	
MR. HARPREET SINGH POPLI, ADDITIONAL PROSECUTOR	PUBLIC	
MR. NARINDER JIT SINGH BAJWA, ADDITIONAL PROSECUTOR	PUBLIC	
MR. SATISH KUMAR, ADDITIONAL PROSECUTOR	PUBLIC	
MR. DIGAM SINGH DAGAR, ADDITIONAL PROSECUTOR	PUBLIC	
MR. NARESH KUMAR CHAHAR, ADDITIONAL PROSECUTOR	PUBLIC	
MR. HITESH VALI, ADDITIONAL PROSECUTOR	PUBLIC	
MR. AASHNEET SINGH, ADDITIONAL PROSECUTOR	PUBLIC	
MR. PRADEEP GAHALOT,		

ADDITIONAL PROSECUTOR	PUBLIC		
MS. PRIYANKA DALAL, ADDITIONAL PROSECUTOR	PUBLIC		
MR. AMAN USMAN, ADDITIONAL PROSECUTOR	PUBLIC		
MR. RITESH KUMAR BAHRI, ADDITIONAL PROSECUTOR	PUBLIC		
MR. UTKARSH, ADDITIONAL PROSECUTOR	PUBLIC		
MR. RAJKUMAR, ADDITIONAL PROSECUTOR	PUBLIC		
MR. SATINDER SINGH BAWA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. YUDHVIR SINGH CHAUHAN, ADDITIONAL PROSECUTOR	PUBLIC		
MR. HEMANT MEHLA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. MANOJ CHANDER PANT, ADDITIONAL PROSECUTOR	PUBLIC		
MS. SHUBHI GUPTA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. AMIT SAHNI, ADDITIONAL PROSECUTOR	PUBLIC		
MR. SUNIL KUMAR GAUTAM, ADDITIONAL	PUBLIC		

	<p>PROSECUTOR</p> <p>MR. AJAY VIKRAM SINGH, ADDITIONAL PUBLIC PROSECUTOR</p>		
<p>GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HOME (POLICE-II) DEPARTMENT, 5TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI</p>	<p>LAW OFFICERS/SENIOR ADVOCATES/ADVOCTES, AS <u>SPECIAL PUBLIC</u> <u>PROSECUTORS:-</u></p> <ol style="list-style-type: none"> 1. SH MADHUKAR PANDEY 2. SH. SANJEEV SAHAY 3. SH. MANU SHARMA <p>NOTIFICATION DATED 26.07.2021</p> <p>[IN CONNECTION WITH ALL THE FIRs WHICH HAVE BEEN REGISTERED IN CASES RELATED TO ANIT-CAA PROTEST AND LAW & ORDER SITUATION ARISING OUT OF THESE PROTESTS IN DELHI, WHICH INCLUDE RIOTS CASES IN NORTH EASE DISTRICT, DELHI.]</p>		
<p>GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HOME (POLICE-II) DEPARTMENT, 5TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI</p>	<p>LAW OFFICERS/SENIOR ADVOCATES/ADVOCTES, AS <u>SPECIAL PUBLIC</u> <u>PROSECUTORS:-</u></p> <ol style="list-style-type: none"> 1. SH. TUSHAR MEHTA, SG 2. SH. S.V. RAJU, ASG 3. SH. AMAN LEKHI, ASG 4. SH. SANJAY JAIN, ASG 5. SH. CHETAN SHARMA, ASG 6. SH. AMIT MAHAJAN, ADVOCATE 7. SH. RAJAT NAIR, ADVOCATE 		

	<p>8. SH. MADHUKAR PANDEY, ADVOCATE</p> <p>9. SH. SANJEEV SAHAY, ADVOCATE</p> <p>10. SH. MANU SHARMA, ADVOCATE</p> <p>11. SH. PRANAV DIESH, ADVOCATE</p> <p>NOTIFICATION DATED 26.07.2021</p> <p>[THEY SHALL CONDUCT ON BEHAHF OF THE STATE, ALL THE MATTER INCLUDING BAIL, TRIAL, APPEALS AND ALL OTHER MISCELLANEOUS MATTERS INCIDENTAL TO AND CONNECTED WITH ALL FIRs AS WELLA S ANY OTHER MATTER RELATED TO PROTEST AGAINST THREE FARM LAWS IN DELHI.]</p>		
	<p>MR. RAMESH GUPTA, SENIOR ADVOCATE AS SPECIAL PUBLIC PROSECUTOR</p> <p>"IN THE CASE FIR NO.184/2021, PS VASANT VIHAR, NEW DELHI VIDE LETTER DATED 21.01.2022"</p>		
<p>EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO)</p>	<p>SH. SIDDHARTH, ADVOCATE, STANDING COUNSEL</p> <p>VIDE LETTER DATED 13.01.2022</p>	<p>B-88/1 GROUND FLOOR, EAST OF KAILASH, DELHI 110065</p>	<p>PHONE NO. +91-7838537008 +91-11-49384620</p> <p>EMAIL: <a href="mailto:mail@chambersofsiddhart
h.com">mail@chambersofsiddhart h.com</p>

	SH. RAJESH KUMAR, ADVOCATE, STANDING COUNSEL VIDE LETTER DATED 13.01.2022	S-381, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048	MOBILE: +91-9891235156 EMAIL: rajesh.laws@gmail.com
EMPLOYEE'S STATE INSURANCE CORPORATION LETTER DTD. 20.3.2008	1. MR. K.P. MAVI PERIOD FROM 19.03.2022 TO 31.03.2023 VIDE LETTER DATED 05.07.2022	1]321, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003. OFFICE: D-50, F.F., PANDAV NAGAR, DELHI - 110092,	TEL.NO. 2338 4217 TEL.NO. 2248 5717 MOBILE: 9810435717
	2.MR. SHLOK CHANDRA, ADVOCATE STANDING COUNSEL LETTER DATED 29.07.2021	CHANDRA LAW CHAMBERS A-22, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9999670588 011-47572618 http://shlokchandra.in EMAIL: shlokchandra@chandralaw chambers.com
ENGINEERING PROJECTS (INDIA) LIMITED	1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE	1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONE: 2436 1666 & 2436 2120
	2] MR. NARENDRA SHARMA, MANAGER (LEGAL)	2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONES: 2436 1666 & 2436 2121
CENTRAL BOARD OF IRRIGATION AND POWER	WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA	245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com

ELECTION COMMISSION OF INDIA	WAZIR CHAND CHOPRA & CO.	B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643
ELECTION COMMISSION OF INDIA	<u>STANDING/NOMINATED COUNSEL:</u> 1. MR. RAJEEV SHARMA, ADV [LETTER DT.05.10.2018]	<u>OFFICE:-</u> 1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 <u>CHAMBER:-</u> 298, WESTERN WING, TIS HAZARI COURT, DELHI-54	MOB: 9810194858
	2. MR. SIDHANT KUMAR, ADV [LETTER DT.03.12.2018]	<u>OFFICE:</u> C-35, SECOND FLOOR, SOUTH EXTENSION-2, NEW DELHI-110049	MOB: 9873047772
	3. MS. ANJANA GOSAIN, ADV, 'STANDING/NOMINATED COUNSEL' [LETTER DT. 10 TH JULY, 2019]	<u>OFFICE ADDRESS:</u> 442, LAWYERS' CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003	MOB:- 9810100674
	5. MS. SURUCHI SURI, ADVOCATE "STANDING/NOMINATED COUNSEL" [LETTER DATED: 23.07.2020]	<u>OFFICE ADDRESS:</u> B-261, GREATER KAILASH-I, NEW DEHLI-110048	MOBILE: 9810255518 E-MAIL: suruchi.suri@surico.in
	MS. NEELIMA TRIPATHI, SENIOR ADVOCATE, STANDING/NOMINATED COUNSEL LETTER DATED 06.04.2021	<u>OFFICE ADDRESS:</u> 19, SECOND FLOOR, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110001	EMAIL: neelimatripathi@gmail.com MOBILE: 91 9810099919 TEL NO. 9111 23355501-03
	MS. ROHINI PRASAD, ADVOCATE, STANDING/NOMINATED COUNSEL	<u>OFFICE ADDRESS:</u> C-416, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024	EMAIL: ROHINIPD@GMAIL.COM MOBILE: 91-9818065913 TEL NO. 011-41838317

	LETTER DATED 06.04.2021		
	MR. SUMEET PUSHKARNA, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED: 16.11.2021	CHAMBER NO. 111, BLOCK 3, DELHI HIGH COURT LAWYER'S CHAMBER	MOBILE: 9811042847 (O): 8860347408
	MR. ANKIT AGARWAL, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 27.12.2021	D-111, FGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9811197358, 9811197353 EMAIL: ANKIT@AGARWALLAW.IN
ECL FINANCE LTD.	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
EDELWEISS FINVEST PRIVATE LIMITED	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
FOOD CORPORATION OF INDIA [LETTER DTD. 05.01.2015]	1. MR. MANOJ, ADVOCATE 'STANDING COUNSEL'	70, OLD LAWYERS' CHAMBERS, G.L.SANGHI BLOCK, SUPREME COURT COMPOUND, BHAGWAS DASS ROAD, NEW DELHI-110001 <u>OFF. CUM RES.:</u> 383,CHURCH VIEW ENCLAVE, SECTOR 29, NOIDA 201301	PH.: 0120-4208459 MOB.:9350041255 EMAIL: manoj@manojadvocate.com
----- (LETTER DT. 09.10.2017)	----- 2.MR. OM PRAKASH, ADVOCATE 'STANDING COUNSEL'	----- LAWYERS CHAMBER NO. 219, DELHI HIGH COURT, NEW DELHI-110001 392,LAWYERS CHAMBER, CIVIL WING,TIS HAZARI COURTS DELHI-110054	----- PH.:011-23991228, 22751805 MOB.: 9810794902 E-MAIL: om_prkashmv@yahoo.co.in

<p>FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE</p> <p><u>THE SERVICE OF NOTICE, PETITION ETC. MAY BE DONE AT THE FOLLOWING ADDRESS:</u></p>	<p>1. M/S CHAUDHARY & CHAUDHARY ADVOCATES & SOLICITORS.</p> <p>LETTER DATED 25.03.2021</p>	<p>B-147, ASHOK VIHAR, PHASE-I, DELHI-110052 LANDMARK- CENTRAL MARKET, ASHOK VIHAR</p>	<p>MOBILE: 09250401605 EMAIL: delhi@chaudharyandchaudhary.com</p>
<p>SHRI ARUN SINGHAL, CHIEF EXECUTIVE OFFICER, FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23220995, MOBILE: 09919800299 EMAIL: ceo@fssai.gov.in</p> <p>MS. SMITA SINGH, ASSISTANT DIRECTOR (LEGAL) FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23214136 MOBILE:09810645417 Email: legal@fssai.gov.in</p> <p><u>"VIDE LETTER DATED 10.03.2021"</u></p>	<p>2. M/S SASTRA LEGAL ADVOCATES & SOLICITORS,</p> <p>LETTER DATED 25.03.2021</p>	<p>E-96, MALCHA MARG, CHANAKYAPURI, NEW DELHI-110021</p>	<p>TEL.: 91-11-41039797-98 EMAIL: info@sastralegal.com www.sastralegal.com</p>
<p>FULLERTON INDIA CREDIT COMPANY LIMITED (DTD. 25.08.2017)</p>	<p>SANJEEV SINGH & ASSOCIATES</p>	<p>B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048</p>	<p>MOB.: 9810122176 EMAIL: ssalawfirm@ssalawfirm.in</p>
<p>EAST DELHI MUNICIPAL CORPORATION, EDMC (NOW MUNICIPAL CORPORATION OF DELHI)</p> <p><u>NOTE:</u> FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC</p>	<p>MR. HARISH KUMAR KHINCHI, (STANDING COUNSEL)</p>	<p>2316, ARYA SAMAJ ROAD KAROL BAGH, NEW DELHI-110005</p>	<p>MOB:9968630786, 9868935786 EMAIL: harish.khinchi@yahoo.com</p>

<p>RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:</p>	<p>MR. SANJEEV SABHARWAL, (STANDING COUNSEL)</p>	<p>CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1,NEW DELHI</p>	<p>MOB: 9810031680, 9910106949</p>	
<p>MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com</p>	<p>MS. BEENASHAW N. SONI, ADV STANDING COUNSEL</p>	<p>CHAMBER NO. 238 LAWYERS CHAMBER DELHI HIGH COURT NEW DELHI</p> <p>OFFICE: 10, BIRBAL ROAD,, JANGPURA EXTENSION NEW DELHI-110014</p>	<p>MOBILE: 9810046611 EMAIL: beenashaw@gmail.com</p>	
<p>LETTER DATED 06.09.2021 UPTO 31.12.2021</p>	<p>MS. NAMRATA MUKIM, ADVOCATE STANDING COUNSEL</p>	<p>1B FLAG STAFF ROAD, CIVIL LINES, DELHI-110054</p>	<p>PHONE: 9899106515 EMAIL: namratamukim@hotmail.com</p>	
<p>VIDE LETTER DATED 11.01.2022 "THE TERM OF PANEL STANDS UPTO 31.12.2022"</p>	<p>MR. NAVEEN SEHRAWAT, ADVOCATE PANEL COUNSEL</p>	<p>ADDRESS: 3015, VASANT GREEN, SEC A, POCKET B & C, VASANT KUNJ, NEW DELHI-110070</p>	<p>PHONE: 9999926997 EMAIL: adv.naveen.sehrawat@gmail.com</p>	
<p>"VIDE LETTER DATED 10.01.2022 FOR A PERIOD UPTO 31.12.2022"</p>	<p>MR. RAKESH MISHRA, ADVOCATE, STANDING COUNSEL (WITHOUT RETAINERSHIP)</p>	<p>ADDRESS: 06, BABAR LANE, 1ST FLOOR, BENGALI MARKET, NEW DELHI-110001</p>	<p>TEL: 011-23324521 MOBILE: 9560148304 EMAIL: adrakesh.mishra12@gmail.com</p>	
<p>VIDE LETTER DATED 18.01.2022 "UPTO 31.12.2022"</p>	<p>GAIL (INDIA) LTD.</p>	<p>MS. PURNIMA MAHESHWARI, ADVOCATE</p>	<p>CHAMBER NO. 205, LAWYERS' CHAMBERS, BLOCK-I, DELHI HIGH</p>	<p>MOB:- 9810153018 E-MAIL:</p>

	(STANDING COUNSEL) LETTER DT. 08.01.2019	COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE/RESI: 111, JOR BAGH, NEW DELHI-110003	advpurnimal11@gmail.com
(LETTER DTD. 02.08.2017)	MR. SANJEEV SAGAR 'STANDING COUNSEL'	CHAMBER No. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI OFFICE ADDRESS:-18, HARGOBIND ENCLAVE, 2 ND FLOOR, BHARTENDU HARISH CHANDRA MARG, DELHI-110092	MOB: 9811016162 9810021846 OFFICE NO. 011-47543981, 22377840, 22375422 E-MAIL: sagarandsagar@live.com , sanjivsagar@gmail.com
	MR. SANDEEP MAHAPATRA 'STANDING COUNSEL'	E-45, 1ST FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024 CHAMBER No. 267, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI	MOB: 9811472444 E-MAIL: sdeepmahapatra@gmail.com
----- LETTER DATED: 14 TH MARCH, 2019	ANISH CHAWLA, ADVOCATE 'STANDING COUNSEL'	CHAMBER 105-A, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	CONTACT:+91-9953541910 EMAIL: anishchawla89@gmail.com
GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066	MS. PURNIMA MAHESHWARI (LETTER DTD. 04.07.2017)	CHAMBER NO. 205, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: 111, JOR BAGH, NEW DELHI-110003	MOB.: 9810153018 E-MAIL: advpurnimal11@gmail.com
	1. M/s SIKRI & COMPANY	229, LAWYERS CHAMBERS	

<p>GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY</p> <p>DWARKA, SECTOR-16, NEW DELHI-110078</p>	<p>2. MS. ANITA SAHANI (LETTER DATED 15.02.16) "ADDITIONAL STANDING COUNSEL"</p> <p>3. SH. HARSH KAUSHIK, ADVOCATE-ON RECORD, SUPREME COURT OF INDIA "ADDITIONAL STANDING COUNSEL"</p> <p>"LETTER DATED 13.03.2020"</p>	<p>HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024</p> <p>CHAMBER: 363, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003</p> <p>ADDRESS:- A-130, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB: 9810113256</p> <p>TEL:+91-11-49848465, EMAIL:- harsh@harshkaushik.com</p>
<p>GANDHI SMRITI AND DARSHAN SAMITI</p> <p>LETTER DTD. 21.05.12</p>	<p>MR. M. ATYAB SIDIQI</p>	<p>CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI</p> <p>J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)</p>	<p>MOB.: 09871321935</p> <p>PH.:0120 4357204</p>
<p>PANEL OF:</p> <p>GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)</p>	<p>MR. SANJAY LAU, ADVOCATE</p> <p>ADDITIONAL STANDING COUNSEL (CRIMINAL) AS OFFICIATING STANDING COUNSEL (CRIMINAL) ON AD-HOC BASIS FOR A PERIOD OF THREE MONTHS OR TILL THE VACANCY IS FILLED ON REGULAR BASIS AS PER RULES VIDE LETTER DATED 31.03.2021</p> <p>[FOR A PERIOD OF 3 MONTHS W.E.F. 01.09.2021 OR TILL THE</p>	<p>SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL (CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT</p>	

VACANCY IS FILLED ON REGULAR BASIS WHICHEVER IS EARLIER VIDE LETTER DATED 14.09.2021]

[FOR A PERIOD OF FOUR MONTHS W.E.F. 01.12.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS, WHICHEVER IS EARLIER VIDE LETTER DATED 03.12.2021]

GOVERNMENT PLEADERS/
ADDITIONAL STANDING
COUNSELS (CIVIL)

1. MR. SANJOY GHOSE
2. MR. GAUTAM NARAYAN
3. MR. DEVESH SINGH
4. MR. SATYAKAM
5. MR. ANUJ AGGARWAL
6. MR. NAUSHAD AHMED KHAN
7. MR. SANTOSH KUMAR
TRIPATHI

ADDITIONAL STANDING
COUNSELS (CRIMINAL)

1. MR. AVNINDER (AVI) SINGH
2. MS. KAMNA VOHRA
3. MR. RAJESH MAHAJAN
4. MR. SANJAY LAO
5. MR. ASHISH AGGARWAL

6. MS. RICHA KAPOOR
7. MR. RANBIR SINGH KUNDU
8. MS. NANDITA RAO

GOVERNMENT LEADERS/
PANEL ADVOCATES

1. MS. AARTI BANSAL
2. MR. AMIT SINGH
3. MR. AMRESH MATHUR
4. MR. ANKUR CHHIBBER
5. MR. ARJUN MITRA
6. MR. ASHWINI GARG
7. MR. AVTAR SINGH BHAMLOT
8. MS. BELA KHATTAR
CHAUHAN
9. MR. D. RAJESHWAR RAO
10. MS. DEEPTAKRITI VERMA
11. MR. DEVENDRA DEDHA
12. MR. DEVVRAT
13. DR. RAKESH GOSAIN
14. MR. GAURAV VERMA
15. MR. GURMAN CHAHAL
16. MR. GURSHARAN SINGH

17. MR. HEM KUMAR
18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA
21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH
26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI
PANDEY
29. MR. MANMEET SINGH
ARORA
30. MS. MISHA ROHATGI
MOHTA
31. MR. MUKESH KUMAR SINGH
32. MR. NAUNIDH ARORA
33. MR. NAVEEN KUMAR
SHARMA
34. MS. NEELAM SINGH
35. MS. NEHA RASTOGI

36. MS. NIDHI RAMAN
37. MR. PANKAJ SINHA
38. MS. PRABHSAHAY KAUR
39. MR. PRAMOD SEHGAL
40. MR. PUNEET SINGH
41. MR. R.K. ALAGH
42. MR. RAGHAV KUMAR
TIWARI
43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV
48. MR. RAJAT MALHOTRA
49. MR. RAVI CHATURVEDI
50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA
53. MR. SACHIN NAHAR
54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH
56. MR. SANJAY DEWAN

57. MR. SAURABH CHADDA
58. MR. SHAHDAN FARASAT
59. MR. SHARAT KAPOOR
60. MR. SIDDHARTH DUTTA
61. MR. SIDDHARTH SHANKAR
RAY
62. MS. SONAM GUPTA
63. MR. SUMER KUMAR SETHI
64. MR. SUMIT AGARWAL
65. MR. SUMIT KUMAR BATRA
66. MR. SUNIL GOEL
67. MS. SUNITA BANSAL
68. MS. SWATY SINGH MALIK
69. MS. SWEETY SINGH
70. MR. UDIT GUPTA
71. MR. UTTAM DUTT
72. MR. VARUN NISCHAL
73. MR. VIKAS SHOKEEN
74. MR. VIKRANT NARAYAN
VASUDEVA
75. MR. VINOD KUMAR GOYAL
76. MR. VIRENDER KUMAR
VATS

	77. MR. VIVEK SINGHAL	MOBILE NO. - 9868250806 E-MAIL ID- standingcounselnctd@gmail.com	
GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT [NOTFN. DTD. 09.03.2017]	MR. SANTOSH KUMAR TRIPATHI, ADVOCATE ADDITIONAL STANDING COUNSEL (CIVIL) AS OFFICIATING STANDING COUNSEL(CIVIL) ON AD-HOC BASIS FOR A PERIOD OF THREE MONTHS OR TILL THE VACANCY IS FILLED ON REGULAR BASIS AS PER RULES VIDE LETTER DATED 31.03.2021. [FOR A PERIOD OF 3 MONTHS W.E.F. 01.09.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS WHICHEVER IS EARLIER VIDE LETTER DATED 14.09.2021] [FOR A PERIOD OF FOUR MONTHS W.E.F. 01.12.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS, WHICHEVER IS EARLIER VIDE LETTER DATED 03.12.2021]		
	1. MS. RACHNA SRIVASTAVA 2. MR. ARUN BIRBAL 3. MR. PUNEET AGARWAL 4. MR. SUDERSHAN JOON 5. MS. DEEPIKA 6. MS. ABHA MALHOTRA 7. MR. SANJAY KUMAR PATHAK		

	<p>8. MR. KAMAL KANT JHA</p> <p>9. MS. MINI PUSHKARNA</p> <p>10.MR. SACHIN NAWANI</p> <p>11.MR. RAJNEESH KUMAR SHARMA</p> <p>12.MS. ASTHA TYAGI</p> <p>13. MS. MONIKA TRIPATHY PANDEY</p> <p>14. MR. SIDDHARTHA PANDA</p> <p>15. MR. BIRAJA KANTA MAHAPATRA</p> <p>16. MR. AKHIL MITTAL</p> <p>17. MS. RUCHIKA RATHI</p> <p>[FOR TWO YEARS W.E.F. 13.03.2016]</p>		
(NOTFN. DATED. 08.11.2019)	<p>MR. YEESHU JAIN,ADVOCATE (STANDING COUNSEL)</p> <p>“FOR A PERIOD W.E.F. 01.07.2021 UPTO 31.03.2022” LETTER DATED 05.08.2021</p> <p>[TERM EXTENDED W.E.F. 01.04.2022 UPTO 31.03.2023] LETTER DATED 21.06.2022</p>	<p>380, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI -110003</p>	<p>MOB.: 9811394417</p> <p>EMAIL: yeeshujain@yahoo.co.in</p>
GOVT. OF NCT OF DELHI LAND ACQUISITION,	<p>MR. YEESHU JAIN, ADVOCATE “STANDING COUNSEL”</p>	<p>380, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT,</p>	<p>MOB.: 9811394417</p> <p>EMAIL:</p>

LAND & BUILDING DEPARTMENT, (LETTER DT.17.02.2017)	[TERM EXTENDED WEF 01.07.2021 UPTO 31.03.2022] LETTER DATED 05.08.2021 [TERM EXTENDED W.E.F. 01.04.2022 UPTO 31.03.2023] LETTER DATED 21.06.2022	NEW DELHI -110003	yeeshujain@yahoo.co.in
GOVERNMENT OF MAHARASTRA (LETTER DT.16.07.2018)	MR. NISHANT R. KATNESHWARKAR,ADV [STANDING COUNSEL] (FOR A PERIOD OF THREE YEARS W.E.F.30.06.2018) MR. PRASHANT S. KANJALE,ADV [PANEL COUNSEL] (FOR A PERIOD OF THREE YEARS W.E.F.30.06.2018)		MOB:09311194312
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	M/s R.R. & ASSOCIATES [PANEL LAW FIRM]	CHAMBER: A-3, GATE No. 3 TIS HAZARI COURTS, DELHI-110054 OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	MOBILE: 09868206476 TEL.: 011-23989989
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW DEPARTMENT (LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)	MR. ARUNAV PATNAIK	B-34(L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344, 9818928917
GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY,	ADAZ LAW CHAMBERS, NOMINATED/STANDING COUNSEL	ADDRESS: A-265, 2 ND FLOOR, DEFENCE COLONY, NEW DELHI-24	9810382091-ABHINAV SHARMA,ADV 9891558131-DHRUV ROHATGI,ADV

<p>GOVERNMENT E-MARKETPLACE 2ND FLOOR, JEEVAN TARA BUILDING, SANSAD MARG, NEW DELHI-110001</p> <p>3RD FLOOR, JEEVAN BHARTI BUILDING, CANNAUGHT LANE, JANPATH CONNAUGHT PLACE, NEW DELHI- 110001</p>	<p>"LETTER DATED: 10.02.2020"</p> <p>MR. SHAILENDRA SHARMA, ADVOCATE LEGAL/NOMINATED COUNSEL</p> <p>"LETTER DATED 31.01.2022" "W.E.F. 01.01.2022 FOR A PERIOD OF TWO YEARS"</p>	<p>OFFICE ADDRESS: C-25, LOWER GROUND FLOOR, LAJPAT NAGAR-1, NEW DELHI-110024</p>	<p>9971005414-ABHIJIT MITTAL, ADV</p> <p>E-MAIL:- abhinav@adazlaw.com adaz@adazlaw.com</p> <p>EMAIL: Shailendrasharma 10@hotmail.com MOBILE: 9810267976</p>
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR</p> <p>{FOR CONDUCTING TRIAL IN CASE NUMBER RC 2172015A0002/ACU.V, NEW DELHI (ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}.</p> <p>"<u>VIDE NOTIFICATION NO. F.NO.. 225/17/2020-ADV.II]</u> <u>DATED 16.09.2021"</u></p> <p>MR. NEERAJ JAIN,ADV MR. YUVRAJ SHARMA,ADV MR. ARKAJ KUMAR,ADV</p>		

AS SPECIAL PUBLIC
PROSECUTORS

{TO ACT UNDER THE DIRECTIONS OF MR. SANJAY JAIN, SPECIAL PUBLIC PROSECUTOR SO AS TO ASSIST HIM IN CONDUCTING TRIAL OF CBI CASE RC 2172015A0002/ACU.V, NEW DELHI (ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}.

"VIDE NOTIFICATION NO.
F.NO.. 225/17/2020-ADV.II]
DATED 16.09.2021"

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND
TRAINING)

MR. SANJAY JAIN,
ADDITIONAL SOLICITOR
GENERAL OF INDIA AND
SPECIAL PUBLIC PROSECUTOR

[FOR CONDUCTING
PROSECUTION, APPEALS/
REVISIONS OR OTHER
PROCEEDINGS ARISING OUT OF
THE CASES RELATED TO 2G
SPECTRUM CASES BEFORE
APPELLATE/REVISIONAL
COURTS, HIGH COURT OF
DELHI]

	<p>MR. NEERAJ JAIN, ADVOCATE MR. RAJAT NAIR, ADVOCATE MR. KANU AGGARWAL, ADVOCATE MR. RISHI RAJ SHARMA, ADVOCATE</p> <p>[AS SPECIAL PUBLIC PROSECUTOR TO ASSIST MR. TUSHAR MEHTA, SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR AND MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR IN CONDUCTING APPEAL, REVISION OR OTHER PROCEEDINGS ARISING OUT OF CASE RELATING TO 2G SPECTRUM BEFORE THE HIGH COURT OF DELHI]</p> <p>NOTIFICATION DATED 21.04.2022</p>		
HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI SERVICES DEPARTMENT (NOTIFICATION DT. 11.01.2019)	<p><u>STANDING COUNSEL</u></p> <p>1. MS.AVNISH AHLAWAT</p> <p>[FOR A FURTHER PERIOD OF ONE YEAR W.E.F 11.12.2018]</p> <p><u>ADDITIONAL STANDING COUNSEL</u></p> <p>1. MR.YEESHU JAIN</p> <p>2. DR. ZOHEB HOSSAIN</p> <p>[FOR A FURTHER PERIOD OF ONE YEAR W.E.F 11.12.2018]</p>		

	<p><u>PANEL COUNSELS</u></p> <p>1. MS. MINI PUSHKARNA</p> <p>2. MS.VIBHA MAHAJAN SETH</p> <p>3. MR. SUBRAHMANYAM BKV</p> <p>4. MR. GAURAV DHINGRA</p> <p>5. MR. NAUSHAD AHMED KHAN</p> <p>6. MR. V.BALAJI</p> <p>7.</p> <p>8. MS.LATIKA CHOUDHURY</p> <p>9. MS. RACHANA SRIVASTAVA</p> <p>10. MR. SUJEET KUMAR MISHRA</p> <p>[FOR A FURTHER PERIOD OF ONE YEAR W.E.F 11.12.2018]</p>		
<p>GLOBE FINCAP LIMITED (REGD OFFICE: 609, ANSAL BHAWAN, 16 K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001)</p> <p>LETTER DATED: 15TH MAY, 2019</p>	<p>MR. AJAY KOHLI, ADVOCATE "NOMINATED COUNSEL"</p>	<p>CHAMBER AT 106, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>E-MAIL ID: kohlisobti@gmail.com</p> <p>MOBILE: 9910087765</p>
<p>GOVERNMENT OF INDIA, DEPT. OF REVENUE, MINISTRY OF FINANCE, OFFICE OF THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, GST DELHI EAST COMMISSIONERATE DATED: 05.07.2019</p>	<p>RAVI PRAKASH,CGSC, (FOR ANTI-PROFITERRING CASE IN GST TO DEFEND THE UOI, CBIC ETC)</p>		

<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION (LETTER DT. 26.09.2017)</p>	<p>SENIOR PANEL COUNSEL ----- RAJEEV SHARMA W.E.F. 26.09.2016</p>	<p>M-11, GREATER KAILASH-I, NEW DELHI, PIN-110048</p>	<p>PH:41635954,29247030 EMAIL ID: rajeevsharmalegal@hotmail.com</p>
	<p>GOVERNMENT PLEADER ----- VISHVA WADHWA W.E.F. 26.09.2017</p>	<p>JP-20, 2ND FLOOR, PITAMPURA, DELHI-110034</p>	<p>MOB: 9811242789 EMAIL ID: vishva_law2007@yahoo.com</p>
	<p>SENIOR PANEL COUNSEL SHRI SANJAY KUMAR PATHAK, ADV "LETTER DATED 29.08.2019"</p>	<p>B-1, LAWYERS CHAMBERS, 30, DDU MARG, ROUSE AVENUE, NEW DELHI-110002</p>	<p>MOB: 9910770311 EMAIL: pathaksanjaykumar@gmail.com</p>
<p>(ORDER/LETTER DT. 01.08.2018)</p>	<p>SENIOR PANEL COUNSEL 1. MR. YOGENDRA PAL SINGH (ORDER DT. 01.08.2018) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>OFF./CHAMBER:287, LAWYER'S CHAMBER BLOCK-II, DELHI HIGH COURT NEW DELHI-110003</p>	<p>MOB:9953711028, 986807760 EMAIL: ypsinghadvocate@gmail.com</p>
	<p>2. MR. DILBAG SINGH (ORDER DT. 01.08.2018) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>154, B/1, 3RD FLOOR, SAVITRI NAGAR, MALVIYA NAGAR, NEW DELHI-110017</p>	<p>MOB:9810382153 EMAIL:dilbagsinghadv@gmail.com.</p>
	<p>GOVERNMENT PLEADER 3. MS. VINNY MAKKAR SHANGLOO (ORDER DT. 01.08.2018) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER</p>	<p>A-1203, PRATEEK THE ROYAL CLIFF, CROSSING REPUBLIK, NH-24, GHAZIABAD.</p>	<p>MOB:9871470866 EMAIL:vinny_makkar@yahoo.com</p>

<p>-----</p> <p>(ORDER/LETTER DT. 26.10.2018)</p>	<p>ORDER]</p> <p><u>GOVERNMENT PLEADER</u></p> <p>MR. AKSHAY AMRITANSHU</p> <p>(ORDER DT. 26.10.2018) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER, WHICHEVER IS EARLIER.]</p>	<p>C-41, LOWER GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>MOB: 9931282222 EMAIL: akshayamritanshu@gmail.com</p>
<p>LETTER DATED 07TH MARCH, 2019</p> <p>(FOR THE PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)</p>	<p><u>SENIOR PANEL COUNSEL</u></p> <p>1. ABHINAV S. RAGHUVANSHI</p> <p>2. AJAY KUMAR</p> <p>3. MS.ANJANA GOSAIN</p> <p>4. ANIRUDH SHARMA</p>	<p>OFFICE 54,GROUND FLOOR,WORLD TRADE CENTRE, BARAKHAMBHA LANE, CONNAUGHT PLACE, NEW DELHI-110001</p> <p>552-553,AGGARWAL METRO HEIGHTS, NETAJI SUBHASH PLACE, PITAMPURA, DELHI-110034,</p> <p>K-14, RAJOURI GARDEN, NEW DELHI-110027</p> <p>CHAMBER NO. 353, LAWYERS CHAMBERS PATIALA HOUSE COURTS COMPLEX ,NEW</p>	<p>MOB:9953047287, TEL:011-43590323 EMAIL: ABHINAV.SUPREMECOURT@GMAIL.COM</p> <p>MOB:9810466554 EMAIL:AKPIPANIYA@YAHOO.COM</p> <p>MOB:9810100674, TEL:011-25431283 EMAIL:ANJANAGOSAIN@GMAIL.COM</p> <p>MOB:9999080715 EMAIL:ANIRUDHA@ASHARMA.IN</p>

	DELHI -110001,	
5. ARPIT SHUKLA	J-150,SECTOR-41,NOIDA ,UP-201301	MOB:9871431988
6. ASHOK KUMAR SHARMA	CHAMBER NO.K-159,TIS HAZARI COURTS, DELHI-110054	MOB:8468870943,9868029650
7. MS.BARKHA BABBAR	B-32,SOAMI NAGAR,NEW DELHI-110017	MOB:9810223927, TEL:011-46016957
8. BIJAN KUMAR SINGH	H.NO.-E-13,KHANPUR EXTENSION,DEVLI ROAD NEW DELHI-110062,	MOB:9810736922 EMAIL: BKSINGHADV@YAHOO.COM
9. D.S.MEHANDRU	CHAMBER NO.481,BLOCK-II,DELHI HIGH COURT, NEW DELHI	MOB:9871614441 TEL: 011-23073469 EMAIL: DSMEHANDRU.CO@GMAIL.COM
10. GAURAV VARMA	606,KARKARDOOMA COURT JUDGES, RESIDENTIAL COMPLEX,NEW DELHI- 110032	MOB:9711197229 EMAIL: GAURAV.GV1@GMAIL.COM
11. GAURAV KAKAR	B-48,LGF DEFENCE COLONY,DELHI- 110024	MOB:9718668998 EMAIL: GAURAVKAKAR@AO1.IN

12. MS.GEETA MALHOTRA	C-29,LEVEL B-2,SOUTH EXTENSION PART-II,NEW DELHI-110049	MOB:9810766150 EMAIL: ADVGEETAMALHOTRA@GMAIL.COM
13.JITENDRA KUMAR TRIPATHI	A-455,STREET 4-B,WEST KARAWAL NAGAR, DELHI -110094,	MOB:9810643077, 9599644770 EMAIL: ADVOCATE.JKTRIPATHI@GMAIL.COM
14. JASWINDER SINGH	C-3/18,SAFDARJUNG DEVELOPMENT AREA (HAUZ KHAS),NEW DELHI-110016	MOB:9811232066 EMAIL: JASWINDER.PHULL@GMAIL.COM
15. NITIN KHANNA	CHAMBER NO.406-406,WESTERN WING TIS HAZARI COURTS,DELHI-110054	MOB:7838580654 EMAIL: NITIN.KHANNA1984@GMAIL.COM
16. RAHUL SINGH	FLAT NO.FF1,PLOT NO.78,SECTOR-6 VAISHALI,GHAZIABAD	MOB:9312444207,9717549549 EMAIL: RAHUL.ADVOCATE@YAHOO.IN
17.RAJ KUMAR	CHAMBER NO.774,LAWYERS CHAMBERS,SAKET COURTS NEW DELHI-110017	MOB:9810007606 EMAIL: ADVRAJKUMAR@GMAIL.COM
18.RAKESH KUMAR VERMA	155-A,POCKET-E, DILSHAD GARDEN,	TEL:011-43521971 MOB:9811764442 EMAIL:

	DELHI-110095,	RKVERMAADVOCATE@REDIFFMAIL.COM
19. SANJEEV UNIYAL	C-614, SARASWATI VIHAR, DELHI-110034	MOB: 9212231313 EMAIL: SANJEEVUNIYAL@YAHOO.COM
20. SRIHARSHA PEECHARA	229, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001	MOB: 9717466788 EMAIL: SHPECHARA@GMAIL.COM
21. SUBHASH GOSAI	III-H-51, NEHRU NAGAR, GHAZIABAD, UP	MOB: 9213169667
22. TANVEER AHMED ANSARI	JG-24, SECOND FLOOR (RIGHT SIDE), KHIRKI EXTENSION, MALVIYA NAGAR NEW DELHI-110017,	MOB: 9717736267 7988233691 EMAIL: TANVEER350@GMAIL.COM
23 VISHAL MITTAL	E-279, SECOND FLOOR, EAST OF KAILASH NEW DELHI-110065	MOB: 9311177388, 9235000014 EMAIL: MITTAL.LAW@GMAIL.COM
<u>GOVERNMENT PLEADER</u>		
24. APOORV GUPTA	E-148, ASHOK VIHAR PHASE-1, DELHI-110052,	MOB: 9899559553 EMAIL: GUPTAAPOORV47@GMAIL.COM
25. MS. KANAK SRIVASTAVA	B-3/1855, RAVI DAS BASTI, KOTLA	MOB: 9654735264 EMAIL:

	MUBARAKPUR, NEW DELHI-110003	KANAK.SO105@GMAIL.COM
26. RESHESH MANI TRIPATHI	U-245, SHAKARPUR , LAXMINAGAR , DELHI 110092	MOB: 7838885890 <u>EMAIL:</u> MANIRISHESH@GMAIL.COM
<u>FROM GOVERNMENT PLEADER TO SENIOR PANEL COUNSEL</u>		
1. AMIT SARKAR	GH-14, FLAT NO.50, PASCHIM VIHAR NEW DELHI-110087.	MOB: 9211119738, TEL: 011-25282240 <u>EMAIL:</u> PICEAMITSARKAR@GMAIL.COM
2. GURUDUTT SHARMA	FLAT NO.8, PUSHPANJALI APARTMENTS, PLOT NO.10, SECTOR 4, DWARKA, NEW DELHI-110078	MOB: 9868281911
3. SAROJ BIDAWAT	85-A, MODEL BASTI EAST PARK ROAD KAROL BAGH NEW DELHI -5	MOB: 9810340866, TEL. 011-23278513 <u>EMAIL:</u> S_BIDAWAT@REDIFFMAIL.COM
4. VIVEK SHARMA		MOB: 9810418275
<u>SENIOR PANEL COUNSEL</u> MS. KAADAMBARI, ADVOCATE "FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION BEFORE THE HIGH COURT OF DELHI W.E.F. THE DATE OF THIS ORDER	<u>OFFICE:</u> 198, JOR BAGH, NEW DELHI-110003 <u>RESIDENCE:</u> 185, HOPE APARTMENTS, SECTOR-15-II, GURGAON-122001	MOBILE: 9811111892 TEL: 011-24618324 43720358

FOR A PERIOD OF THREE YEARS
OR UNTIL FURTHER ORDERS,
WHICHEVER IS EARLIER"

LETTER DATED: 26.09.2019

SENIOR PANEL COUNSEL

SHRI GURMEHAR SINGH SISTANI,
ADVOCATE

"FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION BEFORE
THE HIGH COURT OF DELHI FOR A
PERIOD OF THREE YEARS W.E.F.
THE DATE OF THIS ORDER OR
UNTIL FURTHER ORDERS,
WHICHEVER IS EARLIER.

"LETTER DATED 26.09.2019"

SENIOR PANEL COUNSEL

MS. RICHA DHAWAN, ADVOCATE,

"LETTER DATED: 11.02.2020"

(FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION (EXCEPT
THE CASES OF RAILWAYS &
TAXATION) BEFORE THE HIGH
COURT OF DELHI FOR A PERIOD
OF THREE YEARS FROM THE DATE
OF THIS ORDER OR UNTIL
FURTHER ORDERS, WHICHEVER IS
EARLIER)

SENIOR PANEL COUNSEL

MURARI GUPTA, ADVOCATE

M-23, JUNG PURA EXTENSION,
NEW DELHI-110014

OFFICE:
F-1179, LGF, CHITTARANJAN PARK,
NEW DELHI-110019

CHAMBER NO 609, BLOCK-III,
DELHI HIGH COURT,
NEW DELHI

330, LAWYERS CHAMBER,

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(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)

LETTER DT: 19TH AUGUST, 2020

DELHI HIGH COURT,
SHER SHAH ROAD,
NEW DELHI-110003

TEL: 011-42546565
EMAIL:
mkg.dbg@gmail.com

GOVERNEMENT PLEADER

UDIT CHAUHAN, ADVOCATE

(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)

LETTER DT: 19TH AUGUST, 2020

A 1/503,
MILAN VIHAR APARTMENTS,
I.P. EXTENSION,
DELHI-110092

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SENIOR PANEL COUNSEL

MR. P.S. SINGH, ADVOCATE

(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION BEFORE THE HIGH COURT OF DELHI FOR A FURTHER PERIOD OF THREE YEARS W.E.F. THE DATE OF EXPIRY OF THEIR EARLIER TERMS I.E. 26.05.2020 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)

B-15, JUNG PURA EXTENSION,
NEW DELHI-110014

MOB: 9810282890
8588820583
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Legalaxis.ps@gmail.com

LETTER DT: 24TH AUGUST, 2020

SENIOR PANEL COUNSEL

MR. SHASHANK BAJPAI,
ADVOCATE

(FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION (EXCEPT
THE CASES OF RAILWAYS &
TAXATION) BEFORE THE HIGH
COURT OF DELHI FOR A PERIOD
OF THREE YEARS FROM THE DATE
OF THIS ORDER OR UNTIL
FURTHER ORDERS, WHICHEVER IS
EARLIER)

LETTER DT: 20TH AUGUST, 2020

RESIDENCE:

FLAT NO 100, TOWER-12,
SUPREME ENCLAVE,
MAYUR VIHAR PHASE-1,
DELHI-110091

OFFICE:

FLAT 11 & 11A, GOLF APARTMENTS,
GOLF LINKS, SUJAN SINGH PARK,
MAHARISHI RAMAN MARG,
NEW DELHI-110003

MOB: 9891060955

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GOVERNMENT PLEADER

MS. DIVYYA KAPUR, ADVOCATE

(FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION BEFORE
THE HIGH COURT OF DELHI FOR A
FURTHER PERIOD OF THREE YEARS
W.E.F. THE DATE OF EXPIRY OF
THEIR EARLIER TERMS I.E.
26.05.2020 OR UNTIL FURTHER
ORDERS, WHICHEVER IS EARLIER)

LETTER DT: 24TH AUGUST, 2020

B-61, GREATER KAILASH-1,
NEW DELHI

MOB: 9958271122

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divvyakapur@gmail.com

GOVERNMENT PLEADER

B-502, EXPRESS GREENS, SEC-1,
VAISHALI, GHAZIABAD-201010

MOB: 8076898893

EMAIL:

	<p>MR. AKSHAT SINGH, ADVOCATE</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)</p> <p><u>LETTER DT: 20TH AUGUST, 2020</u></p>		<p>akshatsingh@outlook.com</p>
<p>ORDER DATED 7.10.2020</p>	<p><u>GOVERNMENT PLEADER</u></p> <p>MS. DACCHITA SHAHI, ADVOCATE</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)</p> <p><u>LETTER DT: 20TH AUGUST, 2020</u></p>	<p>A-44, EAST OF KAILASH, NEW DELHI-110065</p>	<p>MOB: 9999782498</p> <p>EMAIL: dacchitashahi29@gmail.com</p>
	<p>MR. SANDEEP BAJAJ, ADVOCATE (SENIOR PANEL COUNSEL) ((FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM</p>	<p>A-220, DEFENCE COLONY, NEW DELHI-110014</p>	<p>MOB: 9818324703</p> <p>EMAIL: adv.sandeepbajaj@gmail.com</p>

<p>THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)</p>		
<p><u>GOVERNMENT PLEADER</u></p> <p>MR. NITISH KUMAR SINGH, ADVOCATE</p> <p>"FOR A PERIOD OF THREE YEAR FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHCHEVER IS EARLIER:-"</p> <p><u>LETTER DATED: 20.11.2020</u></p>	<p>ADDRESS: D-121/122 FIRST FLOOR, GANDHI VIHAR, DELHI-110009</p>	<p>MOBILE: 9718435661 8750052456</p> <p>EMAIL:- advnkr Singh@gmail.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. AYUSH AGRAWAL, ADVOCATE <u>ENROLMENT NO.: D/467/2007</u></p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p> <p><u>LETTER DATED 22.02.2021</u></p>	<p>ADDRESS: 72, JOR BAGH, NEW DELHI-110003</p>	<p>MOBILE: 9818201810 TEL: 011-41319903/4/5 EMAIL: AYUSH@LCOAA.COM</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. VENKATESH, ADVOCATE <u>ENROLMENT NO.: D/815/2008</u></p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p>	<p>ADDRESS: B-50, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 9818771818 EMAIL: Shri.venkatesh@skvlawof fices.com</p>

	<p><u>LETTER DATED 22.02.2021</u></p> <p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. KRITIKA ANAND, ADVOCATE <u>ENROLMENT NO.: D/1135/2015</u></p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p> <p><u>LETTER DATED 22.02.2021</u></p>		<p>MOBILE: 9953488125 EMAIL: kritika_anand@hotmail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. NIDHI BANGA, ADV</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p>LETTER DATED: 18.08.2020</p>	<p>E-6, SF, JUNG PURA EXTENSION, NEW DELHI-110014</p>	<p>LANDLINE: 011-43008724 MOBILE: 9999221769 EMAIL: nblawfirm@yahoo.com</p>
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)</p>	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. AJAY SINGH, ADVOCATE <u>ENROLMENT NO.: D/1795/2005</u></p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A</p>	<p>ADDRESS:</p> <p>102, 1ST FLOOR, CORBETT TOWER, OMAXE THE FOREST, SECTOR-92, NOIDA, UP- 201301</p>	<p>MOBILE: 9899139400 EMAIL: ajaysingh18@yahoo.co.in</p>

PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER

"LETTER DATED: 09.03.2021"

MR. ADITYA WALIA, ADVOCATE
ENROLLMENT NO.:
UP/08841/2019

"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS AND TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"

LETTER DATED 27TH MAY, 2021

SENIOR PANEL CUONSEL

RAJNISH KUMAR GAIND,
ADVOCATE
ENROLL. NO.- D/341/1987

"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS AND TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"

E-189, GROUND FLOOR,
GREATER KAILASH, PART-II
NEW DELHI-110048

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adityawalia26@gmail.com

MOBILE: 9810262633
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[Rajneesh gaind@rediffmail.com](mailto:Rajneesh_gaind@rediffmail.com)

LETTER DATED 18 TH AUG,2021		
<p>MR. GAURAV SARIN, ADV. "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>108, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT, NEW DELHI-110 003</p>	<p>MOBILE: +91 9810533717 EMAIL: gaurav@sarinassociates.com</p>
<p>CHARUL SARIN, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>D-73 (BASEMENT) , PANCHSHEEL ENCLAVE, NEW DELHI-110 017</p>	<p>MOBILE:+91 9810206581 EMAIL: charul@sarinassociates.com</p>
<p>MR. ANSHUMAN GUPTA, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER</p>	<p>G-50, UPPER GROUND GLOOR, FLAT NO. 7, EAST OF KAILASH, NEW DELHI-110065</p>	<p>MOBILE: +91 9874280902 EMAIL: anshuman.gupta@hotmail.com</p>

<p>ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>		
<p>MS. NIDHI MOHAN PARASHAR, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>X-15, FIRST FLOOR, HAUS KHAS, NEW DELHI-110016</p>	<p>MOBILE: +91 9953899908 EMAIL: nidhimohanparashar@gmail.com</p>
<p>JYOMOTI MIZE, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>A-179, 2ND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 9717392197</p>
<p>MR. ABHIGYAN SIDDHANT, ADV "GOVERNMENT PLEADER"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF</p>	<p>S-279, GREATER KAILASH-1, NEW DELHI-110048</p>	<p>MOBILE: +91 9999999045 EMAIL: mail@abhigyansiddhant.com</p>

<p>DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>		
<p>TARVEEN SINGH NANDA,ADV "GOVERNMENT PLEADER"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>I-86, LAJPAT NGAR-2, NEW DELHI-110024</p>	<p>MOBILE: +91 9999648869 EMAIL: adv.t.s.nanda@live.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADITYA DEWAN,ADVOCATE ENROLLMENT NO. D/1906/2010</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>C-504,LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB:8527611077 TEL.011-49386173 EMAIL: adityadewan@gmail.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. RAHUL SINGH,ADVOCATE</p>	<p>A-455, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB:9899393420 TEL. 011-41518768 EMAIL: rahulsinghlegaloffice@g</p>

	<p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>		<p>mail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. RICHA DHAWAN, ADVOCATE ENROLLMENT NO. D/2154/2012</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>OFFICE: F-1179, LGF, CHITTARANJAN PARK, NEW DELHI-9</p>	<p>MOB: 9999890553, 8130602871 EMAIL: richa1290@gmail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. VARUN MISHRA, ADVOCATE ENROLLMENT NO. D/722/2011</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>A-6, 4TH FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>MOB: 9953325221 TE;: 011-46588246 EMAIL: varunmishrachambers@gmail.com</p>
GOVERNMENT OF INDIA	<u>SENIOR PANEL COUNSEL</u>	CHAMBER NO. 19, BLOCK-I,	MOB: 9540954431

<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)</p>	<p>MR. UDAI KHANNA, ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p><u>LETTER DATED 03.08.2022</u></p>	<p>DELHI HIGH COURT, NEW DELHI-110003</p>	<p>EMAIL: khanna.udai@gmail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MRS. RADHIKA ARORA, (RADHIKA BISHWAJIT DUBEY) ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p><u>LETTER DATED 03.08.2022</u></p>	<p>F-18, THIRD FLOOR, GEETANJALI ENCLAVE, NEW DELHI-110017</p>	<p>MOB: 9810982927 TEL: 011-79653873 EMAIL: radhika.arora21@gmail.com</p>
<p>HINDUSTAN PETROLEUM CORPORATION LIMITED</p> <p>[LETTER DTD. 17.09.14]</p>	<p>SENIOR MANAGER, LEGAL NORTH ZONE</p>	<p>6TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092</p>	
<p>HINDUSTAN INSECTICIDES LIMITED (HIL)</p> <p>[LETTER DT.28.12.2017]</p>	<p>MR. SANTOSH K. ROUT, ADVOCATE</p>	<p>CHAMBER NO. 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DLEHI-110003</p>	<p>PH:011-41005675 MOB: 9990432878 EMAIL: advskrout@yahoo.com</p>

IN THE HIGH COURT OF
DELHI
AT NEW DELHI

VIDE CIRCULAR NO.
675/LIT./MISC./2022

DATED 28.09.2022

NOMINATED COUNSEL BEFORE
HON'BLE SUPREME COURT OF
INDIA FOR HIGH COURT OF
DELHI IN RESPECT OF
CASES IN WHICH DELHI
HIGH COURT IS IMPEADED
AS A PARTY UNDER RULE
1-A, 1-B OF CHAPTER
4-F(B), VOLUME V OF HIGH
COURT RULES AND ORDERS

1. MR.AMIT GUPTA

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8. MR.ROMY CHACKO

48, SUPREME ENCLAVE, MAYUR
VIHAR, PHASE-I,
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romychacko@rediffmail.com

VIDE CIRCULAR NO.
670/LIT./MISC./2022

DATED 28.09.2022

		om
<p><u>NOMINATED COUNSEL FOR APPEARING BEFORE HON'BLE DELHI HIGH COURT ON BEHALF OF HIGH COURT OF DELHI IN RESPECT OF CASES IN WHICH HIGH COURT OF DELHI IS IMPLEADED AS A PARTY UNDER RULE 1-A, 1-B OF CHAPTER 4-F(B), VOLUME V OF HIGH COURT RULES AND ORDERS</u></p>		
1. MS.ANU BAGAI,	327, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9810096764, EMAIL: anu@bagai.co.in
2. DR.AMIT GEORGE,	T-16, GREEN PARK EXTENSION, GREEN PARK, DELHI-110016.	MOBILE: 9910524364, EMAIL: amitgeorge@outlook.com
3. MR.AMIT GUPTA,	G-7, 1 ST FLOOR, MASJID MOTH, GREATER KAILASH-2, NEW DELHI-110048.	MOBILE: 9810273846, EMAIL: aguptalaw@gmail.com
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9. MR.GAURAV DHAMA,	D-111, FIRST LEVEL, DEFENCE COLONY, NEW DELHI- 110024.	MOBILE: 9811415751, EMAIL: gdhama@gmail.com
10. MR.KAPIL DUTTA,	431, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	MOBILE: 9811135509, EMAIL: kapilduttamcd@gmail.com
11. MS.KAVITA JHA	9 TH FLOOR, MOHAN DEV BUILDING, 13, TOLSTOY MARG, NEW DELHI-110001.	MOBILE: 9818174307, EMAIL: kavita@vaishlaw.com
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13. MS.PADMA PRIYA,	A 355, LGF, DEFENCE COLONY, DELHI-110024.	MOBILE: 9910531145, EMAIL: gmpadma@gmail.com
14. MR.RAJAT ANEJA,	C-60, L.G.F., JANGPURA EXTENSION, NEW DELHI- 110014.	PHONE: 011-43511991-94, EMAIL: raneja@anejaandaneja.com
15. MS.RASHMI CHOPRA,	CHAMBER NO. 206, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9810311218, EMAIL: rashmichopra6897@gmail.com
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	19.MR.KANHAIYA SINGHAL,	D-143, LGF, LAJPAT NAGAR-I, NEW DELHI-110024.	MOBILE: 9212424765, EMAIL: adv.singhal@gmail.com
	20.MS.NIDHI RAMAN,	CHAMBER NO. 120, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9891088658, EMAIL: niddhiraman@gmail.com
	21.MS.PRIYAM MEHTA,	C-111, LGF, DEFENCE COLONY, NEW DELHI-110024.	MOBILE: 9953032272, EMAIL: priyammehta.adv@gmail.com
	22.MR.SHOHIT CHAUDHRY,	A-19, LGF, JANGPURA EXTN. NEW DELHI-110014.	MOBILE: 9999091964, EMAIL: shohit@shohit.com
	23.MS.SHUBHAM MAHAJAN,	H-443, UDAI NIKETAN, NARAINA VIHAR, NEW DELHI-110028.	MOBILE: 9711679754, EMAIL: shubhammahajan25@gmail.com
	24.MR.SOMANADRI GOUD KATAM	C-68, 1 ST FLOOR, NEETI BAGH, NEW DELHI- 110049.	MOBILE: 9958544778, EMAIL: somanadri@gmail.com
HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241
HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 email: khalidarshad1@gmail.com
HEADQUARTERS DELHI AREA REGIMENTAL & OTHER AFFILIATED INSTITUTES	1. COL.R. BALASUBRAMANIAM, VSM(RETD.) (STANDING COUNSEL W.E.F. 01.10.2016)	116, LAWYERS CHAMBERS, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001	

[LETTER DTD. 24.09.2016]

DETAILS ARE AS UNDER:

1. ARMY PUBLIC SCHOOL (APS) ,
DHAULA KUAN
2. ARMY PUBLIC SCHOOL (APS) ,
DELHI CANTT.
3. DELHI AREA PRIMARY SCHOOL
(DAPS) , DELHI CANTT
4. TAURUS DELHI AREA PRIMARY
SCHOOL (TDAPS) , DELHI CANTT
5. ARMY COLLEGE OF MEDICAL
SCIENCES (ACMS) , DELHI CANTT
6. ARMY INSTITUTE OF
EDUCATION (AIE) ,
GREATER NOIDA
7. ARMY INSTITUTE OF
MANAGEMENT TRAINING (AIMT) ,
GREATER NOIDA
8. ARMY ENVIRONMENTAL PARK
AND TRAINING AREA (AEPTA) ,
DELHI CANTT
9. TAURUS CSD CANTEEN, DELHI
CANTT
10. TAURUS OFFICERS' HOSTEL
(TOH) , DELHI CANTT
11. TAURUS ARMY BOYS HOSTEL
(TABH) , DELHI CANTT
12. ALBERT EKKA INSTITUTE
(AEI) , DELHI CANTT
13. AWWA ASHA SCHOOL,
DELHI CANTT
14. TAURUS OFFICERS' INSTITUTE
(TOI) , DELHI CANTT
15. EX SERVICEMEN CSD
CANTEEN, NOIDA
16. AASTHA COUNSELLING
CENTRE & SUJOK HEALING
CENTRE AT ARJAN VIHAR, DELHI
CANTT.
17. TAURUS SPORTS COMPLEX
(HARBHAKSH STADIUM) , DELHI
CANTT

2.MR. ANKUR CHHIBBER
(STANDING COUNSEL W.E.F.
01.10.2016)

OFFICE AT:
B-5/95, SAFDARJUNG ENCLAVE,
NEW DELHI-110029

18.DELHI AREA OFFICERS' MESS			
HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR (GARHWAL) , UTTANCHAL-246174	M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY	OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001 CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110201	TEL:011-23384004 MOBILE: +91 9873890442
HDFC BANK (LETTER DTD. 10.04.2017)	MR. RAJAT KATYAL	R-291 A, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048	MOB.: 9811250543 PH.: 011 26211488
(LETTER DT. 18.01.2019)	<u>NOMINATED COUNSEL:-</u> 1.MR. SANJAY GUPTA,ADV [W.E.F.01.02.2019] 2.MR. ATEEV MATHUR, ADV [W.E.F.01.02.2019]	M/S. SNG & PARTNERS, ADVOCATES, CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI/ R-26, SOUTH EXTENSION, PART-II, NEW DELHI 110049	MOB:9811152920 9811800816 TEL:011-46175500 EMAIL: sanjay.gupta@sngpartner s.in Ateev.mathur@sngpartner s.in
HDFC CREDILA FINANCIAL SERVICES PVT. LTD.	MR. RISHABH SAHU, ADVOCATE	OFFICE: 165-SUPREME ENCLAVE, MAYUR VIHAR, PHASE-1, NEW DELHI- 110091	
HDB FINANCIAL SERVICES	MR. RAJESH JANGRA, ADVOCATE THE CHAMBERS OF JANGRA & ASSOCIATES	CHAMBER NO. B-68, 69 B.G.S. BLOCK TIS HAZARI COURT- DELHI-110054	PH.:011 23929256 MOB: +91 9958726491 E-MAIL: jangraadvocate@gmail.co m
HINDUJA LEYLAND FINANCE	GARG & ASSOCIATES	No. RU-62, 1ST FLOOR, NEAR POWER HOUSE, PITAMPURA, NEW DELHI- 110034	MOB: 9811252038/9868552038 EMAIL: advocatersgarg@gmail.co m

HOUSING DEVELOPMENT FINANCE CORPORATION LTD. (HDFC LIMITED)	MR. RISHABH SAHU, ADV NOMINATED COUNSEL "LETTER DATED: 02.02.2021"	ADDRESS: CHAMBER NO. 304, LAWYERS CHAMBER, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI SECOND ADDRESS: 96, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001	EMAIL: rishabh@sahulegal.com MOBILE: 9910055066 LANDLINE: 011-23382830
IDFC FIRST BANK LIMITED OFFICE: KRM TOWER, 7 TH FLOOR, No. 1, HARRINGTON ROAD, CHENNAI, TAMILNADU-600031	MR. SANJEEV SINGH & ASSOCIATES, ADVOCATE NOMINATED COUNSEL LETTER DATED 08.12.2021	B-13, LOWER GROUND FLOOR CHIRAG ENCLAVE NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.in
<u>INSURANCE COMPANIES</u> i)TATA AIG GENERAL INSURANCE CO. LTD	1. MS. ANJALI BANSAL ----- 2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES	26, NAVJIVAN VIHAR, NEW DELHI-110017 ----- CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003 OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14	MOB.9911555337 ----- PH.:23381874 Ph.:24318802/43575496 MOB: 9810528802
ii)RELIANCE GENERAL INSURANCE CO. LTD	MR. SAMEER NANDWANI	CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014	PH. 011-24323282-84 MOB.9810528802

	<p>----- - (LETTER DTD. 23.05.2017)</p> <p>(TO ISSUE THE NOTICE/SUMMONS)</p>	<p>----- REGIONAL OFFICE:</p> <p>RELIANCE GENERAL INSURANCE CO. LTD. 2ND FLOOR, D-160/2, BEHIND HONDA COURTESY OKHLA INDUSTRIAL AREA, PHASE-I NEW DELHI-110020</p> <p>CORPORATE OFFICE:</p> <p>RELIANCE GENERAL INSURANCE CO. LTD. CHINTAMANI AVENUE, 4TH FLOOR, NEXT TO VIRWANI INDUSTRIAL ESTATE, ' OPP. WESTERN EXPRESS HIGHWAY, GOREGAON EAST, MUMBAI-400063</p>	<p>-----</p>
<p>iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011</p>	<p>MS. RAMEEZA HAKEEM</p>	<p>12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1</p>	<p>PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.in</p>
<p>iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.</p>	<p>1. MS.SHANTHA DEVI RAMAN</p> <p>-----</p> <p>2. MR. PANKAJ SETH</p>	<p>360,SECTOR-15A NOIDA-201301</p> <p>-----</p> <p>OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049</p> <p>CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com</p> <p>-----</p> <p>EMAIL: sethpankaj74@gmail.com</p> <p>TELEFAX : 91-11- 26259116 MOBILE : 9811213768 RES. : 26273418,40533693</p>

v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.	MS. SUMAN BAGGA	220, LAWYERS CHAMBER, BLOCK-I DELHI HIGH COURT NEW DELHI & C-54, GROUND FLOOR MALVIYA NAGAR NEW DELHI	MOB. 9810167439
vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE-I, II & II]	MR. PANKAJ SETH "NOMINATED COUNSEL"	CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002	MOB: NO. 9811213768 E-Mail: sethpankaj74@gmail.com
vii) ORIENTAL INSURANCE CO. LTD.	1. MR. VISHNU MEHRA ----- 2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)	246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI OFFICE: C-3/166, SECTOR:36, NOIDA-201303 ----- OFFICE: D-85, PREET VIHAR, DELHI-110092 CHAMBER: NO. 322, PATIALA HOUSE COURTS, NEW DELHI-110001	FAX : 95120-2576125 & 95120-25770599 ----- PH: 011-32082849 MOB: 9871980203, 9810081811
viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix) UNITED INDIA INSURANCE CO. LTD.	MR. PANKAJ SETH, ADV	OFFICE: P-2, SOUTH EXTN., PART-II, NEW DELHI-110049	MOBILE: 9811213768 PH: 26259116 (OFFICE) EMAIL: sethpankaj74@gmail.com
x] NEW INDIA ASSURANCE CO. LTD.	M/S CHANDRA & CHANDRA -----	222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003 -----	

<p>(LETTER DT. 25.02.2017)</p>	<p>MR. KANWAL CHAUDHARY</p> <p>-----</p> <p>MR. PANKAJ SETH, ADVOCATE</p> <p>-----</p> <p>M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM]</p> <p>-----</p> <p>-</p> <p>Mr. JPN SHAHI, ADVOCATE</p>	<p>OFF.ADD.:EA-413,MAYA ENCLAVE, NEW DELHI-110064.</p> <p>-----</p> <p>OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054</p> <p>-----</p> <p>131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001</p> <p>-----</p> <p>F-86, 2nd Floor, VIKAS PURI, NEW DELHI-110018</p>	<p>PHONE: 25132963 MOB:- 9810050567 email:- kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com</p> <p>-----</p> <p>PHONE: OFF. 26259116, RES.26273418,40533693, TELEFAX:91-11-26259116 EMAIL: sethpankaj74@gmail.com</p> <p>-----</p> <p>PH.: 9910160045</p> <p>-----</p> <p>PH.: 28535913 MOB.: 9811148998</p> <p>e-MAIL: advjpnshahi@gmail.com</p>
<p>xi] SHRIRAM GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049</p> <p>CHAMBER : 222,CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: sethpankaj74@gmail.com</p> <p>TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.:26273418,40533693</p>

<p>NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]</p>	<p>MR. KRISHNA BHUSHAN UPADHYAY (K.B.UPADHYAY)</p> <p>-----</p> <p>MR. SWETANK SHANTANU & MR. PRATAP SHANKAR</p> <p>[EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]</p>	<p><u>CHAMBER:</u> 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p><u>RESIDENCE:</u> H-22,III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092</p> <p>-----</p> <p>'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014</p>	<p>PH:23070061 (CHAMBER) PH: 65476220 (RES) MOB:09810655095 E-mail: krishnab_upadhyay@yahoo.co.in</p> <p>-----</p>
<p>NATIONAL COUNCIL FOR EDUCATION</p> <p>(LETTER DATED 16.11.2016)</p>	<p>M/S SIKRI & CO.ADVOCATES</p> <p>-----</p> <p>MR. ARJUN HARKAULI, "STANDING COUNSEL"</p> <p>-----</p> <p>MS. MONIKA ARORA "STANDING COUNSEL"</p> <p>-----</p> <p>-</p> <p>MR. RAGHVENDER PANDEY "ADDITIONAL STANDING COUNSEL"</p>	<p>CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003</p> <p>C-147, EAST OF KAILASH, NEW DELHI-110 065</p> <p>-----</p> <p>CHAMBER NO. 273, LAWYERS CHAMBER, OLD BLOCK, DELHI HIGH COURT.</p> <p>-----</p>	<p>MOB: 09818072418</p> <p>-----</p>

	<p>MR. NEERAJ CHAUDHARI, ADV "STANDING COUNSEL"</p> <p>(LETTER DATED 21.09.2020)</p>	<p>OFFICE- C-362, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH: 91-11-24334362</p>
<p>INDIAN OIL CORPORATION (CORPORATE OFFICE) ,</p> <p>REFINERIES & PIPELINES DIVISIONS</p> <p>----- INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}</p>	<p>M/S KAURA & CO.</p> <p>----- MR. M.M. KALRA</p> <p>----- JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES</p>	<p>CHAMBER 345, DELHI HIGH COURT, NEW DELHI</p> <p>236-239, TRIBHUVAN COMPLEX MATHURA ROAD, ISHWAR NAGAR, NEW DELHI-110065</p> <p>----- B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI</p> <p>----- CHAMBER NO. 143, DELHI HIGH COURT, DELHI CHAMBER NO. 488 (CIVIL SIDE) , TIS HAZARI COURT, DELHI RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301</p>	<p>PHONE: 2338 1487 011-26322240-44</p> <p>PHONE: 2332 7461, 2335 5412, 2331 1692</p> <p>----- PHONE 55265342 (O) , 22754791 (R) MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.c om</p> <p>----- PHONE: 23386433 PHONE: 23991607 PHONE: 95120-2511628, 95120-2512158, TELEFAX: 95120-2513216 E-mail: rajat132noida@yahoo.co.</p>

<p>(LETTER DATED 05.03.2018)</p>	<p>----- RAJIV SHUKLA,ADV (NOMINATED COUNSEL)</p> <p>"LETTER DATED 22.10.2020"</p>	<p>----- JUSTITIA LAW OFFICES, SUITE NO. 6, FIRST FLOOR, EAST NIZAMUDDIN MARKET, NEW DELHI-110013</p>	<p>in jagatarora@airtelbroadband.in</p> <p>----- PH:011-41715555 MOB: 9810110572 EMAIL: shuklaw@gmail.com admin@justitialaw.com</p>
<p>INDRAPRASTHA POWER GENERATION CO. LTD.</p>	<p>MR. JASHAN PREET SINGH BRAR</p>	<p>CHAMBER NO. 463, LAWYERS CHAMBERS, HIGH COURT OF DELHI</p> <p>C-61, BASEMENT, LAJPAT NAGAR-1, NEW DELHI- 110 0024</p>	
<p>INDIAN AIRLINES CORPORATION LIMITED</p>	<p>M/S SURI AND COMPANY</p> <p>-----</p> <p>M/S BHASIN & CO.</p> <p>-----</p> <p>M/S NATH & ASSOC.</p>	<p>12, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI - 110 003</p> <p>-----</p> <p>10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001</p> <p>-----</p> <p>238/1 KAILASH HILLS</p>	<p>PHONES: 2464 6776 AND 2464 6886 MOBILE: 9810629210, MR VINAY SHAILENDRA, ADVOCATE)</p> <p>-----</p> <p>PH. 23315024,23322601,23326 968</p> <p>-----</p> <p>PH. 26911129,26835929</p>
<p>INDIAN BANKS' ASSOCIATION</p>	<p>THE CHIEF EXECUTIVE INDIAN BANKS' ASSOCIATION</p>	<p>THE CHIEF EXECUTIVE INDIAN BANKS' ASSOCIATION, 6TH FLOOR, WORLD TRADE CENTRE, CENTRE 1 BUILDING, CUFFE PARADE, MUMBAI-400005</p>	<p>PHONE NO.: 022-22174040 FAX:- 022-22184222 EMAIL:- ce@iba.org.in</p>

INDIAN OVERSEAS BANK	SH. KRISHAN KUMAR, ADVOCATE "STANDING COUNSEL" "LETTER DATED 08.01.2021"	B-233, LGF, GREATER KAILASH-I, NEW DELHI-110048	TEL:- 011-41014410 MOBILE: 9910577700 9990577700 EMAIL:- krishenkumar@gmail.com
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INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION	1. MR. H.K. TOLANI ----- 2. MR. SANJAY KATYAL	LAWYER'S CHAMBER NO. 662, WESTERN WING, TIS HAZARI COURT, DELHI- 110054. RES: 81-C, FIRST FLOOR, GAUTAM NAGAR, NEW DELHI-110049 ----- 461, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 RES.-CUM-OFFICE A-53,ASHOK VIHAR,PHASE-III DELHI-110052	PHONE NO. 9868166350 EMAIL: advocate_hk@yahoo.com ----- TEL.NO.23381256 TEL.27303553, 27302553 FAX 011-27303553 MOB. 9350023553 E-MAIL sskatyal@yahoo.com
INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH (MINISTRY OF HUMAN RESOURCE DEVELOPMENT)	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR- 14,KAUSHAMBI, GHAZIABAD- 201010,UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 EMAIL: amiteshkumar74@gmail.com
INDIAN COUNCIL OF MEDICAL	MR. R.N.SINGH	CHAMBER NO. 540-541	

RESEARCH	[LEGAL ADVISOR ON PENAL]	LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-1	
INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED (IIFCL) LETTER DATED:- 25.06.2019	MR. SIDHARTH BARUA, ADV, STANDING COUNSEL	C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	MOB:- 9899040660 EMAIL:- sidbarua@gmail.com
NATIONAL WATER DEVELOPMENT AGENCY LETTER DT. 18.01.2018	MR. NARESH KAUSHIK (STANDING COUNSEL)	703, 7 TH FLOOR, NILGIRI APARTMENT, 9, BARAKHAMBA ROAD, NEW DELHI-110001	
ICICI BANK [LETTER DTD.26.06.2014]	MR. PUNIT K. BHALLA [NOMINATED COUNSEL]	C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054 <u>OFFICE ADDRESS:</u> BHALLA & BHALLA (LAW OFFICES), G.F.-1, GOPALA TOWER, 25, RAJENDRA PLACE, NEW DELHI-110008	MOB:- 9810080772 9625877406 9818280772 EMAIL: punitbhalla@gmail.com punitbhalla@aol.com
INDRAPRASTHA INSTITUTE OF INFORMATION TECHNOLOGY DELHI (A State University established by Government of NCT of Delhi) (LETTER DATED 27.08.2021)	MR. ARJUN MITRA	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
IFCI FACTORS LIMITED	MR. ANUPAM SRIVASTAVA, ADV	THE CHAMBERS OF LAW, D-26, SOUTH EXTENSION PART-II, NEW DELHI-110049	TEL: 011-41656144 011-41613200, 46040800 MOB: 9811032151 EMAIL: anupam@tcl-india.net
IFCI LIMITED (LETTER DT. 15.05.2018)	MR. NITIN DAHIYA, ADVOCATE	CHAMBER No.389, BLOCK-II, DELHI HIGH COURT DELHI ALSO AT: R-540 LOWER GROUND FLOOR NEW RAJENDRA NAGAR, NEW DELHI-110060	MOB: +91-9899777772 TEL: 011-49059105 EMAIL: nitindahiya@gmail.com

	<p>MR. R.P. AGRAWAL,ADVOCATE (LETTER DT. 20.08.2019)</p>	<p>R.P. AGRAWAL & CO., ADVOCATES C-43,LGF, JANGPURA EXT., NEW DELHI-110014</p>	<p>PHONE: 011-41823688/99 MOB: 9312236537 EMAIL: office@rpalaw.org</p>
<p>COMMISSIONER OF INCOME TAX (JUDICIAL) DEPARTMENT</p> <p>ALLOCATION OF WORK AMONG THE SENIOR AND JUNIOR STANDING COUNSEL VIDE LETTER DTD. 22.12.2017</p> <p>(FOR ADDRESS AND PHONE NOS. DETAILS RECEIVED FROM EARLIER LETTERS, MENTIONED IN BELOW ROW, MAY BE PERUSED)</p>	<p><u>GROUP-A</u></p> <p>i] PR. CIT/CIT CIT-I,CIT-2,CIT-7,CIT- 8,CIT (CENTRAL) -1,CIT (TDS) - 1 & 2, CIT-[EXEMPTION]</p> <p>ii] PR. DIT/DIT DIT-(INTELLIGENCE AND CRIMINAL INVESTIGATION) -1 & 2, DIT-(RECOVERY)</p> <p>i) MR. RAHUL CHAUDHARY WITH MR.SANJAY KUMAR AND Ms.VIBHOOTI MALHOTRA</p> <p>ii) MR. ZOHEB HOSSAIN WITH MR. DEEPAK ANAND</p> <p>iii) MR. ASHOK MANCHANDA WITH MR. RAGHVENDRA KISHORE SINGH</p> <p><u>GROUP-B</u></p> <p>i] PR. CIT/CIT CIT-3,CIT-4,CIT-5,CIT- 6,CIT-9,CIT (CENTRAL) -3, CIT (LTU)</p> <p>ii] PR.DIT/DIT DIT(SYSTEMS) -1 TO 5</p> <p>iii) WRITS AGAINST CBDT/OUTSIDE CHARGES</p>		

i) MR. RAHUL CHAUDHARY
WITH MR SANJAY KUMAR AND
Ms.VIBHOOTI MALHOTRA

ii) MR. RUCHIR BHATIA WITH
MR. PUNEET RAI

iii) MR. ASHEESH JAIN WITH
MR. AJIT SHARMA AND Ms.
LAKSHMI GURUNG

GROUP-C

i] PR. CIT/CIT
CIT-12,CIT-13,CIT-14,CIT-
15,CIT-16,CIT-22, CIT-23,
CIT-24, CIT(CENTRAL)-2

ii] PR.DIT/DIT
DIT(INV.)-2

i) MR. ASHOK MANCHANDA WITH
MR. RAGHVENDRA KISHORE SINGH

ii) MR. ZOHEB HOOSAIN WITH
MR. DEEPAK ANAND

iii) MR. ASHEESH JAIN WITH
MR. AJIT SHARMA AND Ms.
LAKSHMI GURUNG

GROUP-D

i] PR. CIT/CIT
CIT-10,CIT-11,CIT-17,CIT-
18,CIT-19,CIT-20,CIT-21
CIT (APPROPRIATE
AUTHORITY)-1 & 2

	<p>ii] PR.DIT/DIT DIT(INV.)-1</p> <p>i) MR. ASHOK MANCHANDA WITH MR. RAGHVENDRA KISHORE SINGH</p> <p>ii) MR. ZOHEB HOOSAIN WITH MR. DEEPAK ANAND</p> <p>iii) MR. RUCHIR BHATIA WITH PUNEET RAI</p> <p><u>GROUP-E</u></p> <p>i] PR. CIT/CIT CIT (INTERNATIONAL TAXATION)- 1 TO 3</p> <p>i) MR. RAHUL CHAUDHARY WITH MR. SANJAY KUMAR AND Ms. VIBHOOTI MALHOTRA</p> <p>ii) MR. ASHEESH JAIN WITH MR.AJIT SHARMA AND MS.LAKSHMI GURUNG</p> <p>iii) MR. RUCHIR BHATIA WITH MR. PUNEET RAI</p>		
<p>INCOME TAX DEPARTMENT</p> <p>(LIST OF SR./JR. STANDING COUNSELS--W.E.F.21.12.2017)</p>	<p><u>SENIOR STANDING COUNSELS</u></p> <p>1.MR. ASHOK MANCHANDA</p> <p>-----</p> <p>2.MR.RAHUL CHAUDHARY</p> <p>-----</p> <p>3.MR.RUCHIR BHATIA</p>	<p>B-3/60, 3RD FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p> <p>-----</p> <p>5, SIRI FORT ROAD, LOWR GROUND FLOOR,DELHI-110049</p> <p>-----</p> <p>210,LAWYERS CHAMBERS, HIGH COURT OF DELHI,SHERSHAH MARG, NEW DELHI-110003</p>	<p>MOB:9999333001</p> <p>EMAIL: ashokmanchanda19@gmail.com</p> <p>-----</p> <p>MOB:9810567864</p> <p>Email:rahulchaudhary_rc@yahoo.com</p> <p>-----</p> <p>MOB:9810371417</p> <p>Email:bhatiaruchir@gmail.com</p>

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6.MR.AJIT SHARMA

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	----- 7.MS.LAKSHMI GURUNG	INDIA, NEW DELHI-110001 ----- D-12, LOWER GROUND FLOOR, LAJPAT NAGAR-3, NEW DELHI-110024	----- MOB: 9313004529 Email: lgpureself@gmail.com
IRCON INTERNATIONAL LIMITED (LETTER DTD. 17.11.2015)		LETTER DATED: 07.06.2019 COMMUNICATION ADDRESS: IRCON INTERNATIONAL LIMITED LEGAL DEPARTMENT, 1 ST FLOOR, C-4 DISTRICT CENTRE, SAKET, NEW DELHI-110017	
IDBI BANK	<u>STANDING COUNSEL:</u> MR. SIDHARTHA BARUA,ADV [Letter dt. 26.11.2018]	<u>OFFICE:</u> C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI 110016	MOB: 9899040660 EMAIL: sidbarua@gmail.com
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA			
INDIAN BANK	MR. BRIJESH KUMAR TAMBER	LAWYERS CHAMBERS NO. 260 DELHI HIGH COURT, NEW DELHI C-10, BASEMENT NIZAMUDDIN (WEST), NEW DELHI-110013	MOB.: 9811829656 9891125411 PH.: 011-41030212-215
INDIAN BANK (ALLAHABAD) "LETTER DATED:- 24.08.2020"	HARSHIT JAIN, ADVOCATE "NOMINATED/STANDING COUNSEL" "W.E.F. 13.08.2020 TILL FURTHER ORDERS"	ADDRESS:- B-26, ROSE APARTMENT, SECTOR-14 EXTENTION, ROHINI, DELHI-110085	MOB: 9899113806 9971390547 OFF: 011-40365728 EMAIL ID: advharshitjain@gmail.com
INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (LETTER DTD. 15.07.2017)	MR. NIKHIL MAJITHIA, ADVOCATE (STANDING COUNSEL)	114, FIRST FLOOR, MASJID ROAD, BHOGAL, JANGPURA, NEW DELHI- 110014	MOB.: 9910415522 E-MAIL: nikhil.majithia@gmail.com

	MR. SAURAV AGARWAL, ADVOCATE STANDING COUNSEL LETTER DATED 13.06.2022	3D, WHITE HOUSE APARTMENTS, 10 BHAGWAN DAS ROAD, NEW DELHI-110001	EMAIL: sauravadv@gmail.com Mob: 9312832442
INDIA INFOLINE FINANCE LTD. INFINA FINANCE PRIVATE LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049. ----- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in
INDUSIND BANK Dated: 08.01.2019	MR. MANISH SHARMA, ADVOCATE (NOMINATED/STANDING COUNSEL)	W-104, GREATER KAILASH-I, NEW DELHI-110065	MOB: 9971944566 9811788679 EMAIL: manish2586@hotmail.com
INSTITUTE OF HUMAN BEHAVIOUR & ALLIED SCIENCES (IHBAS)	MR. TUSHAR SANNU DAHIYA, ADVOCATE (STANDING COUNSEL)	269, RAMA HOUSE, THIRD FLOOR, 301-302, MASJID MOTH, SOUTH EX. II, NEW DELHI-110049	MOB: 9911991166 PH: 011-40199284
JAWAHARLAL NEHRU UNIVERSITY NEW DELHI-110 067 (LETTER DTD. 15.06.2017)	MS. MONIKA ARORA 'STANDING COUNSEL' (NO OTHER PERSON SHALL BE ENTITLED TO RECEIVE NOTICE, WRIT PETITIONS ETC. ON BEHALF OF JNU)	B-100 (FIRST FLOOR) SHIVALIK MALVIYA NAGAR NEW DELHI-110017 CHAMBER NO. 446, BLOCK-I LAWYERS' CHAMBER DELHI HIGH COURT	
JAMIA MILLIA ISLAMIA UNIVERSITY [LETTER DTD. 04.09.2015]	DR. AMIT GEORGE	CHAMBER NO. 316, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI	MOBILE: +91-9910524364 TEL: 011-417546995 011-26177424

<p>NOTE: ALL THE PETITIONS TO BE SERVED TO MR. PRITISH SABHARWAL, ADVOCATE, STANDING COUNSEL, JAMIA MILLIA ISLAMIA ON HIS EMAIL ID Pritishsabharwall@gmail.com</p>		<p>T-15, GREEN PARK EXTENSION, NEW DELHI-110016</p> <p>ALSO AT: CHAMBER OF LEGAL ADVISOR, LEGAL & ORDINANCE CELL, OFFICE OF THE REGISTRAR, ADMINISTRATIVE BLOCK, JAMIA MILLIA ISLAMIA, JAMIA NAGAR, NEW DELHI-110025</p>	
<p>AND HIS CONTACT NO. IS 9871878690.</p>	<p>MR. FUZAIL AHMAD AYYUBI, ADV. 'STANDING COUNSEL' W.E.F. 13.09.2019</p> <p>LETTER DATED. 16.09.2019 LETTER DATED 24.02.2022</p>	<p>OFFICE ADDRESS: C-69, LGF, NIZAMUDDIN EAST, NEW DELHI-110013</p>	<p>MOBILE: 9811430201 /9818762025 (CLERK) 011-40043246</p> <p>E-MAIL : fuzail.ayyubi@gmail.com ayyubilawpractices@gmail.com</p>
	<p>MR. PRITISH SABHARWAL, ADVOCATE STANDING COUNSEL ENROL. NO: D-2657/18</p> <p>LETTER DATED 24.02.2022</p>	<p>OFFICE ADDRESS: S-432, (BASEMENT), GREATER KAILASH-1, PART-I NEW DELHI-110048</p>	<p>(M) 9871878690 (O) 9810264114 EMAIL: pritishsabharwall@gmail.com</p>
<p>JOINT ENTRANCE EXAMINATION (ADVANCED) 2016 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI</p>	<p>MR. ARJUN MITRA</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOB.:9810412737</p> <p>E-MAIL: ajmitra@gmail.com</p>
<p>JOINT ENTRANCE EXAMINATION (ADVANCED) 2017 INDIAN INSTITUTE OF TECHNOLOGY MADRAS (LETTER DTD. 20.04.2017)</p>	<p>MR. ARJUN MITRA</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOBILE: +91 9810412737</p> <p>EMAIL: ajmitra@gmail.com</p>
<p>JOINT ENTRANCE EXAMINATION (ADVANCED) 2018</p>	<p>MR. ARJUN MITRA, ADVOCATE</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOBILE: +91 9810412737</p>

INDINA INSTITUE OF TECHNOLOGY DELHI (LETTER DT. 11.06.2018)			EMAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2018 INDINA INSTITUE OF TECHNOLOGY KANPUR (LETTER DT. 11.06.2018)	MR. ARJUN MITRA, ADVOCATE	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
INDIAN INSTITUTE OF TECHNOLOGY DELHI JOINT ENTRANCE EXAMINATION (ADVANCED) -2020 LETTER DATED. MARCH, 13, 2020	MR. ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT (JEE) ADVANCED	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
IIT-JEE ADVANCED 2022 INDIAN INSTITUTE OF TECHNOLOGY BOMBAY LETTER DATED 01.08.2022	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, IIT (JEE) ADVANCED 2022	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) -2019 INDIAN INSTITUTE OF TECHNOLOGY ROORKEE-247667 LETTER DATED. APRIL 23, 2019	ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT (JEE) ADVANCED	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) -2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA (VIDE LETTER DATED: 08.09.2021) & IIT JoSSA 2021 ADMISSION JOINT ENTRANCE EXAMINATION (ADVANCED) -2021 INDIAN INSTITUTE OF TECHNOLOGY	MR. ARJUN MITRA, ADVOCATE, "NOMINATED COUNSEL", IIT (JEE) ADVANCED, 2021 & IIT JoSSA 2021 ADMISSION	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110 003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com

KHARAGPUR-721302, WEST BENGAL, INDIA (VIDE LETTER DATED 22.10.2021)			
JM FINANCIAL CREDIT SOLUTIONS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JM FINANCIAL PRODUCTS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JAMNALAL SONS PRIVATE LIMITED	1.MS. BINDU SAXENA ----- 2. MR. SHAIENDRA SWARUP PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT	M/S SWARUP & ASSOCIATES 6 th FLOOR, J.K. BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C., GREATER KAILASH-II NEW DELHI-110048	MOB: 9810019293 EMAIL: basaxena@swarupco.com ----- MOB: 9810019294 TEL: 91 (11) 29221435, 29225875 , 29227534/35 FAX: 91 (11) 29228625, 29212904 EMAIL: sswarup@swarupco.com
JUDO FEDERATION OF INDIA (LETTER DT. 11.10.2017)	1.MR.GAJINDER KUMAR, ADVOCATE (ENRL.NO. 773/90) 2.MS.KIRAN JAI ,ADVOCATE (ENRL.NO.538/89)	A-14, NIZAMUDDIN EAST, NEW DLEHI	MOB:9810124482 MOB:9999939428
KENDRIYA VIDYALAYA SANGATHAN (14.9.2006)	MR. S. RAJAPPA, ADVOCATE "SENIOR STANDING COUNSEL" (SOLELY AUTHORISED TO ACCEPT ADVANCE NOTICE/DASTI NOTICE AND OTHER NOTICES VIDE LETTER DATED 27.07.2016)	CHAMBER-91, LAWYERS CHAMBERS (A.K. SEN BLOCK), SUPREME COURT OF INDIA, NEW DELHI - 110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	MOBILE: 9810063946 TELE-FAX: 22620344 e-mail: rajappa1960@yahoo.com advocaterajappa@gmail.com

MR. R.N. SINGH, ADVOCATE

'EMPANELLED STANDING
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540-541, LAWYERS CHAMBERS,
PATIALA HOUSE COURTS, NEW DELHI-
110001

MS. ANJANI AIYAGARI
ADVOCATE

64, NEHRU APARTMENTS,
KALKAJI, OUTER RING ROAD,
NEW DELHI-110019

MR. K.M. SINGH

'EMPANELLED STANDING
COUNSEL'

G-8, GALI No. 20, RAJAPURI,
UTTAM NAGAR, NEW DELHI

MR. ANIL NAG
'SENIOR COUNSEL'

A-64, SECTOR-39, NOIDA
U.P., PIN-201303

LETTER DATED 31.05.2016

UNTIL FURTHER ORDERS OR
UPTO 31.05.2023 WHICH
EVER IS EARLIER
LETTER DATED 05.07.2021

MRS. RASHMI BANSAL
'SENIOR COUNSEL'

O-3/2, SECTOR-13,
R.K. PURAM,
DELHI-110066

UNTIL FURTHER ORDERS OR
UPTO 31.05.2023 WHICH
EVER IS EARLIER
LETTER DATED 05.07.2021

ADDRESS: 464, BLOCK-I,
DELHI HIGH COURT,
NEW DELHI-110003

LETTER DT. 10.05.2018

MR. ASHOK KUMAR SHARMA
'COUNSEL'

CHAMBER NO. K-159,
TIS HAZARI COURTS,
DELHI-110054

PHONE: 9971166844
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[rashmibansal912@yahoo.c
om](mailto:rashmibansal912@yahoo.com)

	<p>-----</p> <p>Dr. BK SINHA, ADVOCATE (SENIOR COUNSEL)</p> <p>[FOR A PERIOD OF TWO YEARS, W.E.F.10.05.2018]</p> <p>-----</p>	<p>-----</p> <p>H/54, PLOT No.6, Sector-22,DGS CGHS DWARKA, NEW DELHI</p> <p>-----</p>	
	<p>MR. SHUBHRANSHU PADHI, ADVOCATE SENIOR COUNSEL</p> <p>"INITIALLY FOR A PERIOD OF THREE YEARS VIDE LETTER DATED 26.10.2021"</p>	<p>239, SECTOR-15-A NOIDA, UTTAR PRADESH-201301</p>	
	<p>MR. N.K. BHATNAGAR, ADVOCATE, SENIOR COUNSEL,</p> <p>"FOR A PERIOD OF THREE YEARS VIDE LETTER DATED: 12.11.2021"</p>	<p>1ST FLOOR, 50 JANPATH, TOLSTOY LANE, CONNAUGHT PLACE NEW DELHI-110001</p>	
<p>KARVY FINANCIAL SERVICES LIMITED (LETTER DTD. 16.08.2017)</p>	<p>MR. RISHI SETHI D-2701/1999 'NOMINATED COUNSEL'</p>	<p>SETHI & ASSOCIATES F-18, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024</p>	<p>MOB.: 9811088212 TIMING 10.30 AM TILL 4 PM</p>
<p>KOTAK MAHINDRA PRIME LIMITED</p>	<p>MR. VIKAS CHOPRA</p>	<p>21/31-G, MALL ROAD,DELHI-110054</p>	<p>CONTACT NOS.: 9212036118, 011-23958107</p>

<p>KOTAK INFRASTRUCTURE DEBT FUND LTD.</p> <p>KOTAK MAHINDRA INVESTMENTS LTD.</p>	<p>1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p> <p>-----</p> <p>2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p>	<p>CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p> <p>-----</p> <p>CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in</p> <p>-----</p> <p>MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in</p>
<p>KOTAK MAHINDRA BANK LTD. (LETTER DATED 26.10.2020)</p>	<p>1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p> <p>-----</p> <p>2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p> <p>-----</p> <p>3. MR. AJAY MONGA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p>	<p>CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049</p> <p>-----</p> <p>CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049</p> <p>-----</p> <p>CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049</p>	<p>MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in</p> <p>-----</p> <p>MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in</p> <p>-----</p> <p>MOB: 9811054052 PH: +91 11 46175500 EMAIL: ajay_monga@sngpartners.in</p>
<p>SHRI LAL BAHADUR SHASTRI RASHTRIYA SANSKRIT VIDYAPEETHA</p>	<p>1. MR. SHIBASHISH MISHRA (ADVOCATE- ON-RECORD) (SUPREME COURT OF INDIA)</p>	<p>E-83, GREATER KAILASH-II, N. DELHI-110048</p>	<p>MOB.9560193341 email.smisra65@hotmail.com</p>

	----- 2. M/S G.D. GOEL & CO. ADVOCATES	----- CHAMBER No. 227, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 RES.: D-14, MARG NO.13 SAKET, NEW DELHI-17	----- PHONE: 2338 9831 MOBILE: 9811316846
LOK SABHA SECRETARIAT	MS. MANINDER ACHARYA MR. SACHIN CHOPRA MS. ANUPAM SANGHI MR. VIVEK SAHARYA	NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003	
LIFE INSURANCE CORPORATION OF INDIA	MR. KAMAL MEHTA [WEF 26.09.2014]	CHAMBER No. 398, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI OFF.: A-188, LGF, DEFENCE COLONY, NEW DELHI-24	MOB.: 9810249271, MOB(OFF.) 9650366248, 9717216660 PH.: 011-24657221-22 EMAIL: kamalnco@gmail.com
NOMINATED COUNSEL/INCHARGE LEGAL AID (CRIMINAL SIDE)	MR. SUMEET VERMA	CHAMBER NO.250, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI	TEL : OFF:23070848 EMAIL: sumeet_verma@yahoo.com
L&T FINANCE HOLDINGS LTD. L&T FINANCE LTD. L&T INFRASTRUCTURE FINANCE CO LTD. L&T HOUSING FINANCE LTD.	MR. PUNIT KUMAR BHALLA- BHALLA & BHALLA ASSOCIATES	OFFICE: GF-1, GOPALA TOWERS,25 RAJENDRA PLACE, NEW DELHI-110008	MOB: +919810080772 EMAIL: punitbhalla@aol.com punitbhalla@live.com

<p>LALIT KALA AKADEMI</p> <p>NATIONAL ACADEMY OF ART AN AUTONOMOUS ORGANISATION OF MINISTRY OF CULTURE, GOVERNMENT OF INDIA (LETTER DT. 15.11.2017)</p>	<p>MR. UMESH SHARMA, ADVOCATE</p>	<p>112, NEW DELHI HOUSE BARA KHAMBA ROAD, NEW DELHI-110001</p>	<p>MOB: 9868235388 PH: 23355388</p> <p>EMAIL: legalhelplineindia@gmail.com</p>
<p>NATIONAL FERTILIZERS LTD. (A GOVT. OF INDIA UNDERTAKING)</p>	<p>MS. MANINDER KAUR</p>	<p>CHAMBER NO. 392, 96, CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI.</p> <p>CHAMBER NO.25, CIVIL WING, DISTT. COURTS, TIS HAZARI, DELHI-110054</p> <p>RES:A-105, PRIYADARSHNI APARTMENTS, I.P. EDTENSION, N. DELHI-92</p>	<p>MOB. 9811704188 E-MAIL: maninderkaur_adv@yahoo.co.in</p> <p>PH.22724250</p>
	<p>MR. AKSHAY CHANDRA (LETTER DT. 19.04.2016) [PANEL VALID TILL 31.10.2017]</p>	<p>A-230, FIRST FLOOR, DEFENCE COLONY, NEW DELHI</p> <p>CHAMBER NO. 246A, BLOCK-I, HIGH COURT OF DELHI, NEW DELHI</p>	<p>TEL: 011-41036821/22/23 MOB: 9910401230</p>
	<p>MR. INDER JIT SINGH, ADV 'NOMINATED COUNSEL'</p> <p>LETTER DATED: 17.09.2019</p>	<p>21, SHAYAM ENCLAVE, VIKAS MARG EXT. DELHI-110092</p>	<p>MOBILE: 9910300932 9717062303</p>
	<p>MR. OM PRAKASH, ADVOCATE (ENROLMENT NO. D/772/94) STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 10.11.2022</p>	<p>ADDRESS: CHAMBER NO. 219, LAWYER'S CHAMBER, OLD BLOCK, DELHI HIGH COURT</p>	<p>MOBILE NO.: 9810794902 EMAIL: OM_PRKASHMV@YAHOO.CO.IN</p>
<p>NATIONAL AVIATION COMPANY OF INDIA LTD. (NACIL)</p>	<p>M.V.KINI & CO. ADVOCATES & SOLICITORS</p>	<p>KINI HOUSE 6/39, JUNG PURA- 'B'</p>	<p>TEL:01124371038/1039/1040</p>

		NEW DELHI-110 014	FAX:+91 11 2437 9484 E-mail: delhi@mvkini.com
NATIONAL DAIRY DEVELOPMENT BOARD DAIRY SERVICES (NDDB DAIRY SERVICES)	MS. RAAVI BIRBAL, ADVOCATE STANDING COUNSEL (FOR LABOUR AND SERVICE MATTERS) "LETTER DATED 05.01.2022"	A-11 SOUTH EXTENSION PART 2 NEW DELHI-110049	MOBILE: 9818024661 PH: 011-41731122, 26253239 EMAIL ID: raavibirbal@gmail.com
MINISTRY OF RAILWAYS [05.01.2015]	MR. JAGJIT SINGH (STANDING COUNSEL) ----- MS. ARUNA TIKKU ADDITIONAL STANDING COUNSEL	156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI 101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI	{M} 9810034684 011-2338 2399 EMAIL:jagjitsinghadvo cate@yahoo.co.in Jagjitsingh70@gmail.com TEL: 2338 1995 2622 9964 AND 2541 0254
MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION) [21.11.2006]	MR. PREMASHIS CHOUDHURY [PANEL ADVOCATE] "CENTRAL GOVT. PLEADER" MR. ARPIT SHUKLA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER	OFFICE: 395 LAWYER'S CHAMBER, DELHI HIGH COURT BLOCK - II, NEW DELHI RES: W86/18A, ANUPAM GARDEN P.O. IGNOU, SAINIK FARMS, NEW DELHI - 110068 J-150, SECTOR 41, NOIDA, UP- 201301	MOB: 9871431988

	ORDER]		
LETTER/ORDER DT. 04.05.2016	<p>MR. AJAY GOYAL [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	D-91, KAMLA NAGAR, DELHI-110007	MOB: 9717701768
	<p>MR. VIVEK GUPTA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	CU-161, VISHAKHA ENCLAVE, PITAMPURA, DELHI - 110034	MOB: 9810033139 9910033139
(LETTER DT. 16.10.2017)	<p>MS. ANJU GUPTA [SENIOR PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	DU-33, PITAMPURA (NEAR INCOME TAX COLONY), DELHI-110034	MOB: 9654169406
-----	<p>MR. NIKHIL GOEL,ADVOCATE [CENTRAL GOVT. STANDING COUNSEL FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION) (ORDER DATED 16.10.2017) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	43, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB: 9810133254 PH: 011-23389593 EMAIL: reachnikhilgoel@gmail.c om

<p>-----</p>	<p>MR. ANIL DABAS [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>H.NO. 99, VILLAGE-RASULPUR, P.O.-RANI KHERA, DELHI-81</p>	<p>MOB: 9953877332</p>
	<p>MR. ASHWANI KUMAR CHOUDHARY [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>B-16/G-2, DILSHAD GARDEN, DELHI-95</p>	<p>MOB: 9810073395</p>
<p>(LETTER DT. 01.06.2016)</p>	<p>MR. MAHENDRA BHARDWAJ [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>528/2A, STREET NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-92</p>	<p>MOB: 9899393940</p>
<p>(LETTER DT. 30.12.2016)</p>	<p>MR. S.D. WINDLESH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT)</p>	<p>C 4/155 (IST FLOOR), YAMUNA VIHAR, DELHI-110053</p>	<p>MOB.: 9811169203</p>
	<p>MR. NITIN SINGH [SENIOR PANEL COUNSEL]</p>	<p>307, NEW LAWYERS CHAMBERS, BHAGWAN DASS ROAD, SUPREME COURT, NEW DELHI-110001</p>	<p>MOB.: 9990423291 9990621394</p>

<p>(LETTER DT. 24.01.2017)</p>	<p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>		<p>EMAIL: adv.nitinsingh@yahoo.com</p>
<p>(LETTER DT. 30.01.2017)</p>	<p>MR. VINOD DIWAKAR (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>BUILDING NO. 3, BIRBAL ROAD, 2ND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>MOB.: 9810773017</p> <p>PH.: 011-43541043</p> <p>E-MAIL: office@vinoddiwakar.com</p>
<p>(ORDER DTD. 30.06.2017)</p>	<p>MR. MANU CHATURVEDI (GOVT. PLEADER)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>CHAMBER NO. 702, PATIALA HOUSE COURTS, NEW DELHI-110001</p>	<p>MOB. : 7838904738</p> <p>E-MAIL: manuchaturvedi@gmail.com</p>
<p>(ORDER DT. 30.08.2017)</p>	<p>MR. SANJAY KUMAR, ADVOCATE (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS)</p>	<p>H.NO. 10/12 PANT NAGAR, JANG PURA EXTENSION, NEW DELHI</p>	<p>MOB.: 9654417067</p> <p>E-MAIL: sanjaykr.delhi@gmail.com</p>

	<p>MR. APAR CHOPRA, ADVOCATE (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>F-8, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013</p>	<p>MOB: 9999925107</p> <p>E-MAIL: apar Chopra@yahoo.in</p>
<p>ODRER DT. 15.11.2017</p>	<p>MR. PRATYUSH MIGLANI (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>D-11 (LGF), GULMOHAR PARK, NEW DELHI-110049</p>	<p>MOB: 9811014020</p> <p>EMAIL: pratyush@miglanivarmandco.com</p>
<p>----- ORDER DT. 01.12.2017</p>	<p>MS. PREMA PRIYADARSHINI (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>K-246, KANGRA NIKETAN, VIKASPURI, NEW DELHI-18</p>	<p>MOB: 9818107970 EMAIL:premapriyadarshini@gmail.com</p>

<p>-----</p> <p>ORDER DT.21.12.2017</p>	<p>MS. AMRITA PRAKASH (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>75-76, UPPAR 1ST FLOOR, GURU ANGAD NAGAR, EXTENSION, LAXMINAGAR, DELHI92.</p>	<p>MOB:9818667963 Email: amritaprakash79@gmail.com</p>
	<p>MR. K.V.GIRISH CHOWDARY (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>A-46, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.</p>	<p>MOB: 9999592754 EMAIL: girishkosaraju@gmail.com</p>
<p>-----</p> <p>ORDER DT. 26.12.2017</p>	<p>MR.ASHIM SOOD (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>A-329, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB: 9810255558 EMAIL: ashim.sood@asood.in</p>
	<p>MR.MAHENDER KUMAR</p>	<p>528/2-A GALI NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-110032</p>	<p>MOB: 9899393940 TEL:011-22385563</p>

<p>(ORDER DT. 21.03.2018)</p>	<p>BHARDWAJ, ADV (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p> <p>BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FUTHER ORDERS.</p>		<p>EMAIL:justice4allg308@gmail.com</p>
<p>-----</p> <p>{ORDER DT. 19.11.2018}</p>	<p>MR. JAYANT BHATT, ADV {SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).</p>	<p>A-71, NEW FRIENDS COLONY, NEW DELHI-110025</p>	<p>MOB:9958325533</p> <p>EMAIL: mail@jayantbhatt.com</p>
<p>-----</p> <p>(ORDER DT. 01.11.2018)</p>	<p>MR. SIDHANT KUMAR (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).</p>		

	<p>MR. RIJUL SINGH UPPAL (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>ADDRESS: 300, GULMOHAR ENCLAVE, NEW DELHI-110049</p>	<p>MOB: 98182551304 EMAIL: rijuluppal@gmail.com</p>
<p>----- LETTER DATED 28.02.2019</p>	<p>SHRI MOHIT KAPOOR, ADVOCATE "GOVERNMENT PLEADER" FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS .</p>	<p>OFF. K.S. LAW OFFICE, 20/39 OLD MARKET, PATEL NAGAR WEST, NEW DELHI-110008</p>	<p>MOB:- 9999927207 TEL:011-40153799 EMAIL: kapoormohit259@yahoo.com</p>
<p>ORDER DATED: 08TH MARCH, 2019</p>	<p>SHRI ASHEESH JAIN, ADVOCATE, 'CENTRAL GOVERNMENT STANDING COUNSEL' FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS .</p>	<p>CONTACT DETAIL: 7, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110503</p>	<p>MOB:- 9811125100 TEL:- 011-42546565 EMAIL:- asheesh@ajlc.in</p>
	<p>SHRI HARISH VAIDYANATHAN</p>	<p>N-84, PANCHSHEEL PARK,</p>	<p>MOB: 9810788606</p>

	<p>SHANKAR, ADVOCATE 'CENTRAL GOVERNMENT STANDING COUNSEL' FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.</p>	<p>NEW DELHI-110017</p>	<p><u>TEL:-</u> 011-26490066 <u>EMAIL:-</u> hvslawoffice@gmail.com</p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA</p> <p>[23.11.2006]</p>	<p>MR. SUBHASH BANSAL SENIOR CENTRAL GOVERNMENT COUNSEL,</p>	<p>CH. NO. 201, LAWYERS CHAMBERS COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001.</p> <p>OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3 SUPREME ENCLAVE, MAYUR VIHAR-I, DELHI-110091.</p>	<p>PH: 23381047, 23387139 PH: 22756360, 22753048</p> <p>FAX: 22753048 MOBILE: 9810015886 EMAIL: bansal_subhash@yahoo.com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADIT KHORANA, ADV</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.</p> <p>"LETTER DT: 25th SEP, 2020"</p>	<p>B-5/720, EKTA GARDENS, 9, I.P. EXTENSION DELHI-110092</p>	<p>MOB: 9999890679 EMAIL: Khorana.adit@gmail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p>		

MR. SUGHOSH SUBRAMANYAM,
ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS .

“LETTER DT:25th SEP, 2020”

MOB: 9483401896
EMAIL:
sughosh.sn@yahoo.com

CENTRAL GOVT. STANDING
COUNSEL

SHRI APOORV KURUP,ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS .

“LETTER DT: 21st AUG, 2020”

A2/141, LOWER GROUND FLOOR,
SAFDARJUNG ENCLAVE,
NEW DELHI-110029

MOB: 8800185864
TEL: 011-41733001-02-03
EMAIL:
office@akurup.com

SENIOR PANEL COUNSEL

MR. ABHISHEK SINGH,ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION

OFFICE:
A-8 (LGF) , FRIENDS COLONY (EAST) ,
NEW DELHI-110006

MOB: 9910291290
9650081421
EMAIL:
abhishek.lexicons@gmail.com

(EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.

"LETTER DATED: 07.10.2020"

SENIOR PANEL COUNSEL

MR. ALOK SINGH, ADV

FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.

"LETTER DATED: 07.10.2020"

H. NO. 997, NITI KHAND-I, INDIRAPURAM, GHAZIABAD, UP-201010

MOB: 9910884802
TEL: 011-49875610
EMAIL:
alok_singh@rediffmail.com

SENIOR PANEL COUNSEL

MR. SANDEEP BAJAJ, ADV

FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.

A-220, DEFENCE COLONY, NEW DELHI-110014

MOB: 9818324703
EMAIL:
adv.sandeepbajaj@gmail.com

	<p>"LETTER DATED: 07.10.2020"</p>		
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADITYA DEWAN, ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER.</p> <p>"LETTER DATED: 18.12.2020"</p>	<p>C-504, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 8527611077 TEL: 011-49385173 EMAIL: adityadewan@gmail.com</p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION) [ORDER DT. 18.12.2018]</p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION)]</p>	<p><u>LIST 'A'</u> <u>SPECIAL COUNSEL</u></p>		
	<p>1. MR. AJAY BURMAN, ADV.</p>	<p>B-58, SECTOR, 31, NOIDA, (U.P.)</p>	<p>MOB: 9958019898</p>
	<p>2. MR. ANIL KUMAR GUPTA, ADV</p>	<p>A-6, VIVEK VIHAR, PHASE-II DELHI-110095</p>	<p>MOB: 9811089871</p>
	<p>3. MR. ASHOK KASHYAP, ADV.</p>	<p>184, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW</p>	<p>MOB: 9810349031</p>

[LISTS A TO C]

[FOR A PERIOD OF THREE YEARS
W.E.F. 18.12.2018 OR UNTIL
FURTHER ORDERS, WHICHEVER IS
EARLIAR]

	DELHI-3	
4. MR. BARUN KUMAR SINHA, ADV.	104, BHARAT CHAMBER,70-71 SINDHIA HOUSE, CONNAUGHT PLACE, NEW DELHI-1	MOB: 9811251792
5. MR. RAJESH MOHAN SINHA, ADV	IV/1458, BHOLA NATH NAGAR, SHAHDARA, DELHI-110032	MOB: 9811478026
6. MR. SACHIN DATTA,ADV.	C-38,NEETI BAGH, NEW DELHI- 110049	TEL: 011-26562451
7. MS. VIBHA DATTA MAKHIJA	B-10, GREEN PARK, NEW DELHI	TEL: 011-26531824
<u>LIST 'B'</u> <u>SENIOR PANEL COUNSEL</u>		
1. MR. A. U. KHAN,ADV.	FLAT NO. 225-B IInd floor, LANE NO.8,GHAFFAR MANZIL,JAMIA NAGAR, NEW DELHI:110025	MOB: 9810221786
2. MS. ABHA MALHOTRA, ADV.	B-107, LGF, DEFENCE COLONY, NEW DELHI-110024	MOB: 9810777876
3. MR. ABHILASH MATHUR,ADV	A-17, HAUZ KHAS,NEW DELHI- 110016	MOB: 9811041536
4. MR.AJIT KUMAR KALIA, ADV	14-A, OLD MARKET, TIMARPUR, DELHI-110054	MOB: 9811184628
5. MR. AMIT ANAND ADV.		MOB:9810060840
6. MR. AMIT KUMAR, ADV.		MOB: 9958317040
7. MR.ANAND MAHESHWARI,ADV.	123, MANU APARTMENTS, MAYUR VIHAR, PHASE-1 DELHI-110091	MOB: 9310121346, 9310121345
8. MR. ANIL DABAS, ADV.	H.NO. 99, VILLAGE- RASULPUR,PO RANI KHERA, DELHI-81	MOB: 9953877332
9. MR. ANKUR GARG, ADV.	C-586, LGF, DEFENCE COLONY, NEW DELHI- 110027	MOB:9971420555
10. MR.ANUPAM SHARMA, ADV.	306, LAWYERS CHAMBERS, BLOCK III, DELHI HIGH COURT NEW DELHI	MOB: 9810009734

11. MS. ANURADHA MUKHERJEE, ADV.	MNK LAW OFFICES, A-265, DEFENCE COLONY, NEW DELHI-110024	TEL: 01141555790
12. MS.ARCHANA GAUR MATHUR, ADV.	257, LAWYERS CHAMBERS,DELHI HIGH COURT NEW DELHI	MOB:9810082539
13. MS. ARINDAM MUKHERJEE, ADV		MOB: 9899310902
14. MR. ARJUN MITRA, ADV.	109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI 110003	MOB: 9810412737
15. MR. ARNAV KUMAR, ADV.		MOB: 9810150029
16. MS. ARTI BANSAL, ADV.	LAWYERS CHAMBER NO. 80 & 88, PATIALA HOUSE COURTS NEW DELHI 110001	MOB: 9999442349
17. MR. ASHISH DHOLAKIA,ADV	D-97, PANCHSHEEL ENCLAVE,NEW DELHI 110017	MOB: 9811157597
18. MS. AASHTHA JAIN, ADV.	OFF. 287& 488,LAWYERS CHAMBERS BLOCK-II, DELHI HIGH COURT, NEW DELHI-110503	MOB: 9910025965 TEL:01123383227
19. MR. ASHWANI BHARDWAJ, ADV.		TEL: 011-23070052
20. MR. ASHWANI KUMAR TANWAR, ADV.	G-9, CENTRAL REVENUE BUILDINGS, IP Estate,NEW DELHI 110002	MOB: 9810817173
21. MR. ATUL BATRA, ADV.	B-5/4, RAJOURI GARDEN, NEW DELHI-110027	MOB: 9313661982
23. MR. CHETAN SHARMA,ADV	25,DEFENCE ENCLAVE, PREET VIHAR,DELHI 110092	MOB:9871559999
24. MR. CHIRANJIV KUMAR, ADV.	55, A, DDA FLATS, MATA SUNDRI ROAD, NEW DELHI-110002	MOB: 9810657124
25. MR. DARPAN WADHWA, ADV.	C-40, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOB:9810184301
26. MR. DEEPAK KAUSHIK, ADV.	CHAMBER NO. 77-78, WESTERN WING, TIS HAZARI COURTS,	MOB:9818030800

	DELHI-110054	
27. MR. DEEPAK VOHRA, ADV.	B-2/302, SATYAM APARTMENT, VASUNDHARA ENCLAVE, NEW DELHI-110096	MOB:9810538000
28. MR. G. TUSHAR RAO, ADV.	C-81, NEETI BAGH, NEW DELHI 110049,	MOB:9810708121
29. MR.GAURAV BHARDWAJ,ADV.	B-16, PANCHSEEL ENCLAVE, DELHI-110017	MOB:9810437799
30. MR.GAURAV ROHILLA, ADV.		MOB:9810229222
31. MR. GAURAV SARIN, ADV.	A-8, SUJAN SINGH PARK, NEW DELHI-110003	MOB:9810533717
32. MR. GIGI.C.GEORGE, ADV.	CHAMBER NO. 335, LAWYERS BLOCK, SAKET DISTRICT COURTS, SAKET, NEW DELHI- 110017	MOB:9810625315
33. MR. HARISH GARG, ADV.		MOB: 9810150029
34. MR. J.S. BHASIN, ADV.	104, DURGA CHAMBERS. D.B. GUPTA ROAD,KAROL BAGH, NEW DELHI 110005	MOB: 9811567068
35. MR. JAI PRAKASH SHARMA, ADV		MOB:9810224613
36.MR.JAIVER SINGH CHAUHAN, ADV.		MOB:9810187005
37.MR.JASWANT RAI AGGARWAL, ADV.	FLAT NO. -421, POCKET-E, MAYUR VIHAR PHASE-II, DELHI-110091	MOB:9810542066
38. MR. JITESH VIKRAM SRIVASTAV, ADV.	192,3 rd FLOOR POCKET A-4, KONARK APARTMENTS SFS, DDA FLATS KALKAJI EXTENSION NEW DELHI	MOB:9868241083
39. MR.KAMAL KANT JHA,ADV.	26/29, GROUND FLOOR, OLD RAJENDRA NAGAR, NEW DELHI- 60	MOB:9811403833
40. MR.KISHAN NAUTIYAL,ADV.	6D POCKET-, G.T.B, ENCLAVE, DELHI 110093	MOB:9810188642

41. MR. KRISHAN KUMAR,ADV.	157, LAWYERS'CHAMBER BLOCK-I, DELHI HIGH COURT. NEW DELHI-110003	MOB:9810068578
42. MR. KUNWAR AJAY KUMAR SINGH, ADV.	BLOCK R, 16A, DILSHAD GARDEN,DELHI-110095	MOB:9818722257
43. MR. L.B. RAI, ADV.	B-803, PAWITRA CO-OP G/H SOCY, PLOT NO. 12, VASUNDHARA ENCLAVE DELHI	MOB:9810614545
44. DR .L.C. SINGHI ADV.,	L-31,THIRD FLOOR, KAILASH COLONY, NEW DELHI -110048	MOB:9968073976, 9435552258 TEL. 011-29327274 EMAIL: Icsinghi@yahoo.com
45. MS.MADHU MUKUL TRIPATHI ADV.	C-10/7, DLF ANKUR VIHAR NEAR ZINDAL PALACE CINEMA, GAZIABAD, UP-201102	MOB: 9650001599
46. MR. MANIK DOGRA,ADV	A 27, 2 nd FLOOR, DEFENCE COLONY, NEW DELHI-110014	MOB: 9811700104
47. MS. MANISHA AGGARWAL NARAIN,ADV	W-99, GREATER KAILASH-I, NEW DELHI-110048	MOB:9818427971
48. MS. MANJULA GANDHI,ADV		MOB: 9810220777
49. MR. MANOJ KOHLI,ADV	E-16, 1ST FLOOR, SATYAWATI COLONY, ASHOK VIHAR, PHASE-III, DELHI-110052	MOB:9810115238 Email: kohli.Manoj@yahoomail.com
50. MS. MANSI GUPTA, ADV.		MOB: 9999015454
51. MR. MAYANK YADAV, ADV.		MOB: 9811891144
52. MR.MEHIPAL SINGH RAJPUT, ADV.	A-1/144, LAJPAT NAGAR, NEW DELHI	MOB: 9212126925
53. MS. MRINALINI SEN	208, BLOCK III, HIGH COURT	MOB: 9873367274

GUPTA, ADV.	OF DELHI, SHER SHAH SURI MARG	
54. MR. MUKESH KUMAR, ADV.		MOB: 9811452471
55. MS. NAMISHA GUPTA, ADV.		MOB: 9999333748
56. MR. NARENDRA KALRA, ADV.	D-45, AJAY ENCLAVE, NEW DELHI- 110018	MOB: 9811403864
57. MR. NARESH KUMAR BENIWAL, ADV.	36, GOODWILL APARTMENTS, SECTOR- 13, ROHINI, DELHI- 110085	MOB: 9868116540
58. MR. NAVAL KISHORE JHA, ADV.	STREET NO. 24, PLOT NO. A/166, FLAT NO. 402, CHATTARPUR ENCLAVE, PHASE-II, NEW DELHI-74	MOB: 9818626202 TEL. 011-26303224
59.MR. NAYAN TARA ROY, ADV.		MOB: 9810234465
60. MS. NEELIMA TRIPATHI, ADV.	19, SECOND FLOOR, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110001	MOB: 9810099919
61. MR. NEERAJ, ADV.	B-505, ABHIYANT APPARTMENT, VASUNDHARA ENCLAVE, DELHI- 110096	MOB: 9811075937
62. MR. NEERAJ ARORA, ADV.		MOB: 9871435035
63. MR. NEERAJ JAIN, ADV.		MOB: 9810331160
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	<p>1. MS. NIDHI RAMAN, ADVOCATE</p> <p>"LETTER DATED: 11.02.2020"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p>	<p>OFF. CHAMBER NO. 120, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOBILE: 9891088658 EMAIL:- niddhiraman@gmail.com</p>
<p>MUNICIPAL CORPORATION OF DELHI</p> <p>EMAIL ADDRESS AND OFFICE ADDRESS OF MCD FOR SERVICE OF ADVANCE COPIES OF WRIT PETITIONS, COURT NOTICES AND SUMMONS ETC.</p> <p>EMAIL: clomcdhg@gmail.com</p> <p>OFFICE ADDRESS: MUNICIPAL CORPORATION OF DELHI LAW DEPARTMENT (HQ) E-1 BLOCK, 17TH FLOOR, DR. SHYAMA PRASAD MUKHERJEE CIVIC CENTRE, JAWAHARLAL NEHRU MARG, NEW DELHI-110002</p> <p>"LETTER DATED 26.05.2022"</p> <p>----- 07.09.2006</p>	<p>1. MR. SANJEEV SABHARWAL (09.02.2012)</p> <p>2. MR. O.P. SAXENA,</p> <p>3. MR. ANOOP BAGAI, -----</p> <p>4. MS.MINI PUSHKARNA</p> <p>5. MR. AJAY ARORA</p>	<p><u>RESIDENCE-CUM-OFFICE</u> S-432, Greater Kailash-I New Delhi-110048 <u>CHAMBER:</u> 430-31, Delhi High Court New Delhi-110003</p> <p>CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI. 491, LAWYERS' CHAMBERS, B,OCK-II, HIGH COURT OF DELHI,NEW DELHI-110003</p> <p>F-254, VIKAS PURI, NEW DELHI 110018 CHAMBER NO. 346-A, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-03</p> <p>----- CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.</p>	<p>Ph:46567338, 29239458 Mob: 9810031680,9910106949</p> <p>Ph: 23388843 E-mail: solicitor6@gmail.com</p> <p>PH: 23386446 M-98-100-12444</p> <p>TEL: 233884585 (CHAMBER) 9811062064, 9873309991</p> <p>PH. 91-11-28534497, TELE: 23388843 TELE: 9868620151 TELEFAX: 91-11-23386355 MOBILE: 9810674872 E-MAIL: pushkarnas@vsnl.com, pushlaw@yahoo.co.in</p> <p>TELE: 9811160827 (M) E.MAIL: www.ajay.arora124@yahoo</p>

NOTE:

MR. AJJAY ARRORA, STANDING COUNSEL, MCD HAS BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE THE CHIEF JUSTICE AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD

MR. KARAN SHARMA, MR. TUSHAR SANNU DAHIYA & MR. SIDDHANT NATH, ADVOCATES HAVE BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE MR. JUSTICE MANOJ KUMAR OHRI AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD.

VIDE LETTER DATED 29.06.2022

MS. BEENASHAW N. SONI, STANDING COUNSEL, DELHI HIGH COURT HAS BEEN NOMINATED TO APPEAR BEFORE THE COURT OF HON'BLE THE CHIEF JUSTICE OF THIS HON'BLE COURT AND ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT, MCD VIDE LETTER DATED 23.09.2022

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7. MR. GAURANG KANTH

CHAMBER NO. 328, WESTERN WING, TIS HAZARI COURTS, DELHI

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----- 22.08.06			
MAHANAGAR TELEPHONE NIGAM LIMITED	1. M/S SIKRI AND COMPANY	CHAMBER NO.229, LAWYERS CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003	PH. 23388777 FAX: 23385559
	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH.23386838, 24318516,24318517 FAX: 24318521
MEDICAL COUNCIL OF INDIA	MR. AMIT KUMAR	INDUS LAW ASSOCIATES B-45/47, SHIV MAHAL BULDG. NEAR PVR PLAZA CINEMA, CONNAUGHT PLACE,N.DELHI-110001	PH.9312267089, 011-23752788, 43582788, FAX 011-23752789 e.mail- induslawassociates@gmail.com
	M/S EDULAW, ADVOCATES & SOLICITORS,	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PHONE NOS.011-46010609, 40544979 MOBILE NO. 9999012345
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MINISTRY OF INFORMATION AND BROADCASTING	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE	

<p>(FM CELL) (LETTER DT. 28.04.2016)</p>		<p>FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA</p>	
<p>MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) (NOTIFICATION DT. 16.06.2016)</p>	<p>MR. NIKHIL GOEL, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FOR A FURTHER PERIOD OF THREE YEARS BEYOND 31.12.2019 i.e., FROM 01.01.2020 TO 31.12.2022] [LETTER DATED 23.06.2020] MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FROM 01.07.2020 TO 31.12.2022] [LETTER DATED 23.06.2020] MR. ANUPAM S. SHARMA, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FROM 01.07.2020 TO 31.12.2022] [LETTER DATED 23.06.2020]</p>	<p>FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER .</p>	
<p>(NOTIFICATION DT. 08.02.2018) (NOTIFICATION DT. 16.02.2018)</p>	<p>MR. TUSHAR MEHTA, SENIOR ADVOCATE AND ADDITIONAL SOLICITOR GENERAL OF INDIA (SPECIAL PUBLIC PROSECUTOR)</p>	<p>FOR PROSECTUION, ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) IN THE COURT OF SPECIAL JUDGE (2G SPECTRUM CASES) , CENTRAL BUREAU OF INVESTIGATION,</p>	

		NEW DELHI.	
<p>MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL)</p> <p>(LETTER DT. 09.06.2016) PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)</p>	<p><u>SENIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. MR. SANJEEV NARULA <p><u>JUNIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA 		
MAGMA FINCORP LIMITED	SANJEEV SINGH ASSOCIATES, ADVOCATES	& B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm. in
MANAPPURAM FINANCE LIMITED	MR. SANDEEP SHARMA	K-583, IInd FLOOR, NEAR DR. SAHIB SINGH VERMA COMMUNITY CENTRE, JAHANGIR PURI, DELHI-110033	MOB: 08285692786 E-MAIL: advssraghuvanshi@gmail. com
MAULANA AZAD EDUCATION FOUNDATION, MINISTRY OF MINORITY AFFAIRS, GOVERNMENT OF INDIA	MR. ANURAG OJHA, ADVOCATE NOMINATED/EMPANELED COUNSEL	ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT	MOBILE: 91-8860069704 011-35694374 EMAIL: anuragdulaw@gmail.com
	LETTER DATED 12.04.2022	OFFICE: C-39, LGF, NEHRU ENCLAVE, KALKAJI, NEW DELHI-110019	

<p>NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING (NCERT)</p> <p>-----</p> <p>LETTER DT. 27/11/2017 & LETTER DT. 19.1.2022</p>	<p>MR. MANISH KUMAR SARAN,ADVOCATE (PANEL ADVOCATE)</p>	<p>216-B/1, GAUTAM NAGAR Opp. Gate No.10, GULMOHAR PARK NEW DELHI</p>	<p>MOB:9891643652</p>
<p>NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD</p>	<p>MR. G.B. TULSIANI</p>	<p>468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI</p>	<p>(TEL: 23070230, 23384307)</p> <p>-----</p>
<p>NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES LTD. (INDIA)</p>	<p>1. MR. JOG SINGH, SR. NOMINATED COUNSEL</p> <p>2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL</p> <p>3. MISS RAVI BIRBAL</p> <p>4. MR. NAUSHAD AHMAD KHAN</p>	<p>BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001</p> <p>-----</p> <p>RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092</p> <p>313, LAWYERS CHAMBERS DELHI HIGH COURT,NEW DELHI</p> <p>-----</p> <p>S-513,SECOND FLOOR,SCHOOL BLOCK MAIN VIKAS MARG,SHAKARPUR-II, DELHI - 110092.</p>	<p>(TEL: 2338 3298)</p> <p>(TEL: 2272 6285) (CELL: 9810000762 AND 20052624)</p> <p>CELL PHONE: 9818024661</p> <p>TELE-FAX:011-42486199</p> <p>MOB;9868111799.</p>
<p>NATIONAL INSTITUTE OF OPEN SCHOOLING (FORMERLY NATIONAL OPEN SCHOOL)</p>	<p>MR S. RAJAPPA, ADVOCATE</p>	<p>CHAMBER 94, LAWYERS CHAMBERS SUPREME COURT OF INDIAN NEW DELHI-110 001</p>	<p>TEL : 2261 5878</p> <p>MOBILE : 9810063946</p>
<p>NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION</p>	<p>MR. J.P. SENGH</p>	<p>421, LAWYERS CHAMBERS, HIGH COURT OF DELHI</p>	<p>PHONE: 2338 7169</p>

OF INDIA LTD.		NEW DELHI-110 003	
NATIONAL TEXTILE CORPORATION LIMITED (A GOVERNEMENT OF INDIA UNDERTAKING)	MS. SONAL KUMAR SINGH, ADVOCATE "LETTER DATED 18.04.2022" "FOR A PERIOD OF TWO YEAR WHICH CAN BE EXTENDED FOR FURTHER A PERIOD OF TWO YEARS"	BUNGALAW NO. G-16 SAKET,NEW DELHI-110017	TEL: 41764559 40522433 MOB: 9958555776 EMAIL: sksingh@akspartners.in
NATIONAL COUNCIL FOR TEACHER EDUCATION [NCTE] [LETTER DTD.18.07.14]	NOTICES, PETITIONS, ETC SHALL BE SERVED TO: MR. B. P. PANDEY UNDER SECRETARY (LEGAL) OF NCTE (HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002		
(LETTER DT. 27 TH , OCT 2017)	<u>PANEL COUNSELS</u> MR. ASHOK KUMAR PANIGRAHI, ADVOCATE	CHAMBER 47, LAW CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB: 9868525085
	MR. ARJAN HARKAULI, ADVOCATE	W-127, 2 ND FLOOR, GREATER KAILASH PART-II, NEW DELHI-110048	MOB: 9818072418
	MS. MONIKA ARORA, ADVOCATE	B-100, FIRST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017	MOB: 9810246300
	MS. SONALI MALHOTRA, ADVOCATE	A-4, NEW RAJINDER NAGAR, NEW DELHI-110060	MOB: 9818024129
	MR. RAGHAVENDRA PANDEY, ADVOCATE	1/38, GROUND FLOOR, ROOP NAGAR, NEW DELHI-110007	MOB: 9999829991, 9818110078

	MR. KISHAN NAUTIYAL, ADVOCATE	607, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001	MOB: 9810188642
	MS. ARUNIMA DWIVEDI, ADVOCATE	CHAMBER NO.358, LAWYERS CHAMBERS BLOCK-1 DELHI HIGH COURT, NEW - DELHI-110003	MOB: 9810916537
	MR. ROHIT GANDHI, ADVOCATE	CHAMBER NO. 36, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110201	MOB: 9818610321
	MR. SAURABH CHADDA, ADVOCATE	B-55, 3 RD FLOOR, JEEWAN/NIKETAN, LIC COLONY, PASCHIM VIHAR, NEW DELHI-110087	MOB: 8800152500
	MR. YASHWARDHAN, ADVOCATE	201, FIRST FLOOR, KAILASH HILLS, NEW DELHI-110065	MOB: 9650057524
	MR. SHIVAM SINGH, ADVOCATE NCTE STANDING COUNSEL LETTER DATED 14.07.2021	ADDRESS: A 1, KHEL GAON MARG, BLOCK A, NEETI BAGH, NEW DELHI-110049	MOBILE: 9873832280
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO. ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH NEW DELHI-110 065	
	MR. NARESH KAUSHIK, ADVOCATE (ADDL. STANDING COUNSEL)	CHAMBER : 419, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI	MOB: 9811031792 PH: 011-23070071 E-MAIL: nareshkshk@yahoo.co.in
	SHRI. AKSHAY CHANDRA, ADV "STANDING COUNSEL" "LETTER DATED: 14.10.2020"	OFFICE: A-169, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PHONE: 9910401230 EMAIL: advocateakshaychandra@gmail.com
	MR. RAHUL MADAN, ADVOCATE	W-99, GREATER KAILASH-I,	MOBILE 9971030903

	STANDING COUNSEL	NEW DELHI-110048	EMAIL Madanrahul8@gmail.com
	LETTER DATED 30.06.2022		
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, GOVERNMENT OF INDIA	MR. SANTOSH KUMAR, ADVOCATE STANDING/NOMINATED COUNSEL	OFFICE: D-142, FIRST FLOOR, DEFENCE COLONY, DELHI-110024 CHAMBER NO. 103 FIRST FLOOR, LAWYERS CHAMBER BLOCK-III DELHI HIGH COURT	MOB: 8527585997 EMAIL: advskoffice@gmail.com
	"LETTER DATED 31.05.2022"		
	MR. MANISH BISHNOI, ADVOCATE STANDING/NOMINATED COUNSEL	OFFICE: A-138, 2 ND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9811548007 TEL: 46100809 & 35621118 EMAIL: office@mbchambers.com
"LETTER DATED 31.05.2022"			
M/S SINGHANIA & PARTNERS LLP ADVOCATE STANDING/NOMINATED COUNSEL	OFFICE: P-24 GREEN PARK EXTN., NEW DELHI-110016 CHAMBER NO. 105, 1 ST FLOOR, LCB (OLD), LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT	TEL: 47471414 & 47471412 EMAIL: ravi@singhania.in madhu@singhania.in	
"LETTER DATED 31.05.2022"			
NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY SECTOR 6, DISTRICT GAUTAM BUDH NAGAR	1. MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET NEW DELHI-110017 BAR ROOM NO.18, HIGH COURT BUILDING CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054	TEL: 2652 2084; 2652 1594 (TEL: 2338 6824) (TEL: 2392 8699)
	MR. KUSHAGRA K. SINGH, ADVOCATE, ON THE PANEL OF ADVOCATE	ADDRESS: 174, JOR BAGH, NEW DELHI-110003	MOBILE: 9978955157 EMAIL: kushagrasingh12@protonmail.com

	LETTER DATED 31.01.2022		
NATHPA JHAKRI POWER CORPN LIMITED (NOW KNOWN AS SATLUJ JAL VIDYUT NIGAM LIMITED)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH. 2628 9977 FAX: 2628 9978 MOB.: 9810073095
NATIONAL PRODUCTIVITY COUNCIL	MR. ASHOK KUMAR SINGH	40-D, K. BLOCK, SAKET, NEW DELHI-110 017	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
NETAJI SUBHAS INSTT.OF TECHNOLOGY	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: A-33 (LOWER GROUND FLOOR), DEFENCE COLONY, NEW DELHI	PH. 23384517,23382820 PH. 51012214,51048401 MOBILE : 9810134741
NAVODAYA VIDYALA SAMITI INDIRA GANDHI STADIUM INDRA PRASTHA ESTATE NEW DELHI-110 001	MR. S. RAJAPPA	94, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	TELE-FAX: 2261 5878 E-MAIL: rajappa_s@hotmail.com
NATRIP IMPLEMENTATION SOCIETY (NATIS)	SH. ATUL SHARMA	CHAMBER 207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI LINK LEGAL, E-2, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	91(011) 46511000 9811055984 FAX: 91(011) 46511099
NATIONAL BOOK TRUST	SH. BALDEV KRISHNA SATIJA	88, LAWYERS CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	PH : 9810347884

	SHRI ROHIT VATS, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	C-14, SOUTH EX PART-2 NEW DELHI-110049	
	SHRI PIYUSH SINGH, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	A-12, LGF, LAJPAT NAGAR-III NEW DELHI-110024	
	SHRI AKSHAY AAMRITANSHU, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	C-41, LGF, JANGPURA EXTENSION NEW DELHI-110014	
	MS. SHILPI SATYAPRIYA SATYAM, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	51, LAWYER'S CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	
	SHRI SUNIL KUMAR, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	73-B, AD BLOCK, PITAMPURA, NEW DELHI-110034	
NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011- 26929794 e-mail: indranilghosh@iglegalfirm.com
NATIONAL BAL BHAWAN	MR. S. RAJAPPA	91, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001 OFF. CUM RES.: 36-C, POCKET-B,	MOB.: 9810063946

		SFS FLATS, NEW KONDLI, MAYUR VIHAR, PHASE-III, DELHI-110096	
NATIONAL BOARD OF ACCREDITATION	MR. AMITESH KUMAR "STANDING COUNSEL"	196, SIMANT VIHAR, SECTOR-14, KAUSHAMBI, GHAZIABAD-201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 Fax No. 011-23385245 EMAIL: amiteshkumar74@gmail.com
NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD. (NAFCUB)	MR. S. RAJAPPA, ADVOCATE SENIOR STANDING COUNSEL	91, LAWYERS' CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: +919810063946 RES: 011-22620344 e-mail: advocaterajappa@gmail.com
NATIONAL CAPITAL REGION PLANNING BOARD	MR. GAURAV MOHAN LIBERHAN	C-567, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	
NATIONAL UNIVERSITY OF EDUCATIONAL PLANNING AND ADMINISTRATION	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR-14, KAUSHAMBI, GHAZIABAD-201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL: amiteshkumar74@gmail.com
NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
NATIONAL LAW UNIVERSITY, DELHI	MR. S.D. SHARMA, ADVOCATE	CHAMBER No.397, LAWYERS' CHAMBER BLOCK-II DELHI HIGH COURT, NEW DELHI	MOB.: 9711198801 E-MAIL- ssurendradutt@gmail.com (new e-mail id updated on 12.06.2020) E- MAIL: surendradutt_sharma@rediffmail.com
	MR. SANJAY VASHISHTHA, ADV	CHAMBER NO 445A, LAWYERS BLOCK,	MOBILE: 9999753811

	<p>"NOMINATED COUNSEL"</p> <p>LETTER DATED 22.06.2020</p>	<p>SAKET COURT COMPLEX, NEW DELHI</p>	<p>E-MAIL:- s.vashishtha@oxfordalumni.org</p>
	<p>MS. ZEHRA KHAN, ADVOCATE "STANDING COUNSEL"</p>	<p>K-40 LOWER GROUND FLOOR HAUZ KHAS ENCLAVE NEW DELHI</p>	<p>MOBILE: 9958114482 LANDLINE: 011-26510199 EMAIL: khanzehra@gmail.com</p>
<p>NEW DELHI MUNICIPAL COUNCIL (NDMC)</p> <p>E-MAIL ADDRESS FOR ASSIGNMENT OF PETITION/ CASE FILED IN THE REGISTRY law.deptt.ndmc@gmail.com</p>	<p>M/s ANIL GROVER & ASSOC.</p>	<p>298, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003 <u>OFFICE:</u> A-222, NEW FRIENDS COLONY, NEW DELHI-110025</p>	<p>PH.: 23387921 EMAIL: groveradvocate@rediffmail.com PH.: 40507217-18</p>
<p>[LETTER DTD. 30.09.2014]</p>	<p>MR. SATISH KUMAR 'SR. MUNICIPAL ADVOCATE' (ENGAGED TILL 14.09.2018 OR FURTHER ORDERS)</p>	<p>LAWYERS CHAMBER NO. 464, DELHI HIGH COURT BLOCK-I, NEW DELHI- 110001 <u>OFFICE:</u> 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001</p>	<p>MOB.: 9810419742 TEL.: 91-11-43074413 E-MAIL: satishlaw@yahoo.com</p>
<p>(LETTER DTD. 20.07.2017)</p>	<p>MR. RAKESH MITTAL, STANDING COUNSEL (FOR A PERIOD OF ONE YEAR, W.E.F. 12.10.2017)</p>	<p>D-118, LGF, DEFENCE COLONY, NEW DELHI</p>	<p>PH.: 9999303080</p>
<p>(LETTER DT. 12.10.2017)</p>	<p>MR. SUNDER KHATRI, ADV STANDING COUNSEL</p>	<p>GF-124 & 113, WORLD TRADE CENTRE</p>	<p>MOB: 9810187449 Tel: 011- 43520440, 43570827</p>

(LETTER DT. 06.06.2018)	(TILL FURTHER ORDERS)	BABAR ROAD, LALIT HOTEL CONNAUGHT PLACE, NEW DELHI-110001	EMAIL: inso.sunderkhatr@gmail.com Shyamrattan2008@gmail.com
NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS (GOI)	MR. SYED ABDUL HASEEB 'STANDING COUNSEL' (W.E.F.14.12.2017)	229, M.C.SETALVAD CHAMBERS BLOCK, SUPREME COURT OF INDIA, NEW DELHI	
NAGARIYA SAHKARI BANK LIMITED (UNDER LIQUIDATION) VARANASI	MS. USHA GARG, ADVOCATE LETTER DATED 09.12.2021	R/o, HOUSE NO. 4, SECOND FLOOR, CENTRAL LANE BANGALI MARKET, NEW DELHI	
NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY	MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]	214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3 <u>OFF.:</u> B-21/1, F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025	PH.:011-23384153 PH.:011-29945916 MOB.:9899140169 EMAIL:sarfarazadv@yahoo.co.in
NATIONAL CAPITAL REGION TRANSPORT CORPORATION	MR. RAJESH KATYAL, ADVOCATE' 'STANDING/NOMINATED COUNSEL' [LETTER DATED.29.05.2020]	RES./OFFICE: A-53, ASHOK VIHAR, PHASE-III DELHI-110052 CHAMBER: CHAMBER NO. 170, LAWYERS CHAMBERS BLOCK-II, DELHI HIGH	MOB: 9810643553 PH: 27302553, 27303553 E-MAIL: rajeshlawyer@yahoo.co.in rajeshlawyer53@gmail.com

		COURT, NEW DELHI-110003	m
NOIDA SPECIAL ECONOMIC ZONE	M/S RAD & PARTNERS (MR. DEEPAK JAIN-PARTNER) 'NOMINATED COUNSEL'	C-623, NEW FRIENDS COLONY, NEW DELHI-110025.	TEL NO. +91 (11) 47280000 CELL NO.+91 3310115111, +91 9910505313
NARCOTICS CONTROL BUREAU DELHI ZONAL UNIT (LETTER DT. 24.02.2016)	MR. SUBHASH BANSAL	CHAMBER: CH.No. 303, L.C. BLOCK- III, DELHI HIGH COURT, NEW DELHI OFF.: N-20, F.F., JANGPURA EXTN. NEW DELHI-110014	TEL.No. (CHAMBER): 011- 23387139 TEL.No. (OFFICE): 011- 24313040 MOB.No. 9810015886 EMAIL: bansal_subhash@yahoo.co m
GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS NARCOTICS CONTRL BUREAU WEST BLOCK-1, WING-V, R.K. PURAM NEW DELHI-110066	MR. UTSAV SINGH BAINS, ADV SPECIAL PUBLIC PROSECUTOR FOR A PERIOD OF THREE YEARS TO REPRESENT NCB U/S/24(8) OF Cr.P.C. VIDE LETTER DATED 25.07.2022	132, SUNDER NAGAR, NEW DELHI-110003	
NTPC LIMITED (LETTER DTD. 19.06.2017 & 22.07.2017)	MS. KANIKA AGNIHOTRI (AUTHORIZED TO RECEIVE ALL WRIT PETITIONS/PETITIONS FILED AGAINST NTPC)	OFFICE: SKV ASSOCIATES A-118, IIND FLOOR DEFENCE COLONY, NEW DELHI-110024	MOB.: 9818397418 TEL.: 011-46572411/2422
NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED==(NHIDCL)==			

<p>NATIONAL COMMISSION FOR SCHEDULED TRIBE, GOVERNMENT OF INDIA</p>	<p>THE SECRETARY, NATIONAL COMMISSION FOR SCHEDULED TRIBE (NCST)</p> <p>"ALL COURT NOTICES/ADVANCE COPIES OF PETITIONS/APPLICATIONS SHOULD BE SERVED UPON THE NCST DIRECTLY THROUGH ITS SECRETARY."</p> <p>"LETTER DATED 26.10.2021 "</p>		
<p>NATIONAL TESTING AGENCY (NTA) {DEPARTMENT OF HIGHER EDUCATION, MHRD} LETTER DT. 12.12.2018</p>	<p>1. MR. SANJAY KHANNA, ADV (STANDING COUNSEL)</p>	<p>OFFICE: R-143.LGF, GREATER KAILASH-I, NEW DLEHI-110048</p> <p>DISTT. COURT: CH. 172, WESTERN WING, TIS HAZARI COURT, DELHI-110054</p>	<p>MOB: 9899305640 7428538391 8750764300</p> <p>OFF. LANDLINE: 011-43290056 011-41510989</p> <p>EMAIL: advkhanna2002@gmail.com vikalpsp@yahoo.co.in</p>
	<p>SH. APOORV KURUP, ADVOCATE, PANEL COUNSEL</p> <p>[LETTER DT: 27.08.2020]</p>	<p>A2/141, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com</p>
	<p>MS. MANISHA SINGH, ADV ENROLMENT NO. D/1898/2001</p> <p>'PANEL COUNSEL'</p> <p>LETTER DATED: 04.03.2021</p>	<p>ADDRESS: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOBILE: 9811941496</p> <p>EMAIL: manishasingh2501@yahoo.com</p>
	<p>MS. SEEMA DOLO, ADV ENROLMENT NO. D/4027/2010</p> <p>'PANEL COUNSEL'</p> <p>LETTER DATED: 04.03.2021</p>	<p>OFFICE ADDRESS: 82, 3RD FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>EMAIL: Seemadolo.law@gmail.com</p> <p>MOBILE NO. 9711234081</p>

<p>NORTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI)</p> <p>NOTE: FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:</p> <p>MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com</p>	<p>MR. AKHIL MITTAL, ADVOCATE (STANDING COUNSEL)</p> <p>[LETTER DATED 14.5.2020]</p>	<p>CHAMBER NO. 407, BLOCK III, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE: 89, KALYAN VIHAR, POLO ROAD, DELHI-110009</p>	<p>TEL: 011-45660194 MOB: +91-9212504099, 9891180590</p> <p>E-MAIL: mittalsolicitors@gmail.com</p>
	<p>MR. SANJEEV SABHARWAL, (STANDING COUNSEL)</p>	<p>CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1, NEW DELHI</p>	<p>MOB: 9810031680, 9910106949</p> <p>E-MAIL: Solicitor6@gmail.com</p>
	<p>MR. HARISH KUMAR KHINCHI, ADV, STANDING COUNSEL</p> <p>(FOR A PERIOD OF ONE YEAR UPTO 31.12.2019)</p> <p>[LETTER DATED 03.01.2019]</p>	<p>2316, ARYA SAMAJ ROAD, KAROL BAGH, NEW DELHI-110005</p>	<p>MOB. NO. 9868935786 9968630786</p>
	<p>MS. NAMRATA MUKIM, ADV, STANDING COUNSEL</p> <p>"FOR A PERIOD OF ONE YEAR UPTO 31.12.2020"</p> <p>[LETTER DATED: 07.01.2020]</p>	<p>ADDRESS: 1B FLAG STAFF ROAD, CIVIL LINES, DELHI-110054</p> <p>OFFICIAL ADDRESS: 346A, HIGH COURT CHAMBERS NEW DELHI</p>	<p>E-MAIL: namratamukim@hotmail.com</p> <p>MOBILE: 9899106515</p>
	<p>MR. MUKESH GUPTA, 'STANDING/NOMINATED COUNSEL'</p>		
	<p>MR. SANJEEV SAGAR, ADVOCATE SAGAR AND SAGAR LAW OFFICES "STANDING COUNSEL"</p>	<p>ADDRESS: 18, HARGOBIND ENCLAVE, DELHI-110092</p>	<p>MOBILE: 9811016162, 47543981, 22377840, 22375422</p>

	<p>CHAMBER NO. 210, BLOCK-III, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003</p> <p>EMAIL: sanjivsagar@gmail.com, Sagarandsagar@live.com</p>
<p>"VALID FOR A PERIOD OF ONE YEAR UPTO 31.12.2021 VIDE LETTER DATED 13.01.2021"</p> <p>"LETTER DATED 17.03.2021"</p>	
<p>MS. NAZIA PARVEEN, ADVOCATE PANEL ADVOCATE</p> <p>LETTER DATED 08.02.2022 "VALID UPTO 31.12.2022"</p>	<p>ADDRESS: H.NO. 25, BLOCK F, STREET NO. 13, JAGAT PURI, DELHI-110051 ALSO AT: CHAMBER NO. 210, BLOCK III, DELHI HIGH COURT, NEW DELHI-110003</p> <p>EMAIL: naazansari81@gmail.com advocatenaziaparveen@gmail.com</p>
ORIENTAL BANK OF COMMERCE	
2. MS. KITTOO BAJAJ	<p>CHAMBER NO. 227, DELHI HIGH COURT, NEW DELHI</p> <p>OFF.: B-1, PALIKA PARKING EXTN., EURO CHAMBERS PVT. LTD., CONNAUGHT PLACE, NEW DELHI.</p> <p>TEL. NO. 55444127, MOBILE NO. 9891671638, 92121370941</p> <p>TEL. NO. 23386433</p>
3. M/S. JAGAT ARORA & ASSOCIATES	<p>CHAMBER NO. 143, DELHI HIGH COURT, NEW DELHI</p> <p>FF: HOUSE NO. 132 SECTOR 15-A, NOIDA</p> <p>TEL.NO.95120-2511628, 95120-2512158 E-MAIL: rajat132noida@yahoo.co.in</p>
4. MR. S.K. SHARMA (LETTER DT.27.03.2015)	<p>CHAMBER NO. 511, PATIALA HOUSE COURTS, NEW DELHI-110001.</p> <p>OFF.: A-12, LGF, LAJPAT NAGAR- III, NEW DELHI-110024</p> <p>PH. 41041413, 41041412 MOB.: 9871588055 FAX: 41041414 email: sksadvocate@yahoo.co.in</p>

	<p>5. MR. V.K. GUPTA, ADVOCATE 'NOMINATED/STANDING COUNSEL' "FOR ALL THE MATTERS EXCEPT SERVICE MATTERS"</p> <p>LETTER DT: 19TH MARCH, 2019</p>	<p>CHAMBER: #143, LAWYERS' CHAMBERS, DELHI HIGH COURT, DELHI-110003</p>	<p>MOBILE: 9582206578</p> <p>E-MAIL: vinodgupta501@hotmail.com</p>
<p>ORGANISING @ COMMONWEALTH GAMES 2010 DELHI</p>	<p>MR. SUSHIL DUTT SALWAN</p>	<p>OFF: FLAT NO.1, 47 PUSA ROAD NEW DELHI-110005</p> <p>CHAMBER: 226, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-03</p> <p>RES: 47 PUSA ROAD, FIRST FLOOR NEW DELHI-110005</p>	<p>PH: 25784776 FAX: 25821248</p> <p>PH: 23387445</p> <p>MOB: 9811044412</p> <p>E-mail: ssalwan@lawyer.com sushil.salwan@gmail.com</p>
<p>OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI</p> <p>EMAIL:- ceodelhi.hgr@gmail.com</p> <p>LETTER DATED: 01.07.2020</p>	<p>SH. SIDHANT KUMAR, ADVOCATE</p> <p>SH. RAJEEV SHARMA, ADVOCATE</p> <p>MS. ANJANA GOSAIN, ADVOCATE</p>	<p>C-35, SECOND FLOOR, SOUTH EXTENSION-2, NEW DELHI-110049</p> <p>1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 & CHAMBER NO. 298, WESTERN WINGH, TIS HAZARI COURT, DELHI-110054</p> <p>441, LAWYER'S CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003</p>	<p>E-MAIL:- sidhant@sidhantkumar.net</p> <p>E-MAIL: vakul_vinayak@hotmail.com</p> <p>E-MAIL: anjanagosainchambers@gmail.com</p>
<p>PAKISTAN INTERNATIONAL AIRLINES (PIA)</p>	<p>M/S H.L. KUMAR & ASSOC.</p>	<p>36, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 150, LAWYERS CHAMBERS DELHI HIGH COURT</p>	<p>PH: 23387756 PH.29836404-5, FAX. 29847174-5 e-mail : hlkumar@vsnl.com</p>

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PUNJAB & SIND BANK			
	MR. RAJAT ARORA,ADVOCATE M/S JAGAT ARORA & ASSOCIATES (SOLICITORS & ADVOCATES)	CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI RESI:"NAWAL KUNJ", H.NO. 132, SECTOR: 15-A, NOIDA-201301	MOBILE :9810176964 RESI.:0120-2511628, 2512158
	MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)	OFF.: B-35, JANGPURA EXTENSION NEW DELHI RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD (U.P.)	TEL.:9891671638, 9212798015 EMAIL: kittubajaj@yahoo.com
	SH. RAJESH KUMAR GAUTAM ADVOCATE "STANDING COUNSEL" "LETTER DATED 08.01.2021"	B-230, BASEMENT, GREATER KAILASH-I, NEW DELHI-110048	OFF: 011-49404616 49403583 (M): 9811252434 EMAIL:- rajeshgautam@klmehta.net rajesh@gautamlawchambers.net anant@gautamlawchambers.net
	SH. SANTOSH KUMAR ROUT	ADDRESS:	MOB: 9990432878

	<p>ADVOCATE STANDING COUNSEL</p> <p>"FOR A PERIOD FROM 07.12.2020 TO 24.09.2021"</p> <p>"LETTER DATED 11.01.2021"</p> <p>FOR A PERIOD UPTO 25.09.2023 VIDE LETTER DATED 22.09.2022</p>	<p>K-17, GREEN PARK EXT. GATE NO.5, GREEN PARK, NEW DELHI-110016</p> <p>OFFICIAL ADDRESS: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI-110001</p>	<p>EMAIL:- advskrout@yahoo.com advskrout@skrlawfirms.com skrlawfirms@gmail.com</p>
	<p>MS. SEEMA GUPTA, ADVOCATE NOMINATED STANDING COUNSEL</p> <p>"LETTER DATED 23.06.2021"</p> <p>"FOR THE PERIOD FROM 21.06.2021 TO 20.06.2022"</p>	<p>ADDRESS:CHAMBER: 378, LAWYERS CHAMBERS, CIVIL SIDE, TIS HAZARI COURTS, DELHI-110054</p> <p>OFFICE:FLAT NO. C-4/421, MILAN VIHAR APPARTMENTS I.P. EXTENSION, PATPAR GANJ, DELHI-110092</p> <p>RESIDENCE:FLAT NO.C-4/219, MILAN VIHAR APPARTMENT, I.P. EXTENSION, PATPARGANJ, DELHI-110092</p>	<p>MOBILE: 9810277083, 7827348640</p> <p>EMAIL: seemagupta378@yahoo.com seemagupta4219@gmail.com</p>
<p>PUNJAB NATIONAL BANK</p>	<p>MR. JAGDEEP KISHORE NOMINATED COUNSEL</p> <p>MR. VIVEK JAIN NOMINATED COUNSEL</p> <p>RAJESH KR. GAUTAM, ADV. "NOMINATED COUNSEL"</p>	<p>331, LAWYERS CHAMBER, HIGH COURT, NEW DELHI-3 TIMINGS 10.00 AM TO 7.30 PM</p> <p>4, CENTRAL LANE (REAR SIDE), BENGALI MARKET, NEW DELHI-110001</p> <p>CHAMBER AT: 226, M.C. SETALWAD LAWYERS CHAMBERS, SUPREME COURT, NEW DELHI-110001</p> <p>B-230, BASEMENT, GREATER KAILASH-I, NEW DELHI-110048</p>	<p>(O) 2338 5296, 2338 8115 ® 2398 0895 MOBILE: 98100 56313</p> <p>TEL. 011-40348369 42631944 23710009 MOB.: 9811426480, 9871863446 EMAIL:vj_sc@yahoo.com</p> <p>TEL.: 011-49404616, 49403583 MOB:- 9811252434</p>

	LETTER DATED: 21.09.2019		E-MAIL:- rajesh kumar 1960@hotmail.com rajeshgautam@klmehta.net
	SH. SANTOSH KUMAR ROUT ADVOCATE "NOMINATED COUNSEL" "LETTER DATED: 29.01.2021"	ADDRESS: K-17, GREEN PARK EXTENSION, NEW DELHI-110016 OFFICIAL ADDRESS: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI-110001	MOB: 9990432878 9313104735 EMAIL:- advskrout@yahoo.com advskrout@skrlawfirms.com skrlawfirms@gmail.com
PUNJAB WAKF BOARD	MR. KESHAV KAUSHIK	150-151, ANSAL CHAMBERS-II, 6, BHIKAJI CAMA PLACE, NEW DELHI-110 066	2619 2806 & 2865 8357 FAX: 865 8357 RES: 91-6345320 e-mail: keshavkaushik@mantraonline.com
THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)	SAMHITA LEGAL, ADVOCATES & CONSULTANTS (LETTER DTD. 21.07.2017 & 16.08.2017)	C-263, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI- 110048	PHONE-011-46305505 MOB: 9711060693, 9891845604 E-MAIL: info@samhitalegal.in
PRESIDENT'S SECRETARIAT (RASHTRAPATI SACHIVALAYA)	MR. SANJAY KUMAR SHANDILYA (SERVICE OF NOTICE OR ADVANCE COPY OF PETITION WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A	LB 9-10, GAURI SADAN, 5 HAILEY ROAD, NEW DELHI-110001	

(LETTER DT. 23.12.2016)	PARTY)		
PFC CONSULTING LIMITED (LETTER DT. 27.03.2017)	MR. VARUN K CHOPRA, ADVOCATE (EXTENSION TILL 31.10.2017)	E 19 JUNG PURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: 91 11 43588442 FAX: 91 11 43588444 MOB. 91 9811851711 EMAIL: Officevarunk Chopra@gmail.com varun.kumarchopra@gmail.com
PNB HOUSING FINANCE LIMITED OFFICE: 9 TH FLOOR, ANTRIKSH BHAWAN, 22 KASTURBA GANDHI MARG, NEW DELHI-110001	SANJEEV SINGH & ASSOCIATES ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 21.10.2021	OFFICE: B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.in Cso.legal@pnbhousing.com
PIRAMAL FINANCE LIMITED	6. KNM & PARTNERS, LAW OFFICES 7. ARGUS PARTNERS 8. DHAVAL VUSSONJI & ASSOCIATES	OFFICE: IST FLOOR, THE GREAT EASTERN CENTRE, 70, BEHIND IFCI TOWER, NEHRU PLACE, NEW DELHI- 110019 OFFICE: EXPRESS BUILDING, 2 ND FLOOR, 9-10, BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002 OFFICE: DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI- 110019	PHONE: +911143115000 EMAIL: knm@knm.in
QUALITY COUNCIL OF INDIA	MR. VIKAS CHOPRA, ADVOCATE	21/31-G, MALL ROAD, DELHI-110054	MOB: 9212036118 PH : 011-23958107 EMAIL: vikaschopraadvocate@gmail.com
RAJYA SABHA SECRETARIAT	MS. ZUBEDA BEGUM 'NOMINATED COUNSEL' [TERM EXTENDED FOR THREE	CHAMBER: 421, LAWYERS' CHAMBERS, HIGH COURT OF DELHI, NEW DELHI	TEL./MOB.NO. 23387169 9868119078

	YEARS WEF 15.09.2015] [EXTENDED UPTO 30.09.2018, LETTER DT. 28.09.2018]	RES.-CUM-OFFICE: B4/3171, VASANT KUNJ, NEW DELHI	26891971
	SHRI HANU BHASKAR, ADVOCATE NOMINATED COUNSEL FOR A PERIOD OF SIX MONTHS W.E.F. 11.07.2022 OR UNTIL FURTHER ORDERS "LETTER DATED 11.07.2022"	ADDRESS: D 703, PRINCE APARTMENTS, 54 I.P. EXTENSION, DELHI-110092	
RAIL VIKAS NIGAM LTD. (RVNL)	MR. ANIL SETH	C-451, CHITTRANJAN PARK, NEW DELHI-110019	Tel.No.26278822, 26274477 Mobile No. 9810073095
RAILWAYS	9. MR. R.N. SINGH	CHAMBER NO. 540-541 PATIALA HOUSE COURT, NEW DELHI-110001	Tel: 23386464, Mob. 9868102646 Telefax: 23386565 E-mail: singhadvocate@hotmail.com
	2.MR. JITENDRA KUMAR SINGH	401, GAUR GANGA-I, (IN FORNT OF VAISHALI METRO STATION), SECTOR- 4, VAISHALI (NCR) DISTT. GHAZIABAD U.P.-201012.	MOB: 9810260368 EMAIL: jksingh93@gmail.com
FOR "RAILWAYS" 'SPECIAL COUNSEL'	MR. RAJINDER NISCHAL	<u>CHAMBER:</u> 3. 198, PATIALA HOUSE COURTS NEW DELHI-110001 10. Y-4, CIVIL SIDE TIS HAZARI DELHI-110054 <u>OFFICE:</u> G-81, BALI NAGAR, NEW DELHI-110015	<u>TELEFAX:</u> 23384876,9811255339 <u>MOB:</u> 9811363511, 981156362 <u>TELEFAX:</u> 25430733 <u>PH.</u> 65100965

RAIL LAND DEVELOPMENT AUTHORITY	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.: 011-26929793, 26929795; FAX: 011-26929794 e-mail: indranilghosh@iglegalfirm.com
RASHTRIYA SANSKRIT SANSTHAN (UNDER MINISTRY OF HUMAN RESOURCE & DEVELOPMENT)	MR. GYANPRAKASH, SOLICITOR & ADVOCATE "STANDING COUNSEL" "LETTER DATED: 22.11.2019"	CHAMBER: 261, LAWYER'S CHAMBERS BLOCK, SAKET DISTRICT COURT COMPLEX, DELHI-110017 RESIDENCE: 532, II FLOOR, LANE NO 16, GURUDWARA ROAD, WEST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-110092	E-MAIL: counselindia@gmail.com gyanprakashindia@gmail.com MOBILE: +91-9810853602 +91-7703988898
RURUL ELECTRIFICATION CORORATION LTD.	MS. RAAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(PH.23387977,23384715) FAX: 011-22 44 3600
BITES LTD.	MR. G.S. CHATURVEDI "NOMINATED COUNSEL"	OFF: CHAMBER NO. 408, PATIALA HOUSE, NEW DELHI RES: J-2/31, DLF PHASE-2, GURGAON, HARYANA	PH: 0124-4052623 MOB: 9811092221
RESERVE BANK OF INDIA	MR. H.S. PARIHAR,ADV 'NOMINATED COUNSEL' 'LETTER DATED 30.07.2019'	MAILING ADDRESS: 1, JEEVAN DEEP BUILDING (ANNEXE) PARLIAMENT STREET, NEW DELHI-1	TEL.: 011-23747441/ 23747500 FAX: 011-23747441 E-MAIL: hamelparihar@rediffmail.com
	M/s. LEX ORBIS, SOLICITORS & ADVOCATES 'NOMINATED COUNSEL' 'LETTER DATED 30.07.2019'	MAILING ADDRESS: 709/710, TOLSTOY HOUSE, 15-17, TOLSTOY MARG, NEW DELHI- 110001	TELEPHONE NO.- +911123716565 EMAIL ADDRESS: mail@lexorbis.com

RELIGARE FINVEST LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOBILE NO. 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in
RAINBOW INVESTMENTS LIMITED LETTER DT.09.10.2017	MR.AJAY BHARGAVA PARTNER KHAITAN & CO	12 TH FLOOR, ASHOKA ESTATE, 24, BARAKHAMBHA ROAD NEW DELHI-110001	TEL.: +91 11 41515454 FAX: +91 11 41515318 E-MAIL: delhi@khaitanco.com
REAL ESTATE REGULATORY AUTHORITY (FOR NCT OF DELHI)	MR. SIDDHARTH PANDA "NOMINATED COUNSEL" "LETTER DATED 17.03.2021"	OFFICE ADDRESS: 611, 6 TH FLOOR, NEW BUILDING, HIGH COURT OF DELHI RESIDENTIAL ADDRESS: D-36, LGF, AMAR COLONY, LAJPAT NAGAR-IV, NEW DELHI-110024	MOBILE: 9891488088 EMAIL: SIDDHUPANDA@GMAIL.COM
SALES TAX DEPARTMENT, NCT OF DELHI (SALES TAX MATTERS)	1. MR. H.C. BHATIA	1] 210, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	TEL: 2338 1677 : 2307 0040 [R] 2714 1734 & 2745 0086 CELL: 98100 82677 -----
	2. RAJ K. BATRA, ADVOCATE	CHAMBER NO.210, LAWYERS CHAMBER, DELHI HIGH COURT	
STEEL AUTHORITY OF INDIA LTD.	1. SHRI ALAKH KUMAR	CHAMBER NO.367, LAWYER'S CHAMBER DELHI HIGH COURT, NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE NEW DELHI- 110 016	PH.23387072 TELE.9811063763 PH. 26564516, 26511625
	2. MR. SHARAT KAPOOR	CHAMBER NO. 367, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI OFF: A-324, SECTOR-9, NOIDA (U.P.)	MOB.: 9811051218
STATE OF ASSAM	CORPORATE LAW GROUP	1106-1107, 11 TH FLOOR, KAILASH BUILDING, 26, KASTURBA GANDHI MARG, NEW DELHI 110001	PHONES: 91-11-337 7713, 2335 7718, 2335 7726 FAX: 91-11-335 7721 e-mail: info@clgindia.com

STATE OF WEST BENGAL	MS. ASTHA SHARMA, AOR & STANDING COUNSEL LETTER DATED 22.09.2022		
	MR. RAVINDER SINGH, ADV, SPECIAL PUBLIC PROSECUTOR LETTER DATED 22.09.2022		
SYNDICATE BANK	M/S SUDEER ASSOCIATES	B-32, NEW RAJENDER NAGAR, NEW DELHI-110060.	PHONE: 28745769, 42411932, MOBILE: 98101 74873, 98181 04300
	MR. SANTOSH KUMAR ROUT, ADV STANDING COUNSEL LETTER DATED:- 12.06.2019	CHAMBER NO 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110003	MOB.- 9990432878 EMAIL:- advskrout@yahoo.com
STATE BANK OF INDIA	1. M/S R.P. KAPUR & CO.	CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI CHAMBER NO. 2, SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI OFF.: C-52, 2 ND FLOOR, NITI BAGH, NEW DELHI- 110049	MOBILE: 9716076533, Email: rajiv@rpkapur.com
	2. MR. S.L. GUPTA, ADVOCATE PARTNER, BHATTAL LAW ATTORNEYS LLP	CHAMBER NO. 702, BLOCK-III LAWYERS CHAMBER, DELHI HIGH COURT OFFICE: B-3, LGF SOUTH EXTENSION PART-II, NEW DELHI-49	MOB NO. ANIL TOMAR 9910726415 S.L. GUPTA 9810858842 011-46026455, 011-26268843 EMAIL: info@bhattallaw.com slgupta@bhattallaw.com

	3. MR.PARDAMAN SINGH BATRA [LETTER DTD. 20.03.14]	12, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI	PHONE: 9013285719
STATE BANK OF BIKANER & JAIPUR [LETTER DTD.09.07.14] [ZONAL OFFICE AT DELHI CHIEF MANAGER DGM SECTT., AHIMSA BHAWAN, SHANKAR ROAD, NEW RAJINDER NAGAR, DELHI-60]	1. MR. RAJEEV AGARWAL [NOMINATED COUNSEL]	LAWYERS' CHAMBERS, Y-57 & 58, CIVIL WING, TIS HAZARI COURTS, DELHI-110054	TEL.: 011-23946629(O) EMAIL: lawyersinc@rediffmail.com
	2. MR. JITENDRA KUMAR [NOMINATED COUNSEL]	B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001	TEL.:011- 23318396,23318401 EMAIL: jitendrag10@yahoo.co.in
STATE BANK OF TRAVANCORE	1. M/s R.P. KAPUR & Co. 'STANDING COUNSEL'	1] CHAMBER No. 507/III, HIGH COURT OF DELHI NEW DELHI-110003 2] CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI-110001	PH.: 011-23073360 PH.: 011-23388443, 23383541 Email: rajiv@rpklaw.com
SCHOOL OF PLANNING & ARCHITECHTURE, NEW DELHI (AN INSTITUTION OF NATIONAL IMPORTANCE UNDER AN ACT OF PARLIAMENT, MINISTRY OF EDUCATION, GOVERNMENT OF INDIA)	MR. R.K. SINGH	UHV INTERNATIONAL PARTNERS, SOLICITORS & LEGAL ADVISERS, 51-B, FRIENDS COLONY EAST, NEW DELHI-110065	
	MR. SUSHANT KUMAR BHADURI, ADVOCATE EMPANELLED FOR A PERIOD OF 3 YEARS i.e., TILL JUNE 2025 VIDE LETTER DATED 01.09.2022	CHAMBER NO. 309, LAWYER'S CHAMBER BLOCK-III, SHER SHAH ROAD DELHI HIGH COURT NEW DELHI-110503	MOBILE: 9810439195 EMAIL: sushant.bhaduri@gmail.com
STATE OF JAMMU AND KASHMIR	MR. SUHAIL AHMAD MALIK "STANDING COUNSEL"	OFFICE: 5, PRITHVI RAJ ROAD, NEW DELHI-110003	Mobile:9999964750, 8826966689 EMAIL: chambersofsuhailmalik@gmail.com

SRI VENKATESWARA COLLEGE (UNIVERSITY OF DELHI)	DR. SARABJIT SHARMA	CHAMBER NO. 261, DELHI HIGH COURT, NEW DELHI	TEL: 2338 8686
SANGEET NATAK AKADEMI	MR. RAJIV BANSAL	103, BHARAT CHAMBERS, 70-71 SCINDIA HOUSE CONNAUGHT CIRCUS NEW DELHI -110 001	PH. 2332 3100 & 2373 6913
STATE OF JHARKHAND	MS. PINKY ANAND	109, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI Off: A-126, NEETI BAGH, NEW DELHI-110049.	Ph: 23386545 Ph: 26862282 Fax: 011-26851027 011-26862857
	MR. VISHNU SHARMA, ADVOCATE-ON-RECORD SUPREME COURT OF INDIA "LETTER DATED: 11.12.2020"	OFFICE:- 109, LOWER GROUND FLOOR, GOLF APARTMENTS, SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI-110003 RESIDENCE:- C-131, DEFENCE COLONY, FIRST FLOOR, NEW DELHI-110024	TEL: 011-49046848 011-24616406 MOB: 9811111454 EMAIL: sharmavishnu18@hotmail.com Sharmavishnu0818@gmail.com
STATE ELECTION COMMISSION, NCT OF DELHI	MR. SUMEET PUSHKARNA		
	MR. AMIT SHARMA, ADVOCATE STANDING COUNSEL LETTER DATED 13.07.2022	OFFICE ADDRESS: E-11, LGF, GREEN PARK MAIN, NEW DELHI-110016	EMAIL: office@sharmachambers.com MOBILE: 9818087744 911126567734
STATE TRADING CORPORATION OF INDIA LTD	1. M/S. SIKRI & CO.,	229, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	2. MR. M.M. SUDAN, ADVOCATE,	18, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	

	3. MR. DEVASISH MOITRA	INDIA LAW OFFICE,1-26, NITI BAGH, NEW DELHI - 110049.	
	4. MS. SUMATI ANAND, ADV.	CHAMBER NO. 230, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI.	
SPORTS AUTHORITY OF INDIA LODHI ROAD COMPLEX, NEW DELHI-110003 (LETTER DTD. 11.09.2015)	1.MR. ANIL GROVER (TILL 31.12.2015) ----- 2. MR. KESHAV MOHAN (TILL 31.12.2015) ----- 3. MR. MAYANK YADAV (TILL 31.12.2015) ----- 4. MISS GEETANJALI SHARMA (TILL 31.12.2015)	298, LAWYERS' CHAMBERS-II , DELHI HIGH COURT, NEW DELHI-110003 OFFICE: M/S ANIL GROVER & ASSOCIATES, A- 222, NEW FRIENDS COLONY, NEW DELHI - 110025 A-174, 2 nd FLOOR, DEFENCE COLONY, NEW DELHI-110024 ----- D-251, DEFENCE COLONY, NEW DELHI-110024 ----- CHAMBER NO. 567, WESTERN WING TIS HAZARI COURT NEW DELHI- 110054 ----- CHAMBER NO. 172, EASTERN WING TIS HAZARI COURT NEW DELHI- 110054	PH: 26933794, 26933795
STATE OF MANIPUR	MR. RAJEEV KUMAR SENIOR STANDING COUNSEL	25/136, 2 ND FLOOR, SHAKTI NAGAR, DELHI-110007	PH.:011- 23843838,23843637 MOB.:9899003292

<p>SOUTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI)</p>			
<p><u>NOTE:</u> FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:</p>	<p>MR. MANOJ K. SINGH, ADVOCATE</p>	<p>OFF.: N-30, MALVIYA NAGAR, NEW DELHI-17</p>	<p>TEL.: 011-46665000; FAX: 011-46665001 email: manoj@singhassociates.in</p>
<p>MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com</p>	<p>MR. SANJEEV SAGAR, ADVOCATE "STANDING COUNSEL"</p> <p>"LETTER DATED 13.08.2020" "VALID FOR ONE YEAR"</p>	<p>CHAMBER NO 210, BLOCK-III, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110003</p> <p>OFFICE:- 18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI-110092</p>	<p>MOB: 9811016162, PH: 91-11-22375422 47543981 TEL-FEX: 91-11-22377840,</p> <p>E-Mail: sanjivsagar@gmail.com; sagarandsagar@live.com info@sagarandsagar.in WEB: www.sagarandsagar.in</p>
<p>LETTER DT. 03.10.2016</p>	<p>MR. RAKESH MITTAL, STANDING COUNSEL</p>	<p>D-118 DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH.: 011 41063030 TELEFAX : 011 24643464 MOB: 9999303080</p> <p>WEBSITE: www.justlegal.co.in</p>
<p>LETTER DT. 27.09.2017</p>	<p>MR. RAKESH KUMAR DUDEJA, STANDING COUNSEL (VALID UPTO DECEMBER 2017)</p>	<p>CH. NO. 398, DELHI HIGH COURT LAWYERS CHAMBERS BLOCK-II, NEW DELHI-110003</p>	<p>MOB: 9810147798, 9999155152</p>

LETTER DT. 09.03.2018	MS. RICHA DHAWAN, ADVOCATE "ADDL.STANDING COUNSEL"	CH.NO. 609,BLOCK-III, DELHI HIGH COURT,NEW DELHI-110003	MOB: 9999890553 OFFICE: 011-49090786 EMAIL: richa1290@gmail.com
LETTER DT. 27.06.2018	MS. GARIMA PRASHAD STANDING COUNSEL (VALID FOR ONE YEAR W.E.F. 27.06.2018)	B-10, GREEN PARK EXTENSION, NEW DELHI-110016	PH:011-46082590 MOB: 9810717325,9871819353 8826219037 EMAIL: prashad.garima@gmail.com
	MR. ANUJ CHATURVEDI, ADVOCATE 'ADDITIONAL STANDING COUNSEL' "LETTER DATED 06.01.2020" "VALID FOR ONE YEAR"	CHAMBER NO. 609, BLOCK-III, DELHI HIGH COURT CHAMBER NO. 432, WESTERN WING, TIZ HAZARI COURT	MOBILE: 9810473166 EMAIL: ac10.adv@gmail.com
	MR. AJJAY ARORAA, ADVOCATE 'STANDING COUNSEL' [LETTER DATED: 15.05.2020]		
	MS. BEENASHAW. N. SONI, ADVOCATE 'STANDING COUNSEL' "LETTER DATED 08.06.2020" "VALID FOR A PERIOD OF ONE YEAR"		
	MR. VIKRANT NILESH GOYAL, ADVOCATE "STANDING COUNSEL"	5, PREM NAGAR MARKET, TYAGRAJ NAGAR, NEW DELHI-110003	MOB:- 9953228888 TEL: 011-24602066

<p>"LETTER DATED: 24.05.2020"</p>		<p>011-24602848</p> <p>E-MAIL: v.n.goyal@gmail.com</p>
<p>MR. SANJEEV SABHARWAL, (STANDING COUNSEL)</p>	<p>CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1,NEW DELHI</p>	<p>MOB: 9810031680, 9910106949</p> <p>E-MAIL: Solicitor6@gmail.com</p>
<p>MS. AAKANKSHA KAUL, ADVOCATE "STANDING COUNSEL"</p> <p>[LETTER DATED: 13.08.2020] "VALID FOR ONE YEAR"</p>	<p>154,LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOB:- 9818131566</p> <p>E-MAIL: aakankshakaul154@gmail.com</p>
<p>MR. SANDEEP BAJAJ,ADVOCATE "STANDING COUNSEL"</p>	<p>A-220, DEFENCE COLONY, NEW DELHI-110014</p>	<p>MOB: +91-9818324703</p> <p>EMAIL: adv.sandeepbajaj@gmail.com</p>
<p>MS. SAKSHI SHAIRWAL,ADV ADDITIONAL STANDING COUNSEL, SDMC</p> <p>----- LETTER DATED 13.08.2020</p> <p>LETTER DATED: 11.03.2020</p> <p>"VALID FOR ONE YEAR"</p>	<p>ADDRESS: 166, DDA SITE NO. 1, NEW RAJENDER NAGAR, NEW DELHI-110060</p>	<p>CONTACT NO. 9899323077 9873193027</p> <p>EMAIL:- advsakshishairwal@gmail.com</p>

	<p>MR. SANJEEV SAGAR, ADVOCATE SAGAR AND SAGAR LAW OFFICES "STANDING COUNSEL"</p> <p>"VALID FOR ONE YEAR W.E.F. 13.08.2020"</p> <p>"LETTER DATED 17.03.2021"</p>	<p>ADDRESS: 18, HARGOBIND ENCLAVE, DELHI-110092</p> <p>CHAMBER NO. 210, BLOCK-III, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003</p>	<p>MOBILE: 9811016162, 47543981, 22377840, 22375422</p> <p>EMAIL: sanjivsagar@gmail.com, Sagarandsagar@live.com</p>
	<p>MS. NAZIA PARVEEN, ADVOCATE "PANEL COUNSEL"</p> <p>LETTER DATED 27.08.2021 "VALID FOR ONE YEAR"</p>	<p>H.NO. 25, BLOCK-F, STREET NO. 13, JAGAT PURI, DEHLI-110051</p> <p>CHAMBER NO. 210, BLOCK-III, DELHI HIGH COURT, SHERSHAH ROAD, NEW DEHLI-110003</p>	<p>MOBILE: 9278693021</p> <p>EMAIL: Naazansari81@gmail.com advocatenaziaparveen@gmail.com</p>
	<p>MR. RAKESH KUMAR, ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 27.09.2021 "VALID FOR ONE YEAR"</p>	<p>31, BASEMENT, ISHWAR NAGAR EAST, NEW DELHI-110025</p>	<p>MOBILE: 9811549455</p> <p>EMAIL: rakeshkugarg@rediffmail.com</p>
	<p>MR. DINCUR BAJAJ, ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 07.10.2021 "VALID FOR ONE YEAR"</p>	<p>32/55, PUNJABI BAGH, NEW DELHI-110026</p>	<p>MOBILE: 9891555550</p> <p>EMAIL: vrlawassociates@gmail.com</p>
<p>STATE OF ODISHA</p>	<p>1. MR. SOUMYAJIT PANI</p> <p>2. MR. SHASHANK BAJPAYEE</p> <p>3. MR. ARUNAV PATNAIK</p>		

	<p>"EMPANNELLED ADVOCATES"</p> <p>"LETTER DATED 20.05.2020"</p>		
<p>SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI)</p> <p>(LETTER RECD. ON 09.08.2016)</p>	<p>MR. SANJEEV SAGAR</p>	<p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI</p> <p>SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092</p>	<p>MOB.: 9811016162 TEL: 22377840,22375422, 47543981 EMAIL: sanjivsagar@gmail.com; sagarandsagar@live.com WEBSITE: sagarslawoffice.com</p>
<p>STATE COUNCIL OF EDU- CATIONAL RESEARCH AND TRAINING {S.C.E.R.T.}</p>	<p>MR. HARISH PANDEY</p>	<p>CHAMBER NO.424, NEW LAWYERS CHAMBER, M.C. SETALWAD CHAMBER BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>OFFICE: O-55, LAJPAT NAGAR-II, NEW DELHI</p>	<p>PH.9891297497</p>
<p>SHRI RAM COLLEGE OF COMMERCE (UNIVERSITY OF DELHI) LETTER RECEIVED ON 15.01.2016</p>			
<p>STATE BANK OF PATIALA</p> <p>(LETTER RECD. ON 11.07.2016)</p> <p>(LETTER DTD. 19.07.2016)</p>	<p>M/S R.P. KAPUR & CO.</p>	<p>CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI</p> <p>CHAMBER NO. 2, SUPREME COURT, TILAK MARG, NEW DELHI-110001</p> <p>OFF.: C-52, NEETI BAGH, LEVEL II, KHEL GAON MARG, NEW DELHI-</p>	<p>MOBILE: 9711161241 T/F- 011 23073360 email:</p> <p>T- 011 23388443, T/F- 011 23383541</p> <p>T- 011 41740234/ 46529111 T/F 26561400</p>

	<p>-----</p> <p>-</p> <p>MR. ANIL KUMAR SANGAL</p> <p>-----</p> <p>-</p> <p>MR. SANJIV KAKRA</p>	<p>110049</p> <p>-----</p> <p>226, LAWYERS NEW CHAMBER, SETELVAD BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI</p> <p>-----</p> <p>OFF.: C-344, DEFENCE COLONY, NEW DELHI-110025</p>	<p>rajiv@rpklaw.com</p> <p>-----</p> <p>PH.: 011-24335694/ 24335440/ 64308635/ 41552928</p> <p>MOB.: 9810295666 9971795136</p> <p>E-MAIL Sanjiv.kakra@gmail.com Kakra.associates@gmail.com</p>
<p>STATE BANK OF MYSORE</p> <p>(LETTER DTD. 24.05.2016)</p>	<p>MR. JITENDRA KUMAR</p>	<p>B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001</p>	<p>TEL.:011- 23318396,23318401</p> <p>EMAIL: jitendrag10@yahoo.co o</p>
<p>STANDARD CHARTERED BANK</p> <p>(LETTER DTD. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: sanjay_gupta@sngpar tners.in</p>

<p>LETTER DT. 16.01.2018</p>	<p>----- MR. SANJEEV SAGAR (COUNSEL)</p>	<p>----- CHAMBER NO. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI <u>ALSO AT:</u> SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092</p>	<p>ateev_mathur@sngpartners.in ----- TEL. CHAM. :011-65781948 MOB: 9811016162 9810021846 TEL. OFFICE : 4753981, 22377840, 223754 22 EMAIL : sanjivsagar@gmail.com sanjiv@sagarslawoffice.com sagarandsagar@live.com</p>
<p>STANDARD CHARTERED INVESTMENTS AND LOANS (INDIA) LTD. (LETTER DT. 24.07.2018)</p>	<p><u>NOMINATED COUNSEL:</u> 1. MR. SANJAY GUPTA, ADV 2. MR. ATEEV MATHUR, ADV</p>	<p>SNG & PARTNERS CHAMBER No. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI <u>2ND ADDRESS:</u> R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049</p>	<p>MOB: 9811152920 9811800816 TEL: 011-46175500 EMAIL ID: Sanjay_gupta@sngpartners.in Ateev_mathur@sngpartners.in</p>
<p>SIEMENS FINANCIAL SERVICES PRIVATE LIMITED (SFSPL)</p>	<p>M/S INDIALAW [NOMINATED COUNSEL/LAW FIRM]</p>	<p>OFFICE: 14, TODARMAL ROAD, BENGALI MARKET, NEW DELHI-110001</p>	<p>PHONE NO. 011-23323714/15</p>
<p>SBI GLOBAL FACTORS LTD.</p>	<p>RAJEEV KUMAR, ADVOCATE</p>	<p>CHAMBER NO. 735 L, WESTERN WING, TIS HAZARI COURT DELHI</p>	<p>MOB: 9891882346 E-MAIL: jontyrajeev@yahoo.co.in</p>
<p>SBI LIFE INSURANCE COMPANY LIMITED</p>	<p>MR. RAKESH MALHOTRA, ADVOCATE NOMINATED/STANDING COUNSEL</p>		<p>MOBILE: 9810239071 EMAIL: officerakeshmalhotra@gmail.com</p>

	"LETTER DATED 11.02.2022"		
SHRIRAM TRANSPORT FINANCE COMPANY LTD. LETTER DATED: 15 TH JULY, 2019	MR. SHANKAR KUMAR JHA, ADV, 'NOMINATED COUNSEL'	E-128, LGF, EAST OF KAILASH, NEW DELHI,	MOB:- 9811706171 EMAIL:- skjhalawyer@gmail.com www.advocateshankarjha@gmail.com
STATE OF SIKKIM, ALL DEPARTMENTS	RAGHVENDRA KUMAR, ADVOCATE, STANDING COUNSEL "LETTER DATED: 19.12.2019"	C-128, FIRST FLOOR, LAJPAT NAGAR-I, NEW DELHI, PIN- 110024	E-MAIL:- advocateraghvendra@yahoo.com MOBILE:- 7000681637 9425301744
TRANSLATIONAL HEALTH SCIENCE AND TECHNOLOGY INSTITUTE (THSTI)	MR. SANTOSH KUMAR, ADVOCATE	OFFICE: B 34, LOWER GROUND FLOOR, NIZAMUDDHIN EAST, NEW DELHI-110013	PH: 011-41826164 MOB:+919818309301 EMAIL: santkam@gmail.com
TECHNOLOGY INFORMATION, FORECASTING AND ASSESSMENT COUNCIL (TIFAC)	I.G. & ASSOCIATES [PANEL LAW FIRM]	C-129, EAST OF KAILASH NEW DELHI-110065	TEL.: 011-26929793, 26929795 FAX: 011-26929794 e-mail: info@iglegalfirm.com
UNIVERSITY GRANTS COMMISSION [LETTER DTD. 12.05.2015]	MR. APOORV KURUP	A-2/141, LOWER GROUND FLOOR SAFDARJUNG ENCLAVE NEW DELHI-110029	MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com
THE DELHI COUNCIL FOR PHYSIOTHERAPY AND OCCUPATIONAL THERAPY	MR. PRAVEEN KHATTAR, ADVOCATE	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003. CHAMBER NO. 21, WESTERN WING, TIS HAZARI COURTS, DELHI-110054.	
TELECOM REGULATORY AUTHORITY OF INDIA GOVERNMENT OF INDIA	1. SHRI ARJUN NATARAJAN, ADVOCATE NOMINATED COUNSEL LETTER DATED 27.01.2022	A-21, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065	EMAIL: adv.arjunnatarajan@gmail.com MOBILE: 9899640295
	2. MS. SHWETA SHARMA,	R-285, THIRD FLOOR,	MOBILE NO. 9971797977

	<p>ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 27.01.2022</p>	<p>GREATER KAILASH PART 1, NEW DELHI-110048</p>	<p>EMAIL: shweta.sharma115@gmail.com , shweta@lawofficesofdpss.com</p>
	<p>3. SHRI ANKUR SOOD, ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 27.01.2022</p>	<p>A-19(L.G.F.) , PAMPOSH ENCLAVE, GREATER KAILASH-1 NEW DELHI-110048</p>	<p>MOBILE NO. 9810088832 EMAIL- ankur.sood@soodandco.com</p>
<p>TATA POWER DELHI DISTRIBUTION LTD. (FORMERLY NORTH DELHI POWER LTD.)</p>	<p>MR. JASHPAL SINGH, ADVOCATE</p> <p>-----</p> <p>MR. ANKIT AGRAWAL</p>	<p>CHAMBER No.30 , BLOCK-I DELHI HIGH COURT</p> <p>RES. CUM OFF.: H.No.10(G.F.) , STREET No.14, MADAN PARK, (OPP. MCD SCHOOL) , EAST PUNJABI BAGH, N.DELHI-110026</p> <p>-----</p> <p>CHAMBER NO.30, OLD CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110503</p>	<p>MOB.: 9810465678</p>
<p>TATA CAPITAL FINANCIAL SERVICES LIMITED</p>	<p>MR. SIDHARTH SHARMA</p>	<p>10,TH FLOOR, TOWER 1, JEEWAN BHARATI BUILDING, CONNAUGHT PLACE, NEW DELHI-110001</p>	<p>PH: +91 9999290050 E-MAIL: sidharth@sidharthsharma.in</p>
<p>TATA CAPITAL HOUSING FINANCE LIMITED</p>	<p>MR. VARUN BEDI, ADVOCATE ENROLL NO.: P/983/2000 STANDING COUNSEL</p> <p>LETTER DATED 16.11.2022</p>	<p>OFFICE AT : 487/17 FF, SCHOOL ROAD, PEERAGARHI, PASCHIM VIHAR, NEW DELHI-110087</p>	<p>MOBILE: 8285672608 EMAIL: advocatevarunbedi@gmail.com</p>
<p>TATA MOTORS FINANCE LIMITED (FORMERLY KNOWN AS SHEBA PROPERTIES LIMITED) (Letter dt. 11.09.2018)</p>	<p>MR. M.A.VENKATA SUBRAMANIAN,ADVOCATE</p>	<p>CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001</p> <p>ALSO AT:- B-304,APEX APARTMENTS,GHS-3, SECTOR-45, GURGAON-122003</p>	<p>MOB:9810239044</p>
<p>TATA MOTORS FINANCE SOLUTIONS</p>	<p>MR. M.A.VENKATA</p>	<p>CHAMBER No.113, R.K. JAIN</p>	<p>MOB:9810239044</p>

LIMITED (FORMERLY RAJASTHAN LEASING PRIVATE LIMITED) (Letter dt. 11.09.2018)	SUBRAMANIAN, ADVOCATE	CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001 <u>ALSO AT:-</u> B-304, APEX APARTMENTS, GHS-3, SECTOR-45, GURGAON-122003	
TOURISM FINANCE CORPORATION OF INDIA LTD.	M/s KESAR DASS B. & ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS	15, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-24319971-72 EMAIL: sanjay.bhatt@kesardass.org abhishek.anand@kesardass.org del.office@kesardass.org
TMF HOLDINGS LIMITED (Formerly known as Tata Motors Finance Limited) [Letter dt. 19.09.2018]	MR. M.A.VENKATA SUBRAMANIAN, ADV	CHAMBER NO.113, R.K.JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-1 <u>ALSO AT:</u> B-304, APEX APARTMENTS, GHS-3, SECTOR-45, GURGAON-122003	MOB: 9810239044
UCO BANK (LETTER DT. 06.02.2017)	MR. SARFARAZ KHAN ADVOCATE STANDING COUNSEL FOR THE FINANCIAL YEAR 2022-23 VIDE LETTER DATED 07.09.2022	214, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI- 110003 OFFICE: B-21/1, FIRST FLOOR, LANE NO.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025	Ph.: 011- 23384153 Ph.: 011-29945916, Mob: +91- 9899140169 E-Mail : sarfarazadv@yahoo.co.in
	MR. I.S. CHAUHAN, ADVOCATE "STANDING COUNSEL" REG NO. D/341/1988 "IN FINANCIAL YEAR 2021-22" "LETTER DATED: 02 SEP, 2021"	169/A, FIRST FLOOR, JEEWAN NAGAR, OPP MAHARANI BAGH, NEW DELHI-110014	MOBILE: 9811008367 9810367656 EMAIL: ischauhanadv01@gmail.com
UNION PUBLIC SERVICE COMMISSION	1] JYOTI SINGH	1] 287, LAWYERS CHAMBERS PATIALA HOUSE NEW DELHI	

	<p>-----</p> <p>2] MR. RAJINDER NISCHAL</p> <p>-----</p> <p>3] MR. NARESH KAUSHIK "NODAL COUNSEL" [UPTO 30.06.2025] (LETTER DTD. 27.07.2022)</p> <p>-----</p> <p>4] MR.S.M.ZULFIQAR ALAM "PANEL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015)</p> <p>-----</p> <p>5] MR.NAVEEN R. RATH "PANEL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015)</p>	<p>-----</p> <p>2]CHAMBER NO.198, PATIALA HOUSE COURTS</p> <p>RES.: E-17, BALI NAGAR NEW DELHI-110 015</p> <p>OFFICE: G-81, BALI NAGAR NEW DELHI-110 015</p> <p>-----</p> <p>3] 703, 7TH FLOOR, NILGIRI APARTMENT, 9, BARAKHAMBA ROAD, NEW DELHI - 110 001</p> <p>-----</p> <p>C-7, C L JOSEPH BLOCK, TIS HAZARI COURT, DELHI- 110054</p> <p>-----</p> <p>C-47, NIZAMUDDIN EAST, NEW DELHI - 13</p>	<p>-----</p> <p>PHONE 2338 4876 MOBILE 9811255339 & 9811363511 PHONE:</p> <p>2541 3975 AND 511 7435</p> <p>PHONE 541 7165</p> <p>-----</p> <p>PH 23711667(O) , 23070071 (CHAMBER) MOBILE : 9811031792 E-mail: nareshkaushik9@gmail.co m</p> <p>-----</p>
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UNION BANK OF INDIA	MR. O.P. GAGGAR	490, LAWYERS CHAMBERS, BLOCK-II HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-110003	TEL.: (011) 23074100 MOB.: 9810185751) EMAIL: opgaggar@gmail.com
	MR. SANJEEV SAGAR STANDING COUNSEL (LETTER RECD. ON 04.03.2017)	CHAMBER No. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092	MOB.: 9811016162 TEL.:22377840,22375422, 47543981 Email: sanjivsagar@gmail.com ; sagarandsagar@live.com sanjeev@sagarlawoffice.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE, 'STANDING COUNSEL' LETTER DATED: 22.03.2019	CHAMBER NO. 175, NEW CHAMBER BLOCK-II, HIGH COURT BUILDING, DELHI HIGH COURT	MOBILE: 9990432878 9313104735
	MR. SAMARENDRA KUMAR, ADVOCATE 'STANDING COUNSEL' (LETTER DATED 08.06.2020)	3/1,FIRST FLOOR,STREET NO.4 INDIRA VIKAS COLONY NEAR NIRANKARI PUBLIC SCHOOL DELHI-110009	MOB: 9999114922, 8368428671 9818127495 OFFICE NO: 011-79628964 EMAIL: Samarendrakradv@yahoo.com
UTTAR PRADESH FINANCIAL CORPORATION	MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET, NEW DELHI	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887

	<p>MR. AMIT GUARAV SINGH</p> <p>-----</p> <p>MR. LUV KUMAR AGGARWAL, (PANEL COUNSEL)</p> <p>-----</p> <p>MR. CHHINNBHAL SINGH CHAUHAN, (PANEL COUNSEL)</p>	<p>B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI - 110016</p> <p>-----</p> <p>6-C, DDA FLATS, BOULEVARD ROAD, DELHI-54</p> <p>-----</p> <p>B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI</p>	<p>MOBILE: 9810018535</p> <p>MOB:- 9818189391</p> <p>-----</p> <p>MOBILE: 09868206476</p> <p>-----</p> <p>MOBILE:09818189391</p>
<p>UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION (UPSIDC)</p> <p>(LETTER DTD.01.05.2014)</p>	<p>1. MR. DIPESH SHARMA "RETAINER" [AUTHORISED TO RECEIVE NOTICES, ETC.]</p> <p>-----</p> <p>2. MS. ANANYA PANDEY "RETAINER" [AUTHORISED TO RECEIVE NOTICES, ETC.]</p>	<p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p> <p>-----</p> <p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p>	<p>MOB.: 9999315777</p> <p>-----</p> <p>MOB.: 9560537230</p>
<p>UTTAR PRADESH SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORATION LTD.</p> <p>(OFFICE ORDER DT. 05.07.2017) (LETTER DT.27.04.2018)</p>	<p>MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]</p>	<p>ADD: A-704, RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD (U.P.)</p> <p>OFFICE: B-101, SECTOR-51, NOIDA- 201301</p>	<p>MOB: 9999933220, 9999333220</p> <p>EMAIL: amit.shukla@lexwe b.in</p>

<p>UTTAR PRADESH STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (UPSCIDC) (LETTER DT.31.03.2018)</p>	<p>MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]</p>	<p>ADD: A-704,RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD (U.P.)</p> <p>OFFICE: B-101,SECTOR-51,NOIDA- 201301</p>	<p>MOB: 9999933220, 9999333220</p> <p>EMAIL:amit.shukla@lexwe b.in</p>
<p>UTTRAKHAND TRANSPORT CORPORATION (LETTER DT. 08.03.2018)</p>	<p>1. MS. GARIMA PRASAD 2. MS. VANDANA BHATIA 3. MR. HARISH CHANDRA PANT (FOR A PERIOD OF THREE YEARS OR TILL FURTHER ORDERS)</p>		
<p>UTTAR PRADESH TRANSPORT CORPORATION,LUCKNOW</p>	<p>SHRI SHADAB KHAN PANEL ADVOCATE</p> <p>LETTER DATED 15.06.2021</p>	<p>B-10, GREEN PARK EXTENSION, NEW DELHI-16</p>	<p>PHONE:011 46082590 MOB: 9540625322, 9999944851</p>
<p>TRANSPORT CORPORATION HEADQUARTER, LUCKNOW</p>	<p>MR. PRATEEK DHADA,ADVOCATE PANEL ADVOCATE</p> <p>LETTER DATED 09.12.2021</p>	<p>ADDRESS: D-1/16, RAVINDRA NAGAR, NEW DELHI-110003</p>	<p>MOBILE: 9953929705</p>
<p>UTI INFRASTRUCTURE TECHNOLOGY AND SERVICES LIMITED LETTER DT. 21.05.2018</p>	<p>SANJAY RPK LAW</p>	<p>CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI- 110049</p>	<p>TEL:011- 23388443,23383541,46529 111</p>
<p>U.P. JAL VIDYUT NIGAM LIMITED, LUCKNOW. 'LETTER DATED 04.05.2019'</p>	<p>PRADEEP MISHRA, ADV. 'STANDING COUNSEL' IN CASE NO 405/2018 (U.P.)</p>		

	JAL VIDUT NIGAM LTD. VS. CROMPTON GREAVES POWER AND INDUSTRIAL SOLUTION LTD.)		
UTTAR PRADESH POLLUTION CONTROL BOARD	MR. ARVIND KUMAR, ADVOCATE LETTER DATED 10.08.2022	B-3, FIRST FLOOR, JUNGPURA EXTENTION, NEW DELHI-110014	
VIJAYA BANK	MR. KUSH SHARMA, ADVOCATE 'NOMINATED COUNSEL'	LAWYERS' CHAMBER No. 385, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003	
XANDER FINANCE PVT. LTD.	MR. ANGAD VARMA,ADVOCATE DUA ASSOCIATES	OFFICE: 704-705, GLOBAL BUSINESS PARK, TOWER 'B', M.G. ROAD, GURAGON-122002	MOB: +91 9810260505 EMAIL: angad@duaassociates.com
YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY ('YEIDA')	MR. KUSHAGRA K. SINGH, ADVOCATE, ON THE PANEL OF ADVOCATE "LETTER DATED 22.07.2021" "FOR TWO YEARS"	ADDRESS 174, JOR BAGH, NEW DELHI-110003	MOBILE: 9978955157 EMAIL: kushagrasingh12@protonmail.com
YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	R.R. ASSOCIATES [LAW FIRM] "NOMINATED ON TEMPORARY PANEL"	OFFICE: 6-C, DDA FLATS, BOULEVARD ROAD, DELHI-110054	PHONE: 011-23-989-989 e-mail: rr.associates.co@gmail.com

F. No. J-11017/3/2022-Judicial
Government of India
Ministry Of Law And Justice
Department Of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 21st February, 2022

ORDER

In supersession of this Department's all earlier orders regarding engagement of Advocates in various categories of panel counsel for the High Court of Delhi, the Central Administrative Tribunal (Principal Bench), the Armed Forces Tribunal (Principal Bench), the National Green Tribunal (Principal Bench) all at New Delhi and various District & Subordinate Courts in the state of Delhi, the President is pleased to engage following Advocates for conducting Central Government litigation (except the taxation matters) before the aforesaid courts/tribunals, as shown in the lists 'A' to 'K' below, for a period of three years from the date of this order or until further orders, whichever is earlier:

List 'A'

HIGH COURT OF DELHI

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Sl. No.	Name Of Advocate (S/Shri)	Contact Details	Enrollment No.
1.	B. S. SHUKLA	Aggarwal Law Associates, 34, Babar Lane, 1 st Floor, Bengali Market, New Delhi-110091. Mob: 9910483635 Tel: 011-233554330	--
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5.	ANIL SONI	C/O Eg. Communications, 5, Todermal Lane, Bengali Market, New Delhi-110001. Mob: 9312224805 Tel: 011-27429287	--
6.	AJAY DIGPAUL	Lawyers Chamber No. 138-139, Patiala House Court, New Delhi-110001. Mob: 9811157265 Tel: 011-23382949	--

7.	RIPU DAMAN SINGH BHARDWAJ	B-45, Retreat Apartments, 20, I, P, Extension, Patparganj, Delhi-110093. Mob: 9818030700 Tel: 011-23942811	--
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9.	KIRTIMAN SINGH	4/23 B, Jungpura B, LGF, New Delhi-110014. Mob: 9811700872 Tel: 011-24370872	--
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13.	VIKRAM JAITLY	A-403, Defence Colony, New Delhi-110024. Mob: 9811157321 Tel: 011-24336724, 24330587	--
14.	AMIT MAHAJAN	A-27, Defence Colony, New Delhi-110024 Mob: 9811191920 Tel: 011-41555704, 41555705	--
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16.	ASHEESH JAIN	7, Lawyers Chambers, Delhi High Court, Sher Shah Road, New Delhi-110503 Mob:9811125100 Tel: 011-42546565 Email: Asheesh@Ajlc.In	D/1113/2003
17.	APOORV KURUP	A2/141, Lower Ground Floor, Safdarjung Enclave, New Delhi-110029 Mob: 8800332253 Tel. 011-41733001 Email: Apoorv@Akurup.Com	D/554/2005
18.	VINOD DIWAKAR	Building No. 3, Birbal Road, 2 nd Floor, Jangpura Extension, New Delhi-110014. Mob: 09810773017 Phone: 011-43541043 Email: Office@Vinoddiwakar.Com	D/1376/2002

19.	SMT. AMRITA PRAKASH	75-76, Upper First Floor, Guru Angad Nagar Extension, Laxminagar, Delhi-110092 Mob: 9818667963 Tel: 011-49879792 Email: Amritaprakash79@Gmail.Com	D/105/2005
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21.	Ms. SUMAN CHAUHAN	E-201, Basement Amar Colony, Lagpat Nagar-4 Mob: 9811331063	D-924-R1997
22.	SANDEEP MAHAPATRA	F-112 City Apartment, Vasundhra Enclave, Delhi-110096, Ph. 9811472444 Email: Sdeepmahapatra1advocate@Gmail.Com	D-412E/2000
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25.	MUKUL SINGH	W-139, Ground Floor, Greater Kailash -1, New Delhi- 110048. MOB: +919971359512, +91838387795	D/1368/2004
26.	PRATIMA N. LAKRA	Ch. No.288 , LCB-II Delhi High Court , Delhi-03 Ph. 9968324260 Advocatepratima@Gmail.Com	D/2015/2001
27.	SUBHASH TANWAR	99, VPO MANDI NEW Delhi 110047	D/3136/1999
28.	VINEET DHANDA	502A, Tower-S, DLF Aralias, Golf Courseroad, Sector-42, Gurugram-1 22009 Mob: 981 1013810, 8600700355 Email: Veerswaraj@Yahoo.In	MAH/1762-C/2003
29.	ARUNIMA DEWEDI	Chamber No- 358, Lawyers Chamber, Block-1, Delhi High Court. MOB: 9810916537	D/101/A-98R
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31.	Ms. NIDHI RAMAN	Off. Chamber No. 120, Block I, Delhi High Court, New Delhi-110003 Mob: 9891088658 Email: Niddhiraman@Gmail.Com	D-589/2012

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HIGH COURT OF DELHI

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8.	AKASH VAJPAI	Ch. No. 502, Delhi High Court, Delhi - 03 9711904919 Akashvajpai23@Gmail.Com	D/1889/2013
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17.	GAURAV BHARDWAJ	B-16 Panchsheel Enclave Delhi – 110017 Ph. 9810437799 Email: Gauravbhardwaj@Yahoo.Com	D-1714/2007
18.	JITESH VIKRAM SRIVASTAVA	CH- 547, Patiala House Courts, New Delhi - 110001 9868241083 Jiteshlawyer@Gmail.Com	D/279D/1989
19.	VISHWA BHUSAN ARYA	Ch – 551, New Delhi Courts, PHC New Delhi – 110001 8920561855.9810129754 Bhusanarya@Hotmail.Com	D-346/1982
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22.	BAKSHI VINEETA	Flat No.294, DDA Flat, Pocket-1, Sector-9, Dwarka, ND-75 Vinitabakshi2005@Gmail.Com 9540406264	D/2204/2004
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31.	RANVIR SINGH	E-218, Karkardooma Courts, Delhi Lawyerranvir@Gmail.Com 9818071061	D-241A/1990
32.	ALOK SINHA	549 Patiala House Court Delhi Advocatealoksinha@Gmail.Com 9811969215	D/2229/1999
33.	HARISH KUMAR GARG	564, District Courts, Saket, New Delhi – 110017 9810150029	D/714/1992
34.	VED PRAKSH TRIPATHI	A-81 FF South Exten. Part 2 nd N D 110049 9999104749 Faithlegalvedlegal@Gmail.Com	D/422A/2003
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39.	RIDHIMA GAUR	Ch. No. 903, Block – 3 Delhi High Court, Delhi – 03 9289769643 Riddhima.Gaur@Gmail.Com	D/4833/2015
40.	ANIRUDDHA CHOUDHARY	E-862, GF, CHITTRANJAN PARK, NEW DELHI-19 9350188355	D-550/2007
41.	ANSHUL GUPTA	3450, CHAWRI BAZAR, DELHI 9810294088	D-433/2011
42.	RAHUL SOOD	EF-4,R INDERPURI, NEW DELHI-110012 9818715666	D-1727/2008
43.	SAURABH DUGGAL	H.NO 439, BHERA ENCLAVE, PASCHIM VIHAR, DELHI-87 9311555667	D-1346/2009
44.	SAMIT KHOSLA	D-13/3, MODEL TOWN-II, NEW DELHI-09. Mob: 9899030380	D-2086/2009

45.	ASHISH BATRA	A-4/196, PASCHIM VIHAR, NEW DELHI-63 9891223874	D-2124/2009
46.	HONEY JAIN	B-3, IST FLOOR, DDA STAFF QUARTERS, OLD RAJENDER NAGAR, DELHI-60 9873039121	D-1832/2009
47.	ADITYA MALHOTRA	K-19, LGF, JANGPURA EXTENSION, NEW DELHI-14 9953460388	D-552/2007
48.	DHRUVA BHAGAT	M1/A, LGF, JANGPURA EXTENSION, DELHI-14 9910599996	D-1746/2008
49.	VARUN MEHLAWAT	B-4/286A, KESHAV PURAM, DELHI-53 9873486348	D-1763/2008
50.	MOHIT ARORA	6, HAILEY LANE, NEAR BARAKHAMBA ROAD, NEW DELHI 9811636491	D-937/2008
51.	ANKUR GUPTA	F-181, UPPER GROUND FLOOR, MANGAL BAZAR, NEAR VARDHMAN SCHOOL, LAXMI NAGAR, DELHI-92 9899706368	D-2232/2008
52.	RAM KUMAR	Chamber No.251, Lawyers Block, Saket Court Ramkumaradvocate@Gmail.Com 9818457380	D/714/2003
53.	MOHIT SHARMA	B-80, IInd Floor, B.K.Dutta Colonylodhi Colony(Road,),New Delhi-3 8377008300	D-612/2006
54.	KRISHAN KUMAR	157, Lawyer's Chamber Block-I, Delhi High Court, New Delhi 9810068578 Kumarkrishan1972@Gmail.Com	D/997/2003
55.	DEEPAK VOHRA	E-45, LGF, Lagpat Nagar Part-1 New Delhi-24 9810538000 Advodeepak@Gmail.Com	D/1141/2001
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